

THE HIGH COURT OF ORISSA, CUTTACK

NOTIFICATION

Dated, Cuttack, the 11th February, 2022

No. 624 IA:- In exercise of the powers conferred under Rule-45 of the Orissa Superior Judicial Service and Orissa Judicial Service Rules, 2007, the High Court of Orissa on 03.02.2022, upon consideration and disposal of the objections and pending representations of the Judicial Officers, has prepared the Seniority list of the Judicial Officers in all cadres which is hereby published as the Final Civil List, 2021.

By Order of the High Court

Dr. B. Rath

Registrar (Administration)

Memo No. 2329 /dated. 11.02.2022.
XXIX-5/2022

Copy forwarded to the Director of Printing, Stationary and Publication, Odisha, Cuttack-10 with a request to publish the Notification with enclosed Final Civil List, 2021 in the next issue of the Odisha Gazette positively.

By Order of the High Court

B. Rath
11.02.2022

Registrar (Administration)

Memo No. 2330 (130) /dated. 11.02.2022.

Copy forwarded by email to:-

- 1-13 the Principal Secretary to Government, Home/ Law/Labour & ESI/Finance/Commerce & Transport (Transport)/Higher Education/Water Resources/H & UD/Cooperation/Revenue & D.M./ G.A. & P.G /FS & CW/ Minorities & Backward Classes Welfare Department, Bhubaneswar,
14. the District & Sessions Judges (All)
15. the Registrar General, High Court of Orissa, Cuttack,
16. the A.D.J-cum- Special Judge (C.B.I.), Bhubaneswar (All),
17. the Judge, Family Court (All),
18. the A.D.J.-cum- Special Judge (Vig.) (All),
19. the Director, Odisha Judicial Academy, Cuttack,
20. the P.O, State Education Tribunal, Bhubaneswar,
21. the P.O, Industrial Tribunal, Bhubaneswar/Rourkela,
22. the Chairman, Odisha Sales Tax Tribunal, Cuttack,
23. the P.O (Member), Co-operative Tribunal, Bhubaneswar,

24. the Special Judge, Special Court, Cuttack/Bhubaneswar,
 25. the Member Secretary, O.S.L.S.A, Cuttack,
 26. the Member, S.T.A.T, Cuttack,
 27. the P.O, LAR & R Authority, Cuttack/Berhampur/Sambalpur,
 28. the Commissioner, Hindu Religious Endowments, Bhubaneswar,
 29. the Director of Public Prosecution, Odisha, Bhubaneswar,
 30. the Chairman, Arbitration Tribunal, Bhubaneswar,
 31. the Legal Advisor, State Vigilance Organization, Cuttack,
 32. the Secretary, Lokayukta, Odisha, Bhubaneswar,
 33. the Registrar, O.R.E.A.T, Bhubaneswar,
 34. the 2nd MACT, Sambalpur/Berhampur,
 35. the Secretary, State C.D.R. Commission, Cuttack,
 36. the P.O, Wakf Tribunal, Cuttack,
 37. the Registrar, Odisha Human Rights Commission, Bhubaneswar,
- for information and circulation of the same by email among the officers working in their judgeships and administrative control of the respective authorities for their information.

By Order of the High Court

Kath
11.02.2022

Registrar (Administration)

Memo No. 2331 (18) /dated. 11.02.2022.

Copy forwarded to the Joint Registrar-cum-Principal Secretary to Hon'ble the Chief Justice/ A.D.R-cum-Addl. Principal Secretaries/ A.R.-cum-Sr. Secretaries / Secretaries to Hon'ble Judges, for placing the above Notification along with its enclosure for Their Lordships' kind perusal.

By Order of the High Court

Kath
11.02.2022

Registrar (Administration)

Memo No. 2332 /dated. 11.02.2022.

Copy forwarded to the Central Project Coordinator of the High Court for uploading the Final Civil List, 2021 on the Court's website.

By Order of the High Court

Kath
11.02.2022

Registrar (Administration)



CIVIL LIST OF

MEMBERS OF THE ODISHA SUPERIOR JUDICIAL SERVICE

AND

ODISHA JUDICIAL SERVICE

**PUBLISHED UNDER THE AUTHORITY OF
THE HIGH COURT OF JUDICATURE, ORISSA, CUTTACK**

PART-I

OFFICERS IN THE CADRE OF DISTRICT JUDGE TOTAL CADRE STRENGTH : 240 SCALE OF PAY

Entry Level – (156 posts)	:	Rs. 51,550-1230-58,930-1380-63,070/-
Selection Grade- (60 posts)	:	Rs. 57,700-1230-58,930-1380-67,210-1540-70,290/-
Super-time Scale- (24 posts)	:	Rs. 70,290-1540-76,450/-

Permanent – 240

(a)	District & Sessions Judge	:	30
(b)	Addl. District & Sessions Judge	:	75
(c)	A.D.J-cum- Special Court under POCSO Act	:	24
(c)	Addl. District Judge-cum-Special Judge (CBI)	:	05
(d)	Addl. District Judge-cum-Special Judge (Vig.)	:	14
(e)	Addl. District Judge-cum-Addl. Special Judge (Vig.)	:	03
(f)	Judge, Family Court	:	29
(g)	Special Posts	:	50
(h)	Leave Reserve	:	10

240

1.	Registrar General, Orissa High Court, Cuttack	22.	Legal Advisor, State Vigilance Organisation, Cuttack
2.	Registrar (Judicial), Orissa High Court, Cuttack	23.	P.O. (Member), Co-operative Tribunal, Bhubaneswar
3.	Registrar (I & E), Orissa High Court, Cuttack	24.	IIInd Judicial Member, Sales Tax Tribunal, Cuttack
4.	Principal Secretary to Government, Law Department, Bhubaneswar	25.	Director, Odisha Judicial Academy, Cuttack
5.	Legal Remembrancer, Law Department, Bhubaneswar	26.	Special Judge, Special Court, Cuttack
6.	Ist Additional Legal Remembrancer, Law Department, Bhubaneswar	27.	Special Judge, Special Court, Bhubaneswar
7.	Presiding Officer, Industrial Tribunal, Bhubaneswar	28.	Authorised Officer, Special Court, Cuttack
8.	Chairman, Sales Tax Tribunal, Cuttack	29.	Authorised Officer, Special Court, Bhubaneswar
9.	Commissioner, Hindu Religious Endowments, BBSR	30.	Registrar (Vigilance), Orissa High Court, Cuttack
10.	Member, State Transport Appellate Tribunal, Cuttack	31.	Registrar (Admn.), Orissa High Court, Cuttack
11.	P.O., State Education Tribunal, Bhubaneswar	32.	Secretary, Juvenil Justice Committee, OHC, Cuttack
12.	Director of Public Prosecutions, Odisha, Bhubaneswar	33.	Co-ordinator, Arbitration Centre, OHC, Cuttack
13.	Chairman, Arbitration Tribunal, Bhubaneswar	34-37.	Designated Court under O.P.I.D. Act, 2011 at Cuttack /Berhampur / Balasore / Sambalpur
14.	IIInd Motor Accident Claims Tribunal (N.D.), Sambalpur	38-40.	Special Court under S.C & S.T. (PoA) Act at Cuttack / Balasore / Bolangir
15.	IIInd Motor Accident Claims Tribunal (S.D.), Berhampur	41.	Member Secretary, State Court Management System, Orissa High Court, Cuttack
16.	Member-Secretary, Legal Services Authority, Cuttack	42.	OSD (Vigilance), Orissa High Court, Cuttack
17.	IIInd Additional L.R., Law Department, Bhubaneswar	43.	Addl. Director, OJA, Cuttack
18.	Addl. Secretary (Judl.), Law Deptt. Bhubaneswar	44-46	LAR & R Authorities, Cuttack, Berhampur & Sambalpur
19.	P.O., Industrial Tribunal, Rourkela	47.	Full Time Secretary, H.C.L.S.C.
20.	1 st Judicial Member, Sales Tax Tribunal, Cuttack	48.	Director of Prosecutions, Lokayukta, Odisha
21.	Adjudicating Officer, ORERA, Bhubaneswar	49.	Secretary (Judl.), Lokayukta, Odisha
		50.	Registrar, OREAT, Bhubaneswar

Sl. No.	Name, Qualification, Home District, Place of Practice	Date of Birth, Date of Retirement (58) (60)	Date of entry into Govt. service, Date of entry into judiciary	Date of joining in respective service / Date of confirmation	Date of Notification of appointment	Present Post Date of joining	Remarks
1	2	3	4	5	6	7	8

CIVIL LIST OF JUDICIAL OFFICERS IN THE CADRE OF DISTRICT JUDGE

1.	Shri Satya Narayan Mishra , B.Sc. LL.M Sonepur Sonepur	16.07.1968 31.07.2026 31.07.2028	08.12.2008 08.12.2008	08.12.2008 07.12.2010	31.10.2008	Presiding Officer, State Education Tribunal, Bhubaneswar (ST) 05.06.2020	
2.	Shri Goutam Sharma M.A. LL.B Sundargarh Sundargarh	05.07.1973 31.07.2031 31.07.2033	08.12.2008 08.12.2008	08.12.2008 07.12.2010	31.10.2008	Presiding Officer, Industrial Tribunal, Bhubaneswar (ST) 18.12.2019	
3.	Shri Biranchi Narayan Mohanty , B.A. LL.B Cuttack Cuttack	18.06.1968 30.06.2026 30.06.2028	08.12.2008 08.12.2008	08.12.2008 07.12.2010	31.10.2008	Dist. & Sessions Judge, Sambalpur (ST) 10.06.2020	
4.	Shri Malaya Ranjan Dash , M.Sc., LL.B Cuttack Cuttack	05.04.1973 30.04.2031 30.04.2033	15.12.2010 15.12.2010	15.12.2010 14.12.2012	03.11.2010	Presiding Officer, Industrial Tribunal, Rourkela (ST) 11.08.2021	
5.	Shri Hiranmaya Bisoi B.A. LL.M. Cuttack / Bhubaneswar	18.10.1971 31.10.2029 31.10.2031	15.12.2010 15.12.2010	15.12.2010 14.12.2012	03.11.2010	Dist. & Sessions Judge, Sonepur (ST) 08.11.2021	
6.	Shri Bikram Keshari Pattnayak , B.A LL.B Khurda / Bhubaneswar	07.01.1971 31.01.2029 31.01.2031	15.12.2010 15.12.2010	15.12.2010 14.12.2012	03.11.2010	Dist. & Sessions Judge, Rayagada (ST) 11.08.2021	
7.	Shri Gopal Chandra Behera , B.A. LL.B Bolangir/ Bolangir	25.05.1967 31.05.2025 31.05.2027	15.12.2010 15.12.2010	15.12.2010 14.12.2012	03.11.2010	Dist. & Sessions Judge, Kendrapara (ST) 04.01.2021	
8.	Shri Shishir Kumar Ratha , B.Sc. LL.B Sambalpur / Deogarh	16.12.1963 31.12.2021 31.12.2023	01.06.1990 01.06.1990	16.01.2012 15.01.2014	30.09.2011	Commissioner of Endowments, Bhubaneswar (ST) 29.11.2021	

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1	2	3	4	5	6	7	8
9.	Shri Gourishankar Satapathy , B.Sc. LL.B Bolangir / Sonapur	25.04.1972 30.04.2030 30.04.2032	26.12.2011 26.12.2011	26.12.2011 25.12.2013	05.12.2011	Member-Secretary, Odisha State Legal Services Authority, Cuttack (ST) 01.07.2021	
10.	Shri Asanta Kumar Das , B.com, LL.B Kendrapara / Cuttack	06.05.1974 31.05.2032 31.05.2034	03.08.2012 03.08.2012	03.08.2012 02.08.2014	07.03.2012	Chairman, Odisha Sales Tax Tribunal, Cuttack (ST) 13.04.2021	
11.	Shri Biswajit Das M.A. LL.B Kalahandi Dharamgarh	03.12.1973 31.12.2031 31.12.2033	03.08.2012 03.08.2012	03.08.2012 02.08.2014	07.03.2012	Special Judge, Special Court, Bhubaneswar (ST) 13.04.2021	
12.	Shri Manas Ranjan Barik , M.A. LL.B Kendrapara / Khurda	07.03.1975 31.03.2033 31.03.2035	03.08.2012 03.08.2012	03.08.2012 02.08.2014	07.03.2012	Director, Odisha Judicial Academy, Cuttack (ST) 13.04.2021	
13.	Shri Lokanath Mohapatra , M.A. LL.M Cuttack/ Cuttack	03.06.1964 30.06.2022 30.06.2024	01.06.1990 01.06.1990	28.01.2013 27.01.2015	06.10.2012	Dist. & Sessions Judge, Bolangir (ST) 06.04.2021	
14.	Shri Sanjay Ranjan Bohidar , M.A LL.B Bolangir Bolangir	06.07.1965 31.07.2023 31.07.2025	08.04.2013 08.04.2013	08.04.2013 07.04.2015	19.03.2013	Special Judge, Special Court, Cuttack (SG) 13.04.2021	
15.	Shri Chittaranjan Dash , B.A LL.B Sambalpur (Rourkela)	12.11.1964 30.11.2022 30.11.2024	08.04.2013 08.04.2013	08.04.2013 07.04.2015	19.03.2013	Registrar General, High Court of Orissa, Cuttack (SG) 09.03.2021	
16.	Shri Ananda Chandra Behera , B.A LL.B. Balasore	23.05.1964 31.05.2022 31.05.2024	08.04.2013 08.04.2013	08.04.2013 07.04.2015	19.03.2013	Dist. & Sessions Judge, Ganjam, Berhampur (SG) 09.11.2021	
17.	Shri Ashok Kumar Panda , M.A. LL.M Bolangir Bolangir	02.01.1965 31.01.2023 31.01.2025	08.04.2013 08.04.2013	08.04.2013 07.04.2015	19.03.2013	Judge, Family Court, Jagatsinghpur, (SG) 22.11.2021	
18.	Shri Pradyumna Kumar Nayak , M.A LL.B Jajpur / Bhubaneswar	14.07.1967 31.07.2025 31.07.2027	08.04.2013 08.04.2013	08.04.2013 07.04.2015	19.03.2013	Dist. & Sessions Judge, Bhadrak (SG) 29.11.2021	

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1	2	3	4	5	6	7	8
19.	Shri Shyam Sundar Dash , B.A. LL.M Sambalpur Sambalpur	05.06.1965 30.06.2023 30.06.2025	08.04.2013 08.04.2013	08.04.2013 07.04.2015	19.03.2013	Legal Advisor, State Vigilance Organisation, Cuttack (SG) 09.08.2021	
20.	Shri Santosh Kumar Jena , M.A. LL.M Cuttack Cuttack	26.06.1964 30.06.2022 30.06.2024	08.04.2013 08.04.2013	08.04.2013 07.04.2015	19.03.2013	ADJ-cum-Special Judge (Vig.), Phulbani (SG) 29.11.2021	
21.	Shri Pradeep Kumar Mahanta , LL.B Keonjhar Champua	01.07.1967 30.06.2025 30.06.2027	08.04.2013 08.04.2013	08.04.2013 07.04.2015	19.03.2013	Judge, Family Court, Nayagarh (SG) 29.11.2021	
22.	Shri Prasanna Kumar Karna B.A, LL.B (Bolangir)	16.02.1963 28.02.2021 28.02.2023		08.04.2013 / 02.01.2020	19.03.2013/ 28.11.2019	Judge, Family Court, Boudh 09.11.2021	
23.	Shri Surya Prakash Kar , M.A. LL.M Cuttack/ OHC, Cuttack	20.06.1972 30.06.2030 30.06.2032	27.05.2013 27.05.2013	27.05.2013 26.05.2015	07.05.2013	Judge, Family Court, Khurda (ST) 02.01.2020	
24.	Shri Sudipta Acharya LL.B Cuttack	21.04.1970 30.04.2028 30.04.2030	27.05.2013 27.05.2013	27.05.2013 26.05.2015	07.05.2013	P.O.(Member), Cooperative Tribunal, Bhubaneswar (ST) 02.11.2021	
25.	Shri Ram Shankar Hota , B.A LL.B Subarnapur/ Sonapur	08.05.1971 31.05.2029 31.05.2031	27.05.2013 27.05.2013	27.05.2013 26.05.2015	07.05.2013	Dist. & Sessions Judge, Khurda at Bhubaneswar (ST) 09.08.2021	
26.	Shri Bidyut Kumar Mishra , M.Phil, LL.B Bolangir Bolangir	01.05.1968 30.04.2026 30.04.2028	27.05.2013 27.05.2013	27.05.2013 26.05.2015	07.05.2013	Dist. Sessions Judge, Cuttack (ST) 13.04.2021 / 01.07.2021	
27.	Shri Asim Kumar Dalbehera , M.A., LL.M Deogarh Rourkela	29.10.1968 31.10.2026 31.10.2028	27.05.2013 27.05.2013	27.05.2013 26.05.2015	07.05.2013	Dist. Sessions Judge, Bargarh (ST) 23.07.2021	
28.	Shri Pradeep Kumar Pattnaik , B.Com LL.B Cuttack Sambalpur	02.11.1972 30.11.2030 30.11.2032	27.08.2014 27.08.2014	27.08.2014 26.08.2016	28.06.2014	Dist. & Sessions Judge, Mayurbhanj, Baripada (SG) 07.07.2021	

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1	2	3	4	5	6	7	8
29.	Shri Bhagabana Pradhana B.Sc, LL.B Ganjam / Cuttack	15.01.1977 31.01.2035 31.01.2037	27.08.2014 27.08.2014	27.08.2014 26.08.2016	28.06.2014	Dist. & Sessions Judge, Balasore (SG) 08.11.2021	
30.	Dr. Radha Kanta Mishra, B.Sc (Hons) LL.M Ph. D (Law) Ganjam No Practice at Bar	01.05.1962 30.04.2020 30.04.2022	07.02.1985 01.06.1990	17.07.2013 <u>14.08.2014(R)</u> 13.08.2016	14.08.2014	Special Judge (C.B.I), Court No.I, Bhubaneswar (SG) 17.02.2021/ 13.04.2021	
31.	Shri Chittaranjan Mohapatra, M.A. LL.M Cuttack Cuttack	07.07.1963 31.07.2021 31.07.2023	01.06.1990 01.06.1990	27.07.2013 <u>14.08.2014(R)</u> 13.08.2016	14.08.2014	Dist. & Sessions Judge, Keonjhar (SG) 29.11.2021	
32.	Shri Dilip Kumar Mishra, LL.B Puri Puri	03.04.1963 30.04.2021 30.04.2023	01.06.1990 01.06.1990	17.07.2013 <u>14.08.2014(R)</u> 13.08.2016	14.08.2014	L.R-cum-Special Secretary, Law Deptt., BBSR(SG) 05.11.2021	To join as Director of Public Prosecutions, Odisha, Bhubaneswar
33.	Shri Sarat Kumar Dehury, M.A. LL.M Sundargarh Bonaigarh	04.07.1962 31.07.2020 31.07.2022	01.06.1990 01.06.1990	26.08.2013 <u>02.06.2015(R)</u> 01.06.2017	02.06.2015	Dist. & Sessions Judge, Dhenkanal (SG) 10.06.2020	
34.	Shri Srikanta Mishra, B.Sc LL.M Puri Puri	27.12.1963 31.12.2021 31.12.2023	29.05.1995 29.05.1995	17.08.2015 16.08.2017	02.06.2015	Dist. & Sessions Judge, Jajpur (SG) 04.01.2021	
35.	Shri Sanjaya Kumar Sahoo, LL.M. Kendrapara / Cuttack	02.03.1967 31.03.2025 31.03.2027	17.11.1997 17.11.1997	10.08.2015 09.08.2017	02.06.2015	Judge, Family Court, Nabarangpur (SG) 16.07.2021	
36.	Ms. Rekha Prasad, M.A. LL.M Cuttack Cuttack	05.07.1962 31.07.2020 31.07.2022	17.11.1997 17.11.1997	28.09.2015 27.09.2017	02.06.2015	Dist. & Sessions Judge, Malkangiri (SG) 07.06.2021	
37.	Shri Satyapira Mishra M.Com, LL.M Angul Cuttack	01.02.1968 31.01.2026 31.01.2028	17.11.1997 17.11.1997	10.08.2015 09.08.2017	02.06.2015	Dist. & Sessions Judge, Gajapati, Parlakhemundi (SG) 13.04.2021	

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1	2	3	4	5	6	7	8
38.	Dr. Bhagyalaxmi Rath , M.A., Ph.D Puri Cuttack	03.12.1969 31.12.2027 31.12.2029	17.11.1997 17.11.1997	10.08.2015 09.08.2017	02.06.2015	Registrar (Admn.), High Court of Orissa, Cuttack (SG) 07.02.2022	
39.	Shri Biswajit Mohanty LL.B Jajpur Jajpur	17.01.1965 31.01.2023 31.01.2025	17.11.1997 17.11.1997	28.09.2015 27.09.2017	02.06.2015	Registrar (Vig.), High Court of Orissa, Cuttack (SG) 05.04.2021	
40.	Shri Sowendra Kumar Rajguru M.A. LL.B Ganjam/ Berhampur	01.12.1963 30.11.2021 30.11.2023	17.11.1997 17.11.1997	31.08.2015 30.08.2017	02.06.2015	Dist. & Sessions Judge, Koraput, Jeypore (SG) 05.07.2021	
41.	Shri Lalit Kumar Dash , M.A. , LL.B Khurda Khurda	02.07.1966 31.07.2024 31.07.2026	05.04.1995 17.11.1997	18.08.2015 17.08.2017	02.06.2015	Judge, Family Court, Bhawanipatna (SG) 30.07.2021	
42.	Shri Aswini Kumar Naik , M.A. LL.M Sambalpur Sambalpur	05.07.1963 31.07.2021 31.07.2023	26.07.1999 26.07.1999	10.08.2015 09.08.2017	02.06.2015	Judge, Family Court, Berhampur (SG) 08.11.2021	
43.	Shri Sitikantha Samal , M.A. LL.B Jajpur Jajpur	25.06.1965 30.06.2023 30.06.2025	07.05.2001 07.05.2001	10.08.2015 09.08.2017	02.06.2015	Dist. & Sessions Judge, Kandhamal, Phulbani (SG) 10.02.2022	
44.	Shri Subrata Mohanty , B.A., LL.M. Balasore Sundargarh	02.05.1966 31.05.2024 31.05.2026	07.05.2001 07.05.2001	30.11.2015 29.11.2017	02.06.2015	Judge, Family Court, Paralakhemundi (SG) 10.11.2021	
45.	Shri Sanjeeb Dubey , M.Com, LL.B Sambalpur Sambalpur	15.07.1967 31.07.2025 31.07.2027	07.05.2001 07.05.2001	10.08.2015 09.08.2017	02.06.2015	Dist. & Sessions Judge, Nabarangpur (SG) 22.11.2021	
46.	Shri Benudhar Patra B.Sc LL.B Khurda / Cuttack	03.05.1976 31.05.2034 31.05.2036	01.09.2015 01.09.2015	01.09.2015 31.08.2017	17.06.2015	Judge, Family Court, Bolangir (SG) 29.11.2021	
47.	Shri Aruna Kumar Mallick B.A. LL.B Jajpur / Jajpur & Cuttack	28.06.1972 30.06.2030 30.06.2032	01.09.2015 01.09.2015	01.09.2015 31.08.2017	17.06.2015	Judge. Family Court, Puri (SG) 08.11.2021	

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1	2	3	4	5	6	7	8
48.	Smt. Rupashree Chowdhury B.A. LL.M Jajpur / Cuttack	12.06.1977 30.06.2035 30.06.2037	01.09.2015 01.09.2015	01.09.2015 31.08.2017	17.06.2015	Dist. & Sessions Judge, Nayagarh (SG) 08.06.2020	
49.	Shri Pratap Kumar Patra, B.Com, LL.B Ganjam, Berhampur	01.10.1969 30.09.2027 30.09.2029	17.11.1997 17.11.1997	20.06.2016 19.06.2018	29.04.2016	1 st Addl. LR-cum-Addl. Secretary, Law Department, Bhubaneswar 19.07.2021	To join as LR-cum-Spl. Secretary, Law Department, Bhubaneswar
50.	Shri Nisith Nisank, B.A. LL.B Cuttack/CTC & BBSR	12.04.1977 30.04.2035 30.04.2037	30.06.2016	30.06.2016 29.06.2018	18.05.2016	Dist. & Sessions Judge, Jharsuguda 29.11.2021	
51.	Smt. Soubhagini Mallick, M.A. LL.B Kendrapara Cuttack	25.03.1963 31.03.2021 31.03.2023	29.05.1995 29.05.1995	31.08.2016 30.08.2018	23.07.2016	Addl. Dist. & Sessions Judge, Kuchinda 29.11.2021	
52.	Shri Subhadarshi Pattnaik, M.Sc. LL.M Khurda Bhubaneswar	20.06.1964 30.06.2022 30.06.2024	17.11.1997 17.11.1997	31.08.2016 30.08.2018	23.07.2016	Dist. & Sessions Judge, Sundargarh 29.11.2021	
53.	Shri Rajesh Ekka, M.A. LL.M Sundargarh Rajgangpur	15.02.1965 28.02.2023 28.02.2025	17.11.1997 17.11.1997	03.10.2016 02.10.2018	23.07.2016	A.D.J-cum-Special Judge (Vig.), Jeypore 06.04.2021	
54.	Shri Bijaya Kumar Patra, M.A, LL.M. Jagatsinghpur Bhubaneswar	25.06.1963 30.06.2021 30.06.2023	23.03.1998 23.03.1998	31.08.2016 30.08.2018	23.07.2016	Dist. & Sessions Judge, Deogarh 09.11.2021	
55.	Dr. Pabitra Mohan Samal, LL.M, Ph.D Gajapati Paralakhemundi	28.06.1968 30.06.2026 30.06.2028	17.11.1997 17.11.1997	31.08.2016 30.08.2018	23.07.2016	Judge, Family Court, Jeypore 30.07.2021	
56.	Shri Dipti Ranjan Kanungo, B.Sc LL.M Cuttack Cuttack	24.11.1969 30.11.2027 30.11.2029	26.07.1999 26.07.1999	17.08.2016 16.08.2018	23.07.2016	Dist. & Sessions Judge, Kalahandi, Bhawanipatna 09.11.2021	
57.	Miss Gourimali Maharana, B.Sc. LL.B Cuttack Athagarh	01.01.1965 31.12.2022 31.12.2024	26.07.1999 26.07.1999	22.10.2016 21.10.2018	23.07.2016	Member, State Transport Appellate Tribunal, Cuttack 16.04.2021	

Sl. No.	Name, Qualification, Home District, Place of Practice	Date of Birth, Date of Retirement (58) (60)	Date of entry into Govt. service, Date of entry into judiciary	Date of joining in respective service / Date of confirmation	Date of Notification of appointment	Present Post Date of joining	Remarks
1	2	3	4	5	6	7	8
58.	Shri Nilagiri Jena LL.B Nayagarh Nayagarh	03.01.1964 31.01.2022 31.01.2024	26.07.1999 26.07.1999	31.08.2016 30.08.2018	23.07.2016	Judge, Family Court, Bhubaneswar 07.06.2021	
59.	Shri Niranjan Panda, B.Sc, LL.B Cuttack Cuttack	24.04.1968 30.04.2026 30.04.2028	26.07.1999 26.07.1999	28.09.2016 27.09.2018	23.07.2016	Addl. Secretary (Judicial), Law Department, Bhubaneswar 13.04.2021	To join as 1 st Addl. LR-cum-Addl. Secy, Law Department, Bhubaneswar
60.	Shri Bikram Kumar Pradhan, M.A., LL.M Ganjam Berhampur	28.07.1964 31.07.2022 31.07.2024	26.07.1999 26.07.1999	31.08.2016 30.08.2018	23.07.2016	Dist. & Sessions Judge, Boudh 01.12.2021	
61.	Shri Digambar Prusty, B.Sc, LL.B Cuttack Banki	28.04.1965 30.04.2023 30.04.2025	26.07.1999 26.07.1999	01.10.2016 30.09.2018	23.07.2016	ADJ-cum- Special Judge (Vig.), Angul 05.07.2021	
62.	Shri Anup Kumar Chandan, LL.B Bolangir Patnagarh	20.04.1967 30.04.2025 30.04.2027	26.07.1999 26.07.1999	19.09.2016 18.09.2018	23.07.2016	Dist. & Sessions Judge, Jagatsinghpur 09.11.2021	
63.	Shri Dhaneswar Mallick, M.Com, LL.M Bhadrak Cuttack	20.10.1964 31.10.2022 31.10.2024	07.05.2001 07.05.2001	28.09.2016 27.09.2018	23.07.2016	Dist. & Sessions Judge, Puri 24.11.2021	
64.	Shri Pranab Kumar Patra, B.Com, LL.M. Khurda Puri	19.07.1972 31.07.2030 31.07.2032	07.05.2001 07.05.2001	14.09.2016 13.09.2018	23.07.2016	Dist. & Sessions Judge, Angul 08.02.2022	
65.	Shri Sangram Keshari Pattnaik, M.A., LL.M Nayagarh Ganjam	28.08.1968 31.08.2026 31.08.2028	07.05.2001 07.05.2001	17.08.2016 16.08.2018	23.07.2016	Dist. & Sessions Judge, Nuapada 08.11.2021	
66.	Shri Srinibash Pratihari, M.A, LL.M Puri No Practice at Bar	04.08.1969 31.08.2027 31.08.2029	07.05.2001 07.05.2001	31.08.2016 30.08.2018	23.07.2016	Judge, Family Court, Deogarh 25.11.2021/ 23.12.2021	

Sl. No.	Name, Qualification, Home District, Place of Practice	Date of Birth, Date of Retirement (58) (60)	Date of entry into Govt. service, Date of entry into judiciary	Date of joining in respective service / Date of confirmation	Date of Notification of appointment	Present Post Date of joining	Remarks
1	2	3	4	5	6	7	8
67.	Shri Pranab Kumar Routray , M.A. LL.M Cuttack Cuttack	02.06.1971 30.06.2029 30.06.2031	07.05.2001 07.05.2001	31.08.2016 30.08.2018	23.07.2016	A.D.J.-cum-Special Judge (Vig.), Bhawanipatna 01.12.2021	
68.	Smt. Ajanta Sadangi , M.A., LL.M Khurda Bhubaneswar	03.09.1967 30.09.2025 30.09.2027	07.05.2001 07.05.2001	31.08.2016 30.08.2018	23.07.2016	ADJ-cum-Special Judge (Vig.), Bolangir 14.10.2020	
69.	Shri Rashmi Mohan Acharya , B.A., LL.B Nayagarh Puri	15.09.1969 30.09.2027 30.09.2029	07.05.2001 07.05.2001	19.09.2016 18.09.2018	23.07.2016	ADJ-cum- Special Judge (Vig.), Dhenkanal 06.08.2021	
70.	Shri Aurobindo Pattanaik , B.A., LL.B Kendrapara Bhubaneswar	14.11.1968 30.11.2026 30.11.2028	07.05.2001 07.05.2001	17.09.2016 16.09.2018	23.07.2016	ADJ-cum- Special Judge (Vig.), Keonjhar 09.11.2021	
71.	Shri Lalatendu Jena , B.A. LL.B Kendrapara Cuttack	28.07.1968 31.07.2026 31.07.2028	07.05.2001 07.05.2001	28.09.2016 27.09.2018	23.07.2016	2 nd Addl. LR-cum-Addl. Secretary, Law Deptt., Bhubaneswar 22.10.2020	
72.	Shri Damodar Rath B.A , LL.B Dhenkanal Dhenkanal	21.06.1969 30.06.2027 30.06.2029	07.05.2001 07.05.2001	31.08.2016 30.08.2018	23.07.2016	ADJ-cum- Special Judge (Vig.), Cuttack 10.03.2021/ 23.11.2021	
73.	Shri Debadatta Das Mahapatra , LL.M. Balasore Cuttack	27.02.1979 28.02.2037 28.02.2039	10.11.2004 10.11.2004	19.09.2016 18.09.2018	23.07.2016	Director of Prosecution to Lokayukta, Odisha, Bhubaneswar 18.06.2020	
74.	Shri Amruta Ranjan Nanda , LL.B Khurda Nil	10.05.1981 31.05.2039 31.05.2041	10.11.2004 10.11.2004	17.07.2017 16.07.2019	09.05.2017	Judge, Family Court, Rayagada 01.12.2021	
75.	Smt. Luna Mohanty , M.A., LL.B Cuttack Delhi	10.02.1970 29.02.2028 28.02.2030	07.05.2001 07.05.2001	17.07.2017 16.07.2019	09.05.2017	ADJ-cum-Special Judge (Vig.), Berhampur 25.11.2021	
76.	Shri Susant Patel , B.Sc LL.B Sundargarh No Practice at Bar	04.04.1964 30.04.2022 30.04.2024	01.06.1990 01.06.1990	01.08.2013 <u>31.07.2017</u> 30.07.2019	29.05.2017	Addl. Dist. & Sessions Judge, (LR), Bhubaneswar 06.04.2021	

Sl. No.	Name, Qualification, Home District, Place of Practice	Date of Birth, Date of Retirement (58) (60)	Date of entry into Govt. service, Date of entry into judiciary	Date of joining in respective service / Date of confirmation	Date of Notification of appointment	Present Post Date of joining	Remarks
1	2	3	4	5	6	7	8
77.	Shri Hemanta Kumar Sethi , LL.B Mayurbhanj Karanjia	04.07.1962 31.07.2020 31.07.2022	17.11.1997 17.11.1997	07.10.2017 06.10.2019	29.05.2017	Addl. Dist. & Sessions Judge, Paralakhemundi 04.01.2021	
78.	Shri Debasis Rout M.A., LL.M Cuttack Cuttack	11.01.1967 31.01.2025 31.01.2027	26.07.1999 26.07.1999	31.07.2017 30.07.2019	29.05.2017	ADJ-cum- Special Judge (Vig.), Sambalpur 29.11.2021	
79.	Smt. Pragnya Panigrahi , M.A. LL.M Cuttack Cuttack	19.09.1970 30.09.2028 30.09.2030	26.07.1999 26.07.1999	31.07.2017 30.07.2019	29.05.2017	Judge, Family Court, Sonepur 08.11.2021	
80.	Smt. Sikha Rani Rath , M.A. , LL.M Sambalpur Deogarh	17.07.1966 31.07.2024 31.07.2026	26.07.1999 26.07.1999	31.07.2017 30.07.2019	29.05.2017	ADJ-cum- Special Judge (Vig.), Balasore 29.11.2021	
81.	Ms. Pragnyanalini Mishra , M.A. LL.B Bolangir Bolangir	11.02.1962 29.02.2020 28.02.2022	26.07.1999 26.07.1999	30.08.2017 29.08.2019	29.05.2017	Addl. Dist. & Sessions Judge, Champua 08.11.2021	
82.	Dr. Prasanna Kumar Panda , M.A, LL.M, Ph.D Nayagarh Bhubaneswar	15.07.1968 31.07.2026 31.07.2028	26.07.1999 26.07.1999	05.08.2017 04.08.2019	29.05.2017	ADJ-cum- Special Judge (Vig.), Baripada 08.02.2022	
83.	Shri Jagadish Prasad Mohanty , B.A., LL.M Jajpur Cuttack	03.05.1968 31.05.2026 31.05.2028	07.05.2001 07.05.2001	07.10.2017 06.10.2019	29.05.2017	1 st Addl. Dist. & Sessions Judge, Balasore 08.11.2021	
84.	Shri Rabindra Kumar Das , B.A., LL.B Kendrapara No Practice at Bar	12.05.1964 31.05.2022 31.05.2024	01.02.1983 07.05.2001	01.09.2017 31.08.2019	29.05.2017	Addl. Dist. & Sessions Judge, Talcher 01.12.2021	
85.	Shri Udayabhanu Jena , M.A., LL.B Kalahandi Bhawanipatna	30.01.1964 31.01.2022 31.01.2024	07.05.2001 07.05.2001	30.08.2017 29.08.2019	29.05.2017	Addl. Dist. & Sessions Judge, Malkangiri 08.11.2021	

Sl. No.	Name, Qualification, Home District, Place of Practice	Date of Birth, Date of Retirement (58) (60)	Date of entry into Govt. service, Date of entry into judiciary	Date of joining in respective service / Date of confirmation	Date of Notification of appointment	Present Post Date of joining	Remarks
1	2	3	4	5	6	7	8
86.	Shri Anup Ranjan Pattanaik , M.A. LL.M Khurda Bhubaneswar	15.07.1969 31.07.2027 31.07.2029	07.05.2001 07.05.2001	11.09.2017 10.09.2019	29.05.2017	A.D.J-cum-Special Court under POCSO Act, Berhampur 08.11.2021	
87.	Shri Prasanta Kumar Nayak , B.A. LL.B Jagatsinghpur Jagatsinghpur	27.05.1967 31.05.2025 31.05.2027	07.05.2001 07.05.2001	31.07.2017 <u>18.06.2018</u> 17.06.2020	29.05.2017/ 16.05.2018	A.D.J-cum-Special Court under POCSO Act, Bolangir 22.10.2020/ 29.11.2021	
88.	Shri Dhanurdhar Senapati , M.A. LL.B Puri Bhubaneswar	28.04.1966 30.04.2024 30.04.2026	07.05.2001 07.05.2001	31.07.2017 30.07.2019	29.05.2017	Addl. Dist. & Sessions Judge, Salipur 08.11.2021	
89.	Shri Mohan Rao Dora , B.Sc, LL.M Ganjam Berhampur	01.06.1966 31.05.2024 31.05.2026	07.05.2001 07.05.2001	31.07.2017 30.07.2019	29.05.2017	Judge, Family Court, Rourkela 08.11.2021	
90.	Shri Ananda Narayan Maharana , B.A. (Hons), LL.M. Balasore/ Keonjhar Keonjhar	12.01.1967 31.01.2025 31.01.2027	07.05.2001 07.05.2001	31.07.2017 30.07.2019	29.05.2017	Addl. Dist. & Sessions Judge, Boudh 22.11.2021	
91.	Shri Samar Bilash Behera , B.A., LL.B Ganjam Berhampur	05.11.1968 30.11.2026 30.11.2028	07.05.2001 07.05.2001	11.08.2017 10.08.2019	29.05.2017	1 st Addl. Dist. & Sessions Judge Khurda 13.04.2021	
92.	Shri Dolagobinda Barik , M.A., LL.B Dhenkanal Dhenkanal	26.06.1963 30.06.2021 30.06.2023	07.05.2001 07.05.2001	31.07.2017 30.07.2019	29.05.2017	P.O., Designated Court under OPID Act, Cuttack 08.11.2021	
93.	Ms. Rajalaxmi Pattanayak M.Phil, LL.B Kandhamal Phulbani	09.05.1972 31.05.2030 31.05.2032	04.09.2017 04.09.2017	04.09.2017 03.09.2019	06.06.2017	ADJ-cum-Special Judge (Vig.), Sundargarh 08.11.2021	
94.	Shri Deepak Kumar B.A, LL.B (Hons.) Cuttack Bhubaneswar	20.05.1980 31.05.2038 31.05.2040	04.09.2017 04.09.2017	04.09.2017 03.09.2019	06.06.2017	Addl. Dist. & Sessions Judge, Rairangpur 08.11.2021	
95.	Shri Satya Narayan Sarangi B.A, LL.B Mayurbhanj Udala	05.07.1977 31.07.2035 31.07.2037	04.09.2017 04.09.2017	04.09.2017 03.09.2019	06.06.2017	A.D.J-cum-Special Judge (Vig.), Bhubaneswar 22.11.2021	

Sl. No.	Name, Qualification, Home District, Place of Practice	Date of Birth, Date of Retirement (58) (60)	Date of entry into Govt. service, Date of entry into judiciary	Date of joining in respective service / Date of confirmation	Date of Notification of appointment	Present Post Date of joining	Remarks
1	2	3	4	5	6	7	8
96.	Shri Arun Kumar Sahoo , B.Sc LL.M Cuttack Cuttack	24.06.1966 30.06.2024 30.06.2026	26.07.1999 26.07.1999	24.07.2018 23.07.2020	01.05.2018	Addl. Dist. & Sessions Judge, Bhanjanagar 04.01.2021	
97.	Smt. Rasmita Dalai , LL.M Cuttack Cuttack	26.06.1971 30.06.2029 30.06.2031	26.07.1999 26.07.1999	09.07.2018 08.07.2020	01.05.2018	Judge, Family Court, Angul 14.10.2020	
98.	Dr. Anil Kumar Dutta , M.A., LL.M Cuttack Cuttack	28.12.1964 31.12.2022 31.12.2024	29.05.1995 29.05.1995	30.06.2018 29.06.2020	01.05.2018	Judge, Family Court, Keonjhar 14.10.2020	
99.	Smt. Sabita Das , M.A., LL.M Mayurbhanj / Jeypore	25.02.1963 28.02.2021 28.02.2023	01.06.1990 01.06.1990	08.11.2019	01.05.2018/ 06.09.2019	P.O, LAR & R Authority, Cuttack 08.11.2019	
100.	Shri Mahalat Sa , M.A. LL.M Sundargarh Sambalpur	03.08.1963 31.08.2021 31.08.2023	23.03.1998 23.03.1998	18.06.2018 17.06.2020	01.05.2018	Addl. Dist. & Sessions Judge, Koraput 08.11.2021	
101.	Shri Girija Prasad Mohapatra , B.Com LL.B Khurda Khurda	12.07.1972 31.07.2030 31.07.2032	07.05.2001 07.05.2001	02.07.2018 01.07.2020	01.05.2018	Addl. Dist. & Sessions Judge, Aska 08.11.2021	
102.	Shri Bikram Pattanaik , B.Sc LL.M Nayagarh Bhubaneswar	26.10.1968 31.10.2026 31.10.2028	07.05.2001 07.05.2001	18.06.2018 17.06.2020	01.05.2018	Member, 2 nd M.A.C.T. (S.D), Berhampur 29.11.2021	
103.	Shri Raj Kishore Lenka , B.Com LL.B Cuttack Cuttack	25.09.1969 30.09.2027 30.09.2029	07.05.2001 07.05.2001	04.07.2018 03.07.2020	01.05.2018	1 st Addl. Dist. & Sessions Judge, Puri 14.10.2020	
104.	Shri Sushil Kumar Rout , M.A. LL.M. Keonjhar Keonjhar	15.05.1966 31.05.2024 31.05.2026	07.05.2001 07.05.2001	09.07.2018 08.07.2020	01.05.2018	2 nd Judicial Member, Odisha Sales Tax Tribunal, Cuttack 29.11.2021	
105.	Shri Enumulu Bighneswar Rao , B.A, LL.B Ganjam Berhampur	12.05.1963 31.05.2021 31.05.2023	07.05.2001 07.05.2001	02.07.2018 01.07.2020	01.05.2018	Judge, Family Court, Balasore 14.10.2020	

Sl. No.	Name, Qualification, Home District, Place of Practice	Date of Birth, Date of Retirement (58) (60)	Date of entry into Govt. service, Date of entry into judiciary	Date of joining in respective service / Date of confirmation	Date of Notification of appointment	Present Post Date of joining	Remarks
1	2	3	4	5	6	7	8
106.	Shri Pravat Kumar Rajguru , B.A. LL.B Khurda Bhubaneswar	10.02.1968 28.02.2026 29.02.2028	07.05.2001 07.05.2001	04.07.2018 03.07.2020	01.05.2018	Judge, Family Court, Bargarh 16.04.2021	
107.	Smt. Sweta Mishra , LL.B Dhenkanal Bhubaneswar	01.07.1979 30.06.2037 30.06.2039	10.11.2004 10.11.2004	18.06.2018 17.06.2020	01.05.2018	Addl. Dist. & Sessions Judge, Patnagarh 29.11.2021	
108.	Shri Manash Kumar Panda , LL.B Baragarh Baragarh	01.07.1978 30.06.2036 30.06.2038	10.11.2004 10.11.2004	04.07.2018 03.07.2020	01.05.2018	Addl. Dist. & Sessions Judge, Jajpur Road 14.10.2020	
109.	Shri Prasanta Kumar Mishra , M.Com, LL.M Jajpur Cuttack	07.07.1966 31.07.2024 31.07.2026	17.11.1997 17.11.1997	06.07.2018 05.07.2020	01.05.2018	Addl. Dist. & Sessions Judge, Karanjia 29.11.2021	
110.	Ms. Purnima Jena , M.A, LL.B Jajpur Cuttack	03.07.1973 31.07.2031 31.07.2033	02.07.2018 02.07.2018	02.07.2018 01.07.2020	16.05.2018	Addl. Dist. & Sessions Judge, Sonapur 08.11.2021	
111.	Shri Himansu Sekhar Mallick , LL.B Keonjhar	10.06.1974 30.06.2032 30.06.2034	02.07.2018 02.07.2018	02.07.2018 01.07.2020	16.05.2018	Addl. Dist. & Sessions Judge, Kantabanji 30.07.2021	
112.	Ms. Itishree Mohapatra , LL.B Dhenkanal Cuttack	01.07.1978 30.06.2036 30.06.2038	02.07.2018 02.07.2018	02.07.2018 01.07.2020	16.05.2018	1 st Addl. Dist. & Sessions Judge, Bolangir 20.12.2021	
113.	Shri Niranjana Kumar Jena , B.Com LL.B Balasore Balasore	08.03.1964 31.03.2022 31.03.2024	07.05.2001 07.05.2001	17.01.2019	24.12.2018	A.D.J-cum-Special Court under POCSO Act, Puri 13.04.2021/ 08.11.2021	
114.	Shri Raj Kishore Mohapatra , B.A, LL.B Nayagarh Nayagarh	04.10.1966 31.10.2024 31.10.2026	07.05.2001 07.05.2001	17.01.2019	24.12.2018	Addl. Dist. & Sessions Judge, Titilagarh 22.11.2021	

Sl. No.	Name, Qualification, Home District, Place of Practice	Date of Birth, Date of Retirement (58) (60)	Date of entry into Govt. service, Date of entry into judiciary	Date of joining in respective service / Date of confirmation	Date of Notification of appointment	Present Post Date of joining	Remarks
1	2	3	4	5	6	7	8
115.	Mrs. Pranati Saha, LL.B Khurda Nil	16.06.1977 30.06.2035 30.06.2037	10.11.2004 10.11.2004	16.02.2019	24.12.2018	A.D.J-cum-Special Court under POCSO Act, Nabarangpur 01.12.2021	
116.	Ms. Swagati Das, LL.M. Cuttack	05.11.1977 30.11.2035 30.11.2037	10.11.2004 10.11.2004	08.02.2019	24.12.2018	Judge, Family Court, Cuttack 09.08.2021	
117.	Shri Asish Kumar Tripathy, LL.M. Khurda Nil	23.12.1976 31.12.2034 31.12.2036	10.11.2004 10.11.2004	16.02.2019	24.12.2018	Addl. Dist. & Sessions Judge, Bhadrak 01.12.2021	
118.	Shri Badri Narayan Nanda, LL.M. Puri Nil	12.07.1980 31.07.2038 31.07.2040	10.11.2004 10.11.2004	07.01.2019	24.12.2018	Member, 2 nd MACT (N.D), Sambalpur 14.09.2020	
119.	Dr. Jeevanjyoti Rath, LL.M. Kendrapara Nil	03.03.1979 31.03.2037 31.03.2039	10.11.2004 10.11.2004	02.03.2019	24.12.2018	Addl. Dist. & Sessions Judge, Dhenkanal 22.11.2021	
120.	Dr. V. Sujata LL.M., Ph.D Cuttack Nil	31.10.1978 31.10.2036 31.10.2038	10.11.2004 10.11.2004	17.01.2019	24.12.2018	1 st Addl. Dist. & Sessions Judge, Rourkela 08.11.2021	
121.	Shri Suresh Chandra Pradhan, LL.M. Nayagarh Cuttack	04.04.1973 30.04.2031 30.04.2033	10.11.2004 10.11.2004	19.01.2019	24.12.2018	Judge, Family Court, Baripada 17.09.2021	
122.	Shri Parthasarathi Pattnaik, LL.B Jagatsinghpur Nil	10.08.1981 31.08.2039 31.08.2041	10.11.2004 10.11.2004	21.01.2019	24.12.2018	Addl. Dist. & Sessions Judge, Kujang 01.12.2021	
123.	Shri Raja Ranjan Padhi, LL.M. Khurda Nil	02.07.1975 31.07.2033 31.07.2035	10.11.2004 10.11.2004	19.01.2019	24.12.2018	Addl. Dist. & Sessions Judge, Chhatrapur 06.11.2020	
124.	Shri Rajesh Dash, LL.M. Dhenkanal Cuttack/Dhenkanal	03.06.1978 30.06.2036 30.06.2038	10.11.2004 10.11.2004	08.02.2019	24.12.2018	Addl. Dist. & Sessions Judge, Sundargarh 15.03.2021	
125.	Ms. Sasmita Parhi, LL.B Balasore Udala	06.05.1975 31.05.2033 31.05.2035	10.11.2004 10.11.2004	17.01.2019	24.12.2018	A.D.J-cum-Addl. Special Judge (Vig.), Bhubaneswar 25.11.2021	

Sl. No.	Name, Qualification, Home District, Place of Practice	Date of Birth, Date of Retirement (58) (60)	Date of entry into Govt. service, Date of entry into judiciary	Date of joining in respective service / Date of confirmation	Date of Notification of appointment	Present Post Date of joining	Remarks
1	2	3	4	5	6	7	8
126.	Shri Madanlal Khedia, LL.B Baragarh Baragarh	10.06.1972 30.06.2030 30.06.2032	10.11.2004 10.11.2004	06.03.2019	24.12.2018	A.D.J-cum-Special Court under POCSO Act, Jharsuguda 06.11.2020	
127.	Shri Surya Narayan Dwivedi, LL.M. Cuttack Nil	02.02.1973 28.02.2031 28.02.2033	10.11.2004 10.11.2004	19.01.2019	24.12.2018	Judge, Family Court, Dhenkanal 06.04.2021	
128.	Shri Satya Ranjan Pradhan, LL.B Kendrapara/ Balasore Nil	08.06.1980 30.06.2038 30.06.2040	10.11.2004 10.11.2004	28.01.2019	24.12.2018	A.D.J-cum-Special Court under POCSO Act, Bargarh 25.11.2021	
129.	Mrs. Minakshi Das, LL.M. Khurda Nil	02.06.1973 30.06.2031 30.06.2033	10.11.2004 10.11.2004	17.01.2019	24.12.2018	Addl. Dist. & Sessions Judge, Bhubaneswar 13.04.2021	
130.	Shri Pranaya Kumar Das, LL.B Kendrapra Nil	17.09.1975 30.09.2033 30.09.2035	10.11.2004 10.11.2004	06.03.2019	24.12.2018	Authorized Officer, Special Court, Bhubaneswar 01.12.2021	To join as Addl. Secretary (Judl.), Law Department, Bhubaneswar
131.	Shri Tanmaya Kumar Mohanty, LL.B Cuttack Nil	20.05.1975 31.05.2033 31.05.2035	10.11.2004 10.11.2004	04.01.2019	24.12.2018	1 st Addl. District & Sessions Judge, Sambalpur 17.01.2020/ 12.10.2020	
132.	Mrs. Bandana Kar, LL.B Baragarh Baragarh	21.07.1966 31.07.2024 31.07.2026	10.11.2004 10.11.2004	24.01.2019	24.12.2018	Addl. Dist. & Sessions Judge, Dharamgarh 06.04.2021	
133.	Shri Akhil Kumar Paschimakabat, LL.B. Puri Nil	04.05.1978 31.05.2036 31.05.2038	10.11.2004 10.11.2004	04.01.2019	24.12.2018	Registrar, OREAT, Bhubaneswar 13.01.2020	
134.	Shri Subash Kumar Behari, LL.B Jajpur Jajpur	01.01.1973 31.12.2030 31.12.2032	10.11.2004 10.11.2004	11.02.2019	24.12.2018	A.D.J-cum-Special Court under POCSO Act, Cuttack 06.04.2021	
135.	Shri Dillip Kumar Biswal. LL.B Cuttack Nil	06.06.1974 30.06.2032 30.06.2034	10.11.2004 10.11.2004	22.01.2019	24.12.2018	Addl. Dist. & Sessions Judge, Balliguda 13.04.2021	

Sl. No.	Name, Qualification, Home District, Place of Practice	Date of Birth, Date of Retirement (58) (60)	Date of entry into Govt. service, Date of entry into judiciary	Date of joining in respective service / Date of confirmation	Date of Notification of appointment	Present Post Date of joining	Remarks
1	2	3	4	5	6	7	8
136.	Dr. Moonrani Mishra, M.A. LL.M Kendrapara Bhubaneswar	31.05.1966 31.05.2024 31.05.2026	17.11.1997 17.11.1997	12.04.2019	19.03.2019	Addl. Dist. & Sessions Judge, Kodala 18.01.2020	
137.	Dr. Md. Irshadun Nabi, LL.M., Ph.D Bhadrak Nil	30.06.1973 30.06.2031 30.06.2033	10.11.2004 10.11.2004	18.04.2019	19.03.2019	Addl. Dist. & Sessions Judge, Bonai 06.04.2021	
138.	Ms. Sonali Pattnaik, LL.B Keonjhar Nil	02.06.1976 30.06.2034 30.06.2036	10.11.2004 10.11.2004	12.04.2019	19.03.2019	A.D.J-cum-Special Court under POCSO Act, Rayagada 09.12.2021	
139.	Shri Pradeepta Kumar Sahoo, LL.M. Kendrapara Baragarh	07.07.1968 31.07.2026 31.07.2028	10.11.2004 10.11.2004	12.04.2019	19.03.2019	Addl. Dist. & Sessions Judge, Athagarh 09.11.2021	
140.	Ms. Subhashree Tripathy, LL.B Khurda Nil	14.09.1980 30.09.2038 30.09.2040	10.11.2004 10.11.2004	12.04.2019	19.03.2019	Addl. Dist. & Sessions Judge, Keonjhar 09.11.2021	
141.	Mrs. Mamita Das, LL.M. Cuttack Nil	02.05.1973 31.05.2031 31.05.2033	10.11.2004 10.11.2004	12.04.2019	19.03.2019	Judge, Family Court, Jajpur 14.10.2020	
142.	Shri Ashutosh Dash, LL.M. Cuttack Nil	10.06.1976 30.06.2034 30.06.2036	10.11.2004 10.11.2004	24.06.2019	19.03.2019	Addl. Dist. & Sessions Judge, Khallikote 25.11.2021	
143.	Shri Lokanath Sahoo, LL.M. Jajpur Nil	10.06.1972 30.06.2030 30.06.2032	10.11.2004 10.11.2004	21.04.2019	19.03.2019	Addl. Dist. & Sessions Judge, Nimapara 09.11.2021	
144.	Shri Rajesh Kumar Nair V.G., LL.M. Kerala Nil	17.04.1977 30.04.2035 30.04.2037	10.11.2004 10.11.2004	20.04.2019	19.03.2019	Addl. Dist. & Sessions Judge, Jeypore 14.10.2020	

Sl. No.	Name, Qualification, Home District, Place of Practice	Date of Birth, Date of Retirement (58) (60)	Date of entry into Govt. service, Date of entry into judiciary	Date of joining in respective service / Date of confirmation	Date of Notification of appointment	Present Post Date of joining	Remarks
1	2	3	4	5	6	7	8
145.	Ms. Sumita Jena, LL.B Jajpur Nil	09.06.1981 30.06.2039 30.06.2041	10.11.2004 10.11.2004	12.04.2019	19.03.2019	A.D.J-cum-Special Court under POCSO Act, Baripada 01.12.2021	
146.	Shri Ashok Kumar Pahi, LL.M. Keonjhar Bhubaneswar	12.07.1973 31.07.2031 31.07.2033	10.11.2004 10.11.2004	16.05.2019	19.03.2019	P.O, LAR & R Authority, Sambalpur 16.11.2019	To join as 1 st A.D.J, Cuttack
147.	Shri Ajay Kumar Pradhan (A), LL.B Keonjhar Nil	12.05.1975 31.05.2033 31.05.2035	10.11.2004 10.11.2004	09.05.2019	19.03.2019	P.O., Special Court under SC & ST (PoA) Act, Balasore 08.11.2021	
148.	Shri Laxminarayan Ray Choudhury, B.Sc. LL.M Boudh Kendrapara	15.07.1970 31.07.2028 31.07.2030	07.05.2001 07.05.2001	08.11.2019	31.08.2019	P.O, LAR & R Authority, Berhampur 08.11.2019	
149.	Shri Amiya Ranjan Jena, M.Sc. LL.B Kendrapara Nil	29.06.1972 30.06.2030 30.06.2032	10.11.2004 10.11.2004	08.11.2019	31.08.2019	2 nd Addl. Dist. & Sessions Judge, Puri 09.11.2021	
150.	Shri Pravakar Ganthia, LL.M. Cuttack Nil	05.05.1973 31.05.2031 31.05.2033	10.11.2004 10.11.2004	31.10.2019	31.08.2019	Registrar (Inspection), High Court of Orissa, Cuttack 16.07.2021	
151.	Shri Mahendra Kumar Sutradhar, LL.B Keonjhar	05.10.1970 31.10.2028 31.10.2030	10.11.2004 10.11.2004	27.09.2019	31.08.2019	A.D.J-cum-Special Court under POCSO Act, Sundargarh 01.12.2021	
152.	Shri Ajaya Kumar Pradhan (B), LL.M. Ganjam Berhampur	17.06.1972 30.06.2030 30.06.2032	10.11.2004 10.11.2004	30.09.2019	31.08.2019	Addl. Dist. & Sessions Judge, Kendrapara 08.11.2021	
153.	Shri Saroj Kumar Dash, LL.M. Kendrapara Nil	26.06.1970 30.06.2028 30.06.2030	10.11.2004 10.11.2004	02.01.2020	30.11.2019	Presiding Officer, Special Court under SC & ST(PoA) Act, Bolangir 02.01.2020	
154.	Shri Debasis Panda, LL.B Balasore Nil	29.12.1971 31.12.2029 31.12.2031	10.11.2004 10.11.2004	02.01.2020	30.11.2019	P.O, Designated Court under OPID Act, Berhampur 02.01.2020	To join as P.O, LAR & R Authority, Sambalpur

Sl. No.	Name, Qualification, Home District, Place of Practice	Date of Birth, Date of Retirement (58) (60)	Date of entry into Govt. service, Date of entry into judiciary	Date of joining in respective service / Date of confirmation	Date of Notification of appointment	Present Post Date of joining	Remarks
1	2	3	4	5	6	7	8
155.	Shri Ranjan Kumar Sutar , LL.B Kendrapara Nil	23.02.1974 29.02.2032 28.02.2034	10.11.2004 10.11.2004	22.01.2020	30.11.2019	Addl. Dist. & Sessions Judge, Anandpur 22.01.2020	
156.	Shri Gyanendra Kumar Barik , LL.B Keonjhar/ Keonjhar Garh	09.07.1972 31.07.2030 31.07.2032	10.11.2004 10.11.2004	08.01.2020	30.11.2019	Addl. Dist. & Sessions Judge, Jajpur 22.10.2020	
157.	Shri Sanjeev Ranjan Samanta , LL.B Kendrapara Nil	05.07.1981 31.07.2039 31.07.2041	10.11.2004 10.11.2004	02.01.2020	30.11.2019	Addl. Dist. & Sessions Judge, Athamallick 02.01.2020	
158.	Smt. Itishree Malabika Bhuyan , LL.M. Balasore Nil	14.07.1976 31.07.2034 31.07.2036	10.11.2004 10.11.2004	18.01.2020	30.11.2019	Addl. Dist. & Sessions Judge, Jagatsinghpur 18.01.2020	
159.	Shri Gundicha Samantasinghar , LL.B Khurda Nil	08.10.1971 31.10.2029 31.10.2031	10.11.2004 10.11.2004	14.02.2020	30.11.2019	Presiding Officer, Special Court under SC & ST (PoA) Act, Cuttack 14.10.2020	
160.	Shri Satya Narayan Patra , LL.M. Balasore Cuttack	16.04.1971 30.04.2029 30.04.2031	10.11.2004 10.11.2004	02.01.2020	30.11.2019	Addl. Dist. & Sessions Judge, Kamakshyanagar 02.01.2020	
161.	Shri Sadasiba Jena , LL.B Keonjhar Cuttack	02.06.1971 30.06.2029 30.06.2031	10.11.2004 10.11.2004	02.01.2020	30.11.2019	P.O, Designated Court under OPID Act, Balasore 17.09.2021	
162.	Shri Satyanarayan Kar , LL.M. Balasore / Bhubaneswar	08.07.1974 31.07.2032 31.07.2034	24.10.2005 24.10.2005	17.01.2020	30.11.2019	Judge, Family Court, Sambalpur 02.08.2021	
163.	Shri Soumyak Patra , LL.B Balasore Nil	24.05.1977 31.05.2035 31.05.2037	24.10.2005 24.10.2005	17.01.2020	30.11.2019	Coordinator, High Court of Orissa Arbitration Centre, Cuttack 29.10.2021/ 30.11.2021	

Sl. No.	Name, Qualification, Home District, Place of Practice	Date of Birth, Date of Retirement (58) (60)	Date of entry into Govt. service, Date of entry into judiciary	Date of joining in respective service / Date of confirmation	Date of Notification of appointment	Present Post Date of joining	Remarks
1	2	3	4	5	6	7	8
164.	Smt. Madhumita Mohanty , LL.B Sundargarh Rourkela	10.06.1967 30.06.2025 30.06.2027	24.10.2005 24.10.2005	14.02.2020	30.11.2019	A.D.J-cum-Special Court under POCSO Act, Sambalpur 14.02.2020/ 28.02.2020	
165.	Smt. Prangya Paramita Raulo , LL.B Gajapati Nil	28.06.1980 30.06.2038 30.06.2040	24.10.2005 24.10.2005	02.01.2020	30.11.2019	Judge, Family Court, Bhadrak 10.02.2022	
166.	Shri Hara Prasad Pattnaik , LL.M. Khurda BBSR	12.03.1980 31.03.2038 31.03.2040	24.10.2005 24.10.2005	02.01.2020	30.11.2019	Judge, Family Court , Jharsuguda 17.08.2020/ 23.12.2021	
167.	Ms. Rajashree Mohapatra , LL.M Khurda BBSR	09.06.1983 30.06.2041 30.06.2043	07.02.2020	07.02.2020	05.12.2019	2 nd Addl. Dist. & Sessions Judge Berhampur 07.02.2020/ 13.04.2021/ 24.12.2021	
168.	Shri Dipti Prakash Brahma , B.A, LL.M Khurda BBSR	15.05.1979 31.05.2037 31.05.2039	07.02.2020	07.02.2020	05.12.2019	Addl. Dist. & Sessions Judge, Rairakhole 27.04.2021	
169.	Shri Agasti Kumar Sahoo , LL.M Cuttack Cuttack	30.06.1968 30.06.2026 30.06.2028	17.11.1997 17.11.1997	11.11.2020	15.09.2020	A.D.J-cum-Special Court under POCSO Act, Angul 11.11.2020/ 16.07.2021	
170.	Shri Pranam Kumar Rout , LL.B Cuttack Nil	05.07.1978 31.07.2036 31.07.2038	24.10.2005 24.10.2005	14.10.2020	15.09.2020	Addl. Dist. & Sessions Judge (LR), Sambalpur 14.10.2020	
171.	Shri Manas Ranjan Rath LL.B Jagatsinghpur Cuttack	12.04.1974 30.04.2032 30.04.2034	24.10.2005 24.10.2005	12.10.2020	15.09.2020	Addl. Dist. & Sessions Judge, Gunupur 08.11.2021	
172.	Shri Arabinda Rath , LL.M. Angul Nil	11.07.1981 31.07.2039 31.07.2041	24.10.2005 24.10.2005	22.10.2020	15.09.2020	Addl. Dist. & Sessions Judge, Padampur 07.06.2021	

Sl. No.	Name, Qualification, Home District, Place of Practice	Date of Birth, Date of Retirement (58) (60)	Date of entry into Govt. service, Date of entry into judiciary	Date of joining in respective service / Date of confirmation	Date of Notification of appointment	Present Post Date of joining	Remarks
1	2	3	4	5	6	7	8
173.	Shri Raj Kumar Das, LL.B Bhadrak Nil	19.07.1978 31.07.2036 31.07.2038	24.10.2005 24.10.2005	14.10.2020	15.09.2020	Addl. Dist. & Sessions Judge (LR & LTV), Berhampur 22.11.2021	
174.	Smt. Sanghamitra Sharma, LL.B Mayurbhanj Nil	10.06.1972 30.06.2030 30.06.2032	24.10.2005 24.10.2005	12.10.2020	15.09.2020	1 st Addl. Dist. & Sessions Judge, Berhampur 12.10.2020/ 24.12.2021	
175.	Shri Akankhit Mishra, LL.M Nayagarh Cuttack	24.04.1979 30.04.2037 30.04.2039	24.10.2005 24.10.2005	12.10.2020	15.09.2020	Addl. Dist. & Sessions Judge, Bargarh 25.01.2020/ 12.10.2020	
176.	Choudhury Prabir Kumar, LL.B Koraput Kortaput	29.09.1974 30.09.2032 30.09.2034	24.10.2005 24.10.2005	22.10.2020	15.09.2020	1 st Addl. Dist. & Sessions Judge, Baripada 22.10.2020	
177.	Shri Subrat Kumar Pattnaik, LL.B Khurda CTC/BBSR	03.07.1977 31.07.2035 31.07.2037	24.10.2005 24.10.2005	14.10.2020	15.09.2020	A.D.J-cum-Special Court under POCSO Act, Bhawanipatna 14.10.2020	
178.	Shri Bikash Chandra Dey, LL.M. Cuttack Cuttack	03.03.1975 31.03.2033 31.03.2035	24.10.2005 24.10.2005	12.10.2020	15.09.2020	Judge, Family Court, Kendrapara 07.07.2021	
179.	Shri Sunil Kumar Das, LL.M. Nayagarh Ranpur	22.05.1970 31.05.2028 31.05.2030	24.10.2005 24.10.2005	14.10.2020	15.09.2020	Addl. Dist. & Sessions Judge, Umerkote 14.10.2020	
180.	Shri Suman Kumar Mishra, LL.M. Baragarh Nil	08.10.1977 31.10.2035 31.10.2037	24.10.2005 24.10.2005	11.11.2020	15.09.2020	Registrar (Judicial), High Court of Orissa, Cuttack 09.03.2021	
181.	Ms. Smruti Lekha Barik, LL.M. Jajpur Nil	14.09.1975 30.09.2033 30.09.2035	24.10.2005 24.10.2005	12.10.2020	15.09.2020	Judge, Family Court, Phulbani 13.04.2021	
182.	Shaikh Md. Quais, M.A, LL.M Bhadrak Bhadrak	21.04.1975 30.04.2033 30.04.2035	24.10.2005 24.10.2005	22.10.2020	15.09.2020	2 nd Addl. Dist. & Sessions Judge, Cuttack 22.10.2020/ 03.01.2022	

Sl. No.	Name, Qualification, Home District, Place of Practice	Date of Birth, Date of Retirement (58) (60)	Date of entry into Govt. service, Date of entry into judiciary	Date of joining in respective service / Date of confirmation	Date of Notification of appointment	Present Post Date of joining	Remarks
1	2	3	4	5	6	7	8
183.	Dr. Deepak Ranjan Sahoo , LL.M. Ph.D Dhenkanal	08.08.1980 31.08.2038 31.08.2040	24.10.2005 24.10.2005	13.12.2021	29.11.2021	2 nd Addl. Dist. & Sessions Judge Baripada 17.03.2021/ 13.12.2021	
184.	Shri Bibhu Prasad Panda , LL.B Cuttack Nil	21.06.1974 30.06.2032 30.06.2034	24.10.2005 24.10.2005	20.12.2021	29.11.2021	ADJ-cum-Spl. Court under POCSO Act, Nayagarh 20.12.2021	
185.	Shri Abhilash Senapati , LL.B Balasore	23.01.1985 31.01.2043 31.01.2045	23.12.2008 23.12.2008	20.12.2021	29.11.2021	Addl. Dist. & Sessions Judge, Nuapada 20.12.2021	
186.	Shri Chinmaya Gachhayat , LL.M. Cuttack	01.07.1979 30.06.2037 30.06.2039	23.12.2008 23.12.2008	23.12.2021	29.11.2021	Addl. Dist. & Sessions Judge, Deogarh 03.02.2020/ 23.12.2021	
187.	Shri Shiva Prasad Mishra , LL.M Puri	01.04.1983 31.03.2041 31.03.2043	23.12.2008 23.12.2008	12.01.2022	29.11.2021	Addl. Dist. & Sessions Judge, Nabarangpur 12.01.2022	
188.	Smt. Lilipta Pasayat LL.M. Jagatsinghpur	16.06.1982 30.06.2040 30.06.2042	23.12.2008 23.12.2008	20.12.2021	29.11.2021	2 nd Addl. Dist. & Sessions Judge, Balasore 20.12.2021	
189.	Shri Sanjit Kumar Behera , LL.B Khurda	12.07.1982 31.07.2040 31.07.2042	23.12.2008 23.12.2008	20.12.2021	29.11.2021	ADJ-cum-Spl. Court under POCSO Act, Phulbani, 20.12.2021	
190.	Dr. Kiran Kumar Pradhan , LL.M. Ph.D Ganjam Berhampur	28.06.1982 30.06.2040 30.06.2042	23.12.2008 23.12.2008	13.12.2021	29.11.2021	Addl. Dist. & Sessions Judge, Bhawanipatna, 28.02.2020/ 13.12.2021	
191.	Shri Siba Prasad Mohapatra , LL.M Nayagarh	01.10.1985 30.09.2043 30.09.2045	23.12.2008 23.12.2008	23.12.2021	29.11.2021	Addl. Dist. & Sessions Judge, Kantamal 23.12.2021	
192.	Shri Bibaswat Gautam , LL.B Puri Puri	29.08.1980 31.08.2038 31.08.2040	23.12.2008 23.12.2008	20.12.2021	29.11.2021	3 rd Addl. Dist. & Sessions Judge, Balasore 20.12.2021	

Sl. No.	Name, Qualification, Home District, Place of Practice	Date of Birth, Date of Retirement (58) (60)	Date of entry into Govt. service, Date of entry into judiciary	Date of joining in respective service / Date of confirmation	Date of Notification of appointment	Present Post Date of joining	Remarks
1	2	3	4	5	6	7	8
193.	Mrs Reena Choudhury , LL.M Khurda	03.06.1983 30.06.2041 30.06.2043	23.12.2008 23.12.2008	20.12.2021	29.11.2021	Addl. Dist. & Sessions Judge, Rayagada 20.12.2021	
194.	Shri Ch. Basudeba Patro , LL.M Ganjam	02.12.1981 31.12.2039 31.12.2041	23.12.2008 23.12.2008	13.12.2021	29.11.2021	Addl. Dist. & Sessions Judge, Angul 04.02.2020/ 13.12.2021	
195.	Smt. Alpana Swain , LL.B Puri	09.04.1984 30.04.2042 30.04.2044	23.12.2008 23.12.2008	24.12.2021	29.11.2021	3 rd Addl. Dist. & Sessions Judge, Berhampur 13.03.2020/ 24.12.2021	
196.	Shri Santosh Kumar Dash Ray , LL.M Puri Puri	13.10.1979 31.10.2037 31.10.2039	23.12.2008 23.12.2008	08.12.2021	29.11.2021	Officer- on – Special Duty (Vigilance), High Court of Orissa Cuttack 10.03.2021/ 08.12.2021/ 07.02.2022	
197.	Ms. Lily Senapaty , LL.B Cuttack Cuttack	08.07.1977 31.07.2035 31.07.2037	23.12.2008 23.12.2008	20.12.2021	29.11.2021	Addl. Dist. & Sessions Judge, Nayagarh 20.12.2021	
198.	Shri Satyabrata Mishra , LL.B Nayagarh Nayagarh	18.05.1976 31.05.2034 31.05.2036	23.12.2008 23.12.2008	23.12.2021	29.11.2021	Addl. Dist. & Sessions Judge, Jharsuguda 23.12.2021	
199.	Shri Naresh Mohanty , LL.M Bhadrak Bhadrak	16.05.1977 31.05.2035 31.05.2037	23.12.2008 23.12.2008	13.12.2021	29.11.2021	2 nd Addl. Dist. & Sessions Judge, Khurda 02.11.2020/ 13.12.2021	
200.	Shri Abhijit Palei , LL.B Nayagarh	04.05.1984 31.05.2042 31.05.2044	23.12.2008 23.12.2008	03.01.2022	29.11.2021	3 rd Addl. Dist. & Sessions Judge, Cuttack 24.05.2021/ 03.01.2022	

PART -II

OFFICERS IN THE CADRE OF SENIOR CIVIL JUDGE (CHIEF JUDICIAL MAGISTRATE AND SENIOR CIVIL JUDGE)

CADRE STRENGTH : 261

Scale of Pay	:	Rs. 39,530 -920- 40,450- 1080- 49,090- 1230- 54,010/-
ACP – I	:	Rs. 43,690 – 1080- 49,090-1230 – 56,470/-
ACP – II	:	Rs. 51,550 – 1230 – 58,930 – 1380 – 63,070/-

(a)	C.J.Ms.	30
(b)	A.C.J.Ms	04
(c)	Senior Civil Judge	81
(d)	Addl. Senior Civil Judge	24
(e)	Registrar, Civil Courts	30
(f)	Women's Court	16
(g)	Special Posts	52
(h)	Leave Reserve	20
(i)	Commercial Court	04

Total : 261

1. Special Officer (Administration), Orissa High Court, Cuttack
2. Special Officer (Special Cell), Orissa High Court, Cuttack
3. Deputy Registrar (J & E), Orissa High Court, Cuttack
4. Deputy Registrar (Admn. & Protocol), Orissa High Court, Cuttack
5. Addl. Co-ordinator, Arbitration Centre, Orissa High Court, Cuttack
6. Presiding Officer, Labour Court, Sambalpur
7. Presiding officer, Labour Court, Jeypore
8. Presiding Officer, Labour Court, Bhubaneswar
9. Deputy Commissioner of Endowments, Bhubaneswar
10. Deputy Secretary, Odisha State Legal Services Authority, Cuttack
11. Secretary, State Consumer Disputes Redressal Commission, Cuttack
12. Special Officer, Director of Public Prosecution, Bhubaneswar
13. Member, P.O., Wakf Tribunal, Cuttack
- 14 – 18. Protocol Officer, Puri / Khurda at Bhubaneswar / Cuttack / Sambalpur / Ganjam, Berhampur
- 19 – 48. Secretary, D.L.S.A. (30)
49. Deputy Director, Odisha Judicial Academy, Cuttack
50. Central Project Co-ordinator, Orissa High Court, Cuttack
51. Deputy Director Prosecutions, Lokayukta, Odisha, Cuttack
52. Registrar, Odisha Human Rights Commission, Bhubaneswar

Sl. No.	Name, Qualification, Home District, Place of Practice	Date of Birth, Date of Retirement (58) (60)	Date of entry into Govt. service, Date of entry into judiciary	Date of joining in respective service / Date of confirmation	Present Post Date of joining	Remarks
1	2	3	4	5	6	7

CIVIL LIST OF JUDICIAL OFFICERS IN THE CADRE OF SENIOR CIVIL JUDGE

1.	Shri Sudam Charan Dash , LL.M. Angul Cuttack	04.11.1974 30.11.2032 30.11.2034	10.11.2004 10.11.2004	25.03.2015	C.J.M, Nabarangpur 11.11.2020	
2.	Shri Jibanananda Padhy , LL.M. Kalahandi Nil	26.01.1976 31.01.2034 31.01.2036	24.10.2005 24.10.2005	20.11.2015	C.J.M, Bolangir 19.01.2022	
3.	Smt. Ranjita Jyotishi , LL.M. Khurda Bhubaneswar	21.09.1967 30.09.2025 30.09.2027	24.10.2005 24.10.2005	02.11.2015	C.J.M, Sonepur 25.01.2022	
4.	Shri Manas Kumar Panda , LL.B Jajpur Jajpur	02.01.1972 31.01.2030 31.01.2032	24.10.2005 24.10.2005	08.02.2019	C.J.M, Parlakhemundi 11.11.2020	
5.	Smt. Pranati Pattanaik , LL.B Cuttack Bhubaneswar	10.05.1976 31.05.2034 31.05.2036	24.10.2005 24.10.2005	02.11.2015	C.J.M, Kendrapara 12.01.2022	
6.	Shri Mukty Ranjan Satapathy , LL.M. Khurda Cuttack	01.07.1973 30.06.2031 30.06.2033	24.10.2005 24.10.2005	20.11.2015	C.J.M, Bhadrak 12.01.2022	
7.	Smt. Reeja Ray , LL.M. Bhadrak Bhadrak	26.11.1970 30.11.2028 30.11.2030	24.10.2005 24.10.2005	05.12.2015	C.J.M, Bhawanipatna 19.01.2022	
8.	Smt. Monalisha Mohanty , LL.B Kendrapara	26.12.1978 31.12.2036 31.12.2038	24.10.2005 24.10.2005	16.11.2015	P.O, Labour Court, Jeypore 24.01.2020	
9.	Shri Gyanaranjan Pattanayak , LL.M. Jagatsinghpur Cuttack	20.03.1975 31.03.2033 31.03.2035	24.10.2005 24.10.2005	20.11.2015	P.O, Labour Court, Sambalpur 07.06.2021	

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1	2	3	4	5	6	7
10.	Shri Debadatta Patnaik , LL.B Khurda	04.07.1975 31.07.2033 31.07.2035	23.12.2008 23.12.2008	02.11.2015	C.J.M, Baripada 12.01.2022	
11.	Shri Hrushikesh Acharya , LL.M Nayagarh	15.06.1981 30.06.2039 30.06.2041	23.12.2008 23.12.2008	02.11.2015	C.J.M, Boudh 27.11.2019	
12.	Shri Subhanjan Mohanty , LL.B Cuttack	11.05.1982 21.05.2040 31.05.2042	23.12.2008 23.12.2008	27.11.2015	P.O, Labour Court, Bhubaneswar 10.06.2020	
13.	Dr. Indu Sharma , LL.M, Ph.D Khurda Bhubaneswar	27.05.1972 31.05.2030 31.05.2032	23.12.2008 23.12.2008	16.11.2015	C.J.M, Puri 28.02.2020	
14.	Shri Bisworanjan Behera , LL.B Bhadrak Basudevpur	02.06.1975 30.06.2033 30.06.2035	23.12.2008 23.12.2008	30.11.2015	C.J.M, Malkangiri 04.02.2020	
15.	Shri Pradeep Kumar Behera , LL.M. Dhenkanal / Cuttack	28.02.1978 29.02.2036 28.02.2038	23.12.2008 23.12.2008	28.11.2015	Addl. C.J.M, Rourkela 28.02.2020	
16.	Shri Manoranjan Das , LL.B Kendrapara	07.05.1979 31.05.2037 31.05.2039	23.12.2008 23.12.2008	20.11.2015	C.J.M, Rayagada 28.02.2020	
17.	Shri Manoj Kumar , LL.M. Nayagarh	26.04.1982 30.04.2040 30.04.2042	23.12.2008 23.12.2008	20.11.2015	Addl. C.J.M, Berhampur 28.02.2020	
18.	Ms. Lalita Manjari Pattanaik , LL.B Nayagarh	06.07.1981 31.07.2039 31.07.2041	23.12.2008 23.12.2008	20.11.2015	C.J.M, Balasore 02.11.2020	
19.	Ms. Ashapura Mohapatra , LL.B Puri	04.07.1982 31.07.2040 31.07.2042	23.12.2008 23.12.2008	19.12.2015	C.J.M, Cuttack 30.04.2021	
20.	Shri Pradeep Kumar Samal , LL.M. Bhadrak Cuttack	11.01.1978 31.01.2036 31.01.2038	23.12.2008 23.12.2008	27.11.2015	C.J.M, Jharsuguda 02.11.2020	

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1	2	3	4	5	6	7
21.	Ms. Soumya Subhadarshini, LL.B Jajpur	30.07.1978 31.07.2036 31.07.2038	23.12.2008 23.12.2008	20.11.2015	C.J.M, Nuapada 06.11.2020	
22.	Smt. Srotaswinee Kar, LL.B Khurda	13.06.1985 30.06.2043 30.06.2045	23.12.2008 23.12.2008	20.11.2015	C.J.M, Bargarh 02.11.2020	
23.	Shri Priyaranjan Mishra, LL.M. Jajpur	29.06.1981 30.06.2039 30.06.2041	23.12.2008 23.12.2008	05.12.2015	C.J.M, Jagatsinghpur 11.11.2020	
24.	Ms. Sunanda Padhy, LL.M. Ganjam/ Berhampur	07.07.1972 31.07.2030 31.07.2032	23.12.2008 23.12.2008	16.11.2015	Secretary, D.L.S.A, Jagatsinghpur 24.05.2021	
25.	Smt. Prajnya Paramita Mahapatra, LL.B OHC, Cuttack	20.06.1980 30.06.2038 30.06.2040	23.12.2008 23.12.2008	20.11.2015	C.J.M, Nayagarh 11.11.2020	
26.	Smt. Janaki Biswal, LL.M. Cuttack	02.05.1979 31.05.2037 31.05.2039	23.12.2008 23.12.2008	28.12.2015	C.J.M, Jajpur 09.06.2021/ 19.01.2022	
27.	Smt. Prajyoti Rout, LL.M. Cuttack	30.05.1982 31.05.2040 31.05.2042	23.12.2008 23.12.2008	20.11.2015	Addl. C.J.M (Spl. Court), Cuttack 02.03.2020/ 12.01.2022	
28.	Shri Saikat Patra, LL.B Cuttack	24.05.1977 31.05.2035 31.05.2037	23.12.2008 23.12.2008	02.11.2015	C.J.M, Phulbani 25.01.2022	
29.	Shri Gopabandhu Gadanayak, LL.B Puri / Bhubaneswar	18.06.1977 30.06.2035 30.06.2037	23.12.2008 23.12.2008	02.11.2015	Senior Civil Judge, Pattamundai 09.06.2021	

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1	2	3	4	5	6	7
30.	Shri Amit Swaroop Kumar Setha , LL.B Dhenkanal Angul	01.07.1977 31.07.2035 31.07.2037	23.12.2008 23.12.2008	20.11.2015	Senior Civil Judge, Sohella 03.05.2021	
31.	Shri Bishnu Prasad Mishra , LL.B Angul Puri	05.05.1971 31.05.2029 31.05.2031	26.07.1999 26.07.1999	29.03.2017	C.J.M, Berhampur 13.01.2022	
32.	Ms. Pratima Patro , LL.M. Ganjam	23.10.1983 31.10.2041 31.10.2043	23.12.2008 23.12.2008	15.03.2017	Addl. C.J.M (Spl. Court), Bhubaneswar 19.01.2022	
33.	Shri Chinmoy Misra , LL.M. Khurda	07.07.1982 31.07.2040 31.07.2042	23.12.2008 23.12.2008	10.03.2017	C.J.M, Dhenkanal 12.01.2022	
34.	Shri Himansu Sekhar Singh , LL.B Jajpur	04.07.1978 31.07.2036 31.07.2038	23.12.2008 23.12.2008	11.03.2017	Registrar, Civil Court, Bhubaneswar 10.11.2020	
35.	Smt. Sarojini Pati , LL.B Bhadrak	23.06.1971 30.06.2029 30.06.2031	23.12.2008 23.12.2008	15.03.2017	C.J.M, Sundargarh 12.01.2022	
36.	Shri Rudra Prasad Mahapatra , LL.M. Nayagarh/ BBSR til Nov-2008	21.01.1978 31.01.2036 31.01.2038	23.12.2008 23.12.2008	20.03.2017	C.J.M, Angul 13.01.2022	
37.	Shri Hara Prasad Padhy , LL.B Ganjam Berhampur	11.08.1981 31.08.2039 31.08.2041	23.12.2008 23.12.2008	15.03.2017	C.J.M, Khurda 28.01.2022	
38.	Shri Santanu Kumar Dash , LL.M. Jajpur Cuttack	23.06.1980 30.06.2038 30.06.2040	23.12.2008 23.12.2008	15.03.2017	Secretary, C.D.R Commission, Cuttack 24.01.2022	
39.	Shri Bidyadhar Prusty , LL.M. Jajpur	07.06.1977 30.06.2035 30.06.2037	23.12.2008 23.12.2008	15.03.2017	Registrar, Civil Courts, Puri 03.11.2021	

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1	2	3	4	5	6	7
40.	Shri Dillip Kumar Sahoo , LL.M. Nayagarh	04.04.1976 30.04.2034 30.04.2036	23.12.2008 23.12.2008	15.03.2017	C.J.M, Jeypore 12.01.2022	
41.	Ms. Chinmayee Dehury , LL.M Sundargarh	29.06.1984 30.06.2042 30.06.2044	23.12.2008 23.12.2008	10.03.2017	C.J.M, Sambalpur 27.01.2022	
42.	Shri Sarbeswar Das , LL.M. Cuttack	11.06.1979 30.06.2037 30.06.2039	23.12.2008 23.12.2008	10.03.2017	C.J.M, Deogarh 12.01.2022	
43.	Ms. Sunita Pattanaik , LL.B Ganjam	13.09.1975 30.09.2033 30.09.2035	23.12.2008 23.12.2008	15.03.2017	Senior Civil Judge, (Women's Court) , Nuapada 13.11.2021	
44.	Ms. Sujata Priyambada Swain , LL.B Kendrapara	01.02.1974 31.01.2032 31.01.2034	23.12.2008 23.12.2008	15.03.2017	Senior Civil Judge, Aska 27.11.2019	
45.	Ms. Gargi Patnaik , LL.B Khurda	13.02.1984 28.02.2042 29.02.2044	23.12.2008 23.12.2008	15.03.2017	Addl. Senior Civil Judge, Sambalpur 02.08.2021	
46.	Ms. Ranju Lata Lenka , LL.B Jajpur Jajpur Road	29.08.1972 31.08.2030 31.08.2032	23.12.2008 23.12.2008	10.03.2017	C.J.M, Keonjhar 27.01.2022	
47.	Shri Sidhartha Sahoo , LL.B Cuttack Rajgangpur	15.05.1977 31.05.2035 31.05.2037	23.12.2008 23.12.2008	10.03.2017	Special Officer, D.P.P, Odisha, Bhubaneswar 13.03.2020	
48.	Shri Hrushikesh Sahoo , LL.M. Cuttack/ Cuttack	02.07.1976 31.07.2034 31.07.2036	23.12.2008 23.12.2008	15.03.2017	Senior Civil Judge, Jajpur 19.01.2022	
49.	Shri Basudev Acharya , LL.M. Jagatsinghpur	20.06.1981 30.06.2039 30.06.2041	23.12.2008 23.12.2008	15.04.2017	Senior Civil Judge, Rairangpur 17.03.2021	

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1	2	3	4	5	6	7
50.	Shri Arun Pattnaik, LL.B Khurda	28.01.1983 31.01.2041 31.01.2043	23.12.2008 23.12.2008	06.07.2018	Senior Civil Judge, Patnagarh 03.11.2021	
51.	Smt. Puja Sarangi LL.M. Khurda	15.06.1983 30.06.2041 30.06.2043	18.12.2009 18.12.2009	10.03.2017	Senior Civil Judge, Basudevapur 24.01.2022	
52.	Ms. Sangita Pani, LL.M. Puri	03.06.1983 30.06.2041 30.06.2043	18.12.2009 18.12.2009	15.03.2017	Secretary, D.L.S.A, Kendrapara 09.06.2021	
53.	Shri Sandeep Kumar Pattnaik, LL.B Khurda	01.03.1981 31.03.2039 31.03.2041	18.12.2009 18.12.2009	15.03.2017	Senior Civil Judge, Berhampur 07.02.2022	
54.	Shri Bisweswar Biswopakash Ray, LL.B Cuttack Cuttack	12.06.1980 30.06.2038 30.06.2040	18.12.2009 18.12.2009	15.03.2017	Senior Civil Judge, R.Udayagiri 02.11.2020	
55.	Shri Satya Priya Dash, LL.M. Cuttack Cuttack	22.07.1979 31.07.2037 31.07.2039	18.12.2009 18.12.2009	10.03.2017	Senior Civil Judge, Khandapada 03.01.2022	
56.	Shri Anupam Patra, LL.B Kendrapara	02.08.1984 31.08.2042 31.08.2044	18.12.2009 18.12.2009	15.03.2017	Central Project Co-ordinator, High Court of Orissa, Cuttack 01.02.2019	
57.	Shri Bishnudev Jena, LL.M. Cuttack/ Cuttack	10.07.1982 31.07.2040 31.07.2042	18.12.2009 18.12.2009	20.03.2017	Secretary, D.L.S.A, Balasore 23.07.2021	
58.	Shri Raghunandan Das, LL.B Sonapur	04.06.1979 30.06.2037 30.06.2039	18.12.2009 18.12.2009	14.03.2017	Senior Civil Judge, Kujanga 27.01.2022	
59.	Ms. Meenakshi Priyadarshinee, LL.M. Cuttack	05.01.1983 31.01.2041 31.01.2043	18.12.2009 18.12.2009	15.03.2017	Secretary, D.L.S.A, Bhubaneswar 11.11.2020	

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1	2	3	4	5	6	7
60.	Shri Priya Ranjan Barik, LL.B Cuttack Cuttack	18.07.1983 31.07.2041 31.07.2043	18.12.2009 18.12.2009	15.03.2017	Registrar, Civil Courts, Sonepur 27.01.2022	
61.	Shri Pritish Kumar Routray, LL.B Khurda / Bhubaneswar	28.06.1979 30.06.2037 30.06.2039	18.12.2009 18.12.2009	10.03.2017	Senior Civil Judge, Puri 07.02.2022	
62.	Shri Prasanta Kumar Behera, LL.B Jagatsinghpur Bhubaneswar	18.09.1979 30.09.2037 30.09.2039	18.12.2009 18.12.2009	10.03.2017	Deputy Commissioner of Endowments, Bhubaneswar 27.01.2022	
63.	Shri Subas Chandra Dhal, LL.M. Kendrapara	15.02.1978 29.02.2036 28.02.2038	18.12.2009 18.12.2009	15.03.2017	Senior Civil Judge, Dhenkanal 13.03.2020	
64.	Shri Narottam Sethy, LL.M. Ganjam	12.09.1981 30.09.2039 30.09.2041	05.02.2010 05.02.2010	06.11.2017	Senior Civil Judge, Rourkela 02.03.2020	
65.	Shri Alekh Kumar Pradhan, LL.M. Kendrapara	02.05.1979 31.05.2037 31.05.2039	18.12.2009 18.12.2009	10.03.2017	Senior Civil Judge, Kantabanji 03.01.2022	
66.	Shri Binod Bihari Sahoo, LL.M. Bhadrak	20.05.1976 31.05.2034 31.05.2036	18.12.2009 18.12.2009	15.03.2017	Senior Civil Judge, Athamallick 03.01.2022	
67.	Mrs. Anjali Kumari Padhy, LL.M. Ganjam	16.05.1977 31.05.2035 31.05.2037	18.12.2009 18.12.2009	10.03.2017	Senior Civil Judge, Hindol 27.01.2022	
68.	Ms. Indira Priyadarshini, LL.M. Mayurbhanj Udala	31.03.1985 31.03.2043 31.03.2045	18.12.2009 18.12.2009	15.03.2017	Senior Civil Judge, Jaleswar 26.06.2019	
69.	Dr. Sanghamitra Dash, LL.M., Ph.D Ganjam	12.01.1977 31.01.2035 31.01.2037	18.12.2009 18.12.2009	14.03.2017	Senior Civil Judge, Bhubaneswar 12.01.2022	

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1	2	3	4	5	6	7
70.	Shri Rajib Lochan Sahu , LL.B Baragarh Baragarh	25.05.1982 31.05.2040 31.05.2042	18.12.2009 18.12.2009	22.03.2017	Registrar, Odisha Human Rights Commission, Bhubaneswar 19.01.2022	
71.	Ms. Nileema Panda , LL.B Cuttack	03.08.1977 31.08.2035 31.08.2037	18.12.2009 18.12.2009	15.03.2017	Senior Civil Judge, Nimapara 24.01.2022	
72.	Ms. Sashi Rekha Mishra , LL.B Cuttack	11.05.1974 31.05.2032 31.05.2034	18.12.2009 18.12.2009	15.03.2017	Senior Civil Judge, Boudh 19.01.2022	
73.	Shri Susil Kumar Sahu , LL.B Jharsuguda Jharsuguda	16.07.1979 31.07.2037 31.07.2039	18.12.2009 18.12.2009	16.10.2017	Senior Civil Judge (LR & LTV), Dhenkanal 13.12.2019	
74.	Ms. Abhinandita Panda , LL.M. Cuttack	04.01.1985 31.01.2043 31.01.2045	18.12.2009 18.12.2009	06.11.2017	Senior Civil Judge, Padampur 10.06.2020	
75.	Ms. Sarmistha Dash , LL.B Kendrapara	17.03.1980 31.03.2038 31.03.2040	18.12.2009 18.12.2009	01.11.2017	Addl. Senior Civil Judge, Bhadrak 30.04.2021	
76.	Shri Sarat Kumar Jena , LL.B Puri Cuttack	03.05.1973 31.05.2031 31.05.2033	18.12.2009 18.12.2009	06.11.2017	Registrar, Civil Courts, Jeypore 10.06.2020	
77.	Ms. Susama Swain , LL.M Nayagarh	19.07.1974 31.07.2032 31.07.2034	18.12.2009 18.12.2009	16.10.2017	Senior Civil Judge, 1 st Court, Cuttack 12.01.2022	
78.	Ms. Sabitri Nayak LL.B Cuttack	12.12.1980 31.12.2038 31.12.2040	18.12.2009 18.12.2009	16.10.2017	Senior Civil Judge (Women's Court), Dhenkanal 10.06.2020	

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1	2	3	4	5	6	7
79.	Shri Chittaranjan Mishra , LL.B Jajpur	11.06.1982 30.06.2040 30.06.2042	18.12.2009 18.12.2009	06.11.2017	Registrar, Civil Courts, Nayagarh 02.03.2020	
80.	Ms. Srutisnigdha Das , LL.M. Khurda	05.06.1976 30.06.2034 30.06.2036	18.12.2009 18.12.2009	04.12.2017	Senior Civil Judge, Kamakshyanagar 28.02.2020	
81.	Shri Biswa Bisruta Kar , LL.M. Cuttack	03.02.1982 29.02.2040 28.02.2042	18.12.2009 18.12.2009	15.12.2017	Registrar, Civil Courts, Bargarh 13.03.2020	
82.	Ms. Lopamudra Malla , LL.B Khurda	03.10.1975 31.10.2033 31.10.2035	18.12.2009 18.12.2009	06.11.2017	Senior Civil Judge, Angul 04.03.2020	
83.	Ms. Seema Tripathy , LL.B Baragarh	07.11.1983 30.11.2041 30.11.2043	18.12.2009 18.12.2009	27.11.2017	P.O, Wakf Tribunal, Odisha.,Cuttack 01.07.2021/ 07.02.2022	
84.	Shri Susanta Kumar Mishra , LL.M. Jajpur	16.06.1980 30.06.2038 30.06.2040	18.12.2009 18.12.2009	16.10.2017	1 st Addl. Senior Civil Judge, Berhampur 13.11.2020	
85.	Shri Janak Rout , LL.M. Cuttack Cuttack	07.06.1981 30.06.2039 30.06.2041	18.12.2009 18.12.2009	06.11.2017	Registrar, Civil Courts, Sambalpur 10.06.2020	
86.	Shri Himansu Sekhar Biswal , LL.B Cuttack	27.06.1975 30.06.2033 30.06.2035	18.12.2009 18.12.2009	13.11.2017	Senior Civil Judge, Bhadrak 10.06.2020	
87.	Smt. Banali Tripathy , LL.M. Angul	02.06.1976 30.06.2034 30.06.2036	18.12.2009 18.12.2009	03.01.2018	Deputy Director, O.J.A, Cuttack 12.01.2022	
88.	Shri Debasish Mohanty , LL.B Khurda Bhubaneswar	30.11.1981 30.11.2039 30.11.2041	18.12.2009 18.12.2009	06.11.2017	Deputy Registrar (A&P), High Court of Orissa, Cuttack 10.03.2021	

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1	2	3	4	5	6	7
89.	Shri Prabhuram Das Adhikari, LL.B Balasore	27.05.1980 31.05.2038 31.05.2040	18.12.2009 18.12.2009	13.11.2017	Senior Civil Judge, Bonai 16.03.2020	
90.	Dr. Pradip Kumar Pradhan, LL.M, Ph.D, Boudh	20.08.1978 31.08.2036 31.08.2038	18.12.2009 18.12.2009	16.10.2017	Senior Civil Judge, Champua 24.11.2021	
91.	Ms. Nibedita Panda, LL.B Cuttack	04.10.1974 31.10.2032 31.10.2034	18.12.2009 18.12.2009	16.11.2017	Secretary, D.L.S.A, Rayagada 25.01.2022	
92.	Ms. S. Subhalaxmi, LL.B Bhadrak	09.07.1982 31.07.2040 31.07.2042	18.12.2009 18.12.2009	01.12.2017	Secretary, D.L.S.A, Angul 10.06.2020	
93.	Ms. Aparna Mohapatra, LL.B Puri	12.07.1983 31.07.2041 31.07.2043	18.12.2009 18.12.2009	06.11.2017	Registrar, Civil Courts, Nabarangpur 28.02.2020	
94.	Shri Niranjan Patra, LL.B Kalahandi Bhawanipatna	04.07.1979 31.07.2037 31.07.2039	20.12.2010	16.10.2017	Senior Civil Judge, Umerkote 27.01.2022	
95.	Shri Shankha Chakraborty, B.A, LL.B Khurda	07.03.1985 31.03.2043 31.03.2045	20.12.2010	06.11.2017	Senior Civil Judge, Karanjia 19.01.2022	
96.	Ms. Punam Jena, LL.B Puri	20.02.1983 28.02.2041 28.02.2043	20.12.2010	29.11.2017	Secretary, D.L.S.A, Jajpur 28.02.2020	
97.	Ms. Sarita Mohanty LL.M Bolangir	25.06.1979 30.06.2037 30.06.2039	20.12.2010	27.04.2018	Senior Civil Judge, Sambalpur 06.09.2021	
98.	Ms. Shreemayee Acharya, LL.M Cuttack	31.05.1979 31.05.2037 31.05.2039	20.12.2010	02.12.2017	Senior Civil Judge, Athagarh 10.06.2020	

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1	2	3	4	5	6	7
99.	Shri Chhayakanta Dash , B.A. LL.B (Hons) Ganjam	25.06.1986 30.06.2044 30.06.2046	20.12.2010	16.10.2017	Special Officer (Special Cell), High Court of Orissa, Cuttack 10.03.2021	
100.	Ms. Swapnashree Nayak , B.A. LL.M. Puri	04.04.1985 30.04.2043 30.04.2045	20.12.2010	23.10.2017	Senior Civil Judge, Jharsuguda 10.06.2020	
101.	Ms. Aradhana Sarangi , LL.M Khurda Bhubaneswar	07.05.1985 31.05.2043 31.05.2045	20.12.2010	01.12.2017	Senior Civil Judge (Commercial Court), Sambalpur 30.04.2021	
102.	Ms. Geetanjali Nanda , LL.M Keonjhar	27.09.1980 30.09.2038 30.09.2040	20.12.2010	22.11.2017	Senior Civil Judge, 2 nd Court, Cuttack 13.11.2020/ 27.01.2022	
103.	Ms. Lopamudra Panda , LL.B (Hons) Cuttack	17.03.1987 31.03.2045 31.03.2047	20.12.2010	22.11.2017	Addl. Senior Civil Judge (OEAT), Dhenkanal 02.11.2020/ 17.03.2021	
104.	Shri Padmalochan Badajena , LL.M Cuttack Cuttack	25.04.1981 30.04.2039 30.04.2041	20.12.2010	20.11.2017	Registrar, Civil Courts, Cuttack 06.12.2019	
105.	Shri Smruti Ranjan Mohapatra , LL.B (Hons) Jajpur	10.07.1986 31.07.2044 31.07.2046	20.12.2010	28.10.2017	Deputy Secretary, O.S.L.S.A, Cuttack 07.02.2022	
106.	Ms. Musarrat Zahin , LL.B Cuttack	28.09.1982 30.09.2040 30.09.2042	20.12.2010	16.10.2017	Senior Civil Judge, Jeypore 02.11.2020	
107.	Ms. Deepa Das , B.Sc., LL.B Bhadrak Bhadrak	23.10.1977 31.10.2035 31.10.2037	20.12.2010	25.11.2017	Senior Civil Judge (LR & LTV), Baripada 27.11.2020	

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1	2	3	4	5	6	7
108.	Shri Kamalakanta Nayak , LL.M. Balasore Cuttack	06.05.1984 31.05.2042 31.05.2044	20.12.2010	26.10.2017	Senior Civil Judge, Sonepur 03.02.2020	
109.	Shri Prasanna Kumar Behera , B.A. LL.B (Hons) Cuttack	11.02.1985 28.02.2043 28.02.2045	20.12.2010	03.08.2018	Addl. Senior Civil Judge, Jajpur 09.06.2021	
110.	Shri Kamala Kanta Rout , LL.M Nuapada	12.10.1980 31.10.2038 31.10.2040	20.12.2010	04.07.2018	Senior Civil Judge, Malkangiri 12.05.2021	
111.	Shri Amaresh Nayak LL.M Kendrapara	19.04.1982 30.04.2040 30.04.2042	20.12.2010	09.07.2018	Registrar, Civil Courts, Berhampur 12.05.2021	
112.	Shri Manas Ranjan Ray , LL.M Angul	15.06.1982 30.06.2040 30.06.2042	20.12.2010	02.07.2018	Senior Civil Judge, Chhatrapur 11.11.2020	
113.	Ms. Chinmayee Rath LL.M. Sambalpur Sambalpur	18.07.1980 31.07.2038 31.07.2040	20.12.2010	09.07.2018	Senior Civil Judge (Women's Court) , Khurda 27.01.2022	
114.	Ms. Annapurna Nayak B.Com, LL.B Kandhamal	01.07.1983 30.06.2041 30.06.2043	20.12.2010	18.06.2018	Senior Civil Judge, Nabarangpur 09.06.2021/ 25.01.2022	
115.	Shri Dipankar Pattnayak , LL.M Khurda Bhubaneswar	04.01.1985 31.01.2043 31.01.2045	20.12.2010	18.06.2018	Senior Civil Judge, Parlakhemundi 25.01.2022	
116.	Dillip Kumar Satapathy , LL.B Angul/ Athagarh	04.07.1980 31.07.2038 31.07.2040	20.12.2010	02.07.2018	Registrar, Civil Courts, Sundargarh 22.04.2021	
117.	Shri Bijaya Kumar Das , LL.B Bhadrak Howrah (WB)	11.02.1980 28.02.2038 29.02.2040	20.12.2010	24.07.2018	Registrar, Civil Courts, Balasore 13.03.2020	

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1	2	3	4	5	6	7
118.	Ms. Sunita Kumari Khandelwal , LL.M Sambalpur	13.01.1981 31.01.2039 31.01.2041	20.12.2010	09.07.2018	Senior Civil Judge, Khurda 12.01.2022	
119.	Ms. Sasmita Nandini Tripathy , LL.M. Khurda	12.12.1984 31.12.2042 31.12.2044	20.12.2010	18.06.2018	Addl. Senior Civil Judge, Bolangir 11.11.2020/ 22.04.2021	
120.	Shri Janmejaya Das LL.B (Hons), MBA Khurda BBSR/ Delhi	20.05.1982 31.05.2040 31.05.2042	20.12.2010	18.06.2018	Senior Civil Judge, Salipur 19.07.2021	
121.	Shri Ajit Kumar Ota LL.M. Subarnapur	05.07.1985 31.07.2043 31.07.2045	20.12.2010	02.07.2018	1 st Addl. Senior Civil Judge, Bhubaneswar 11.11.2020	
122.	Shri Soubhagya Ranjan Swain , B.A., LL.B (Hons) Puri	30.05.1987 31.05.2045 31.05.2047	20.12.2010	30.06.2018	Senior Civil Judge, Chandikhole 13.01.2022	
123.	Shri Santosh Kumar Agarwala , LL.B Baragarh Baragarh	12.07.1976 31.07.2034 31.07.2036	20.12.2010	08.02.2019	Senior Civil Judge, Khariar 26.07.2021	
124.	Shri Satya Prakash Ray Choudhury B.A, LL.B (Hons) Angul	22.03.1986 31.03.2044 31.03.2046	20.12.2010	08.02.2019	Deputy Registrar (Judicial), High Court of Orissa, Cuttack 16.07.2021	
125.	Ms. Sudipta Dehury , LL.B Sundargarh	27.05.1982 31.05.2040 31.05.2042	20.12.2010	08.02.2019	Senior Civil Judge, Jagatsinghpur 24.01.2022	
126.	Shri Bimal Raul LL.M. Angul	15.07.1978 31.07.2036 31.07.2038	20.12.2010	16.04.2019	Senior Civil Judge (LR & LTV), Bhubaneswar 13.01.2022	

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1	2	3	4	5	6	7
127.	Mrs. Swayam Prava Acharya, LL.M Cuttack	15.05.1982 31.05.2040 31.05.2042	20.12.2010	12.04.2019	Secretary, D.L.S.A, Cuttack 11.11.2020	
128.	Mrs. Sucheta Krupalini B.A. LL.B (Hons) Dhenkanal	05.04.1987 30.04.2045 30.04.2047	20.12.2010	16.02.2019	Senior Civil Judge, (Commercial Court), Berhampur 03.05.2021	
129.	Ms. Alok Mayee Pradhan, B.A. LL.B (Hons) Dhenkanal	18.07.1985 31.07.2043 31.07.2045	20.12.2010	16.02.2019	Senior Civil Judge (LR & LTV), Kendrapara 19.01.2022	
130.	Shri Bibhu Dutta Nayak, LL.B Jagatsinghpur	26.11.1977 30.11.2035 30.11.2037	20.12.2010	28.02.2019	Ex- Senior Civil Judge, Khandapada 23.11.2019	u/s w.e.f 26.11.2021 & Hqrs. fixed at Nayagarh .
131.	Shri Durbasha Durga LL.B Kalahandi Dharamgarh	20.07.1976 31.07.2034 31.07.2036	20.12.2010	10.04.2019	Senior Civil Judge (LR & LTV), Jajpur 19.01.2022	
132.	Shri Abakash Choudhury, LL.M. Cuttack	07.07.1983 31.07.2041 31.07.2043	20.12.2010	06.03.2019	Registrar, Civil Courts, Bhadrak 10.06.2020	
133.	Shri Ramakanta Mohanty, LL.B Jagatsinghpur/ Cuttack	01.04.1979 30.04.2037 30.04.2039	20.12.2010	08.02.2019	Senior Civil Judge, Titilagarh 19.01.2022	
134.	Shri Nihar Ranjan Lenka, LL.B Cuttack	08.02.1984 28.02.2042 29.02.2044	20.12.2010	28.02.2019	Senior Civil Judge, Udala 27.01.2022	
135.	Shri Amaresh Mohapatra, LL.B Cuttack Cuttack	10.06.1980 30.06.2038 30.06.2040	20.12.2010	28.02.2019	Senior Civil Judge, Keonjhar 24.11.2021	

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136.	Shri Sudhir Kumar Mishra , LL.B Subarnapur	28.03.1980 31.03.2038 31.03.2040	20.12.2010	26.04.2019	Registrar, Civil Courts, Deogarh 19.01.2022	
137.	Shri Byomakesh Nayak , B.A. LL.B (Hon) Kendrapara	11.01.1986 31.01.2044 31.01.2046	09.01.2012	08.02.2019	2 nd Addl. Senior Civil Judge, Cuttack 24.11.2021/ 27.01.2022	
138.	Shri Bishes Kumar Sahu , LL.M. Samablpur	14.07.1986 31.07.2044 31.07.2046	09.01.2012	28.02.2019	Secretary, D.L.S.A, Nayagarh 27.01.2022	
139.	Shri Nihar Ranjan Sahoo , B.A. LL.B (Hons) Dhenkanal Kamakshyanagar	07.07.1986 31.07.2044 31.07.2046	09.01.2012	22.02.2019	Senior Civil Judge, Kuchinda 17.03.2021	
140.	Shri Malaya Kumar Pradhan , LL.M Nayagarh Bhubaneswar	20.07.1983 31.07.2041 31.07.2043	09.01.2012	28.02.2019	Registrar, Civil Courts, Jharsuguda 09.06.2021	
141.	Shri Rakesh Kumar Muduli , LL.B Puri Puri	26.01.1981 31.01.2039 31.01.2041	09.01.2012	29.06.2019	Secretary, D.L.S.A, Malkangiri 28.06.2021	
142.	Ms. Mahasweta Parija , LL.B Kendrapara	19.07.1988 31.07.2046 31.07.2048	09.01.2012	15.07.2019	Senior Civil Judge, Anandpur 22.04.2021	
143.	Shri Sibasish Giri , LL.B Balasore	08.09.1976 30.09.2034 30.09.2036	09.01.2012	17.05.2019	Senior Civil Judge, Odagaon 07.06.2021	
144.	Mrs. Sweety Samantaray , LL.M Cuttack	08.02.1984 28.02.2042 29.02.2044	09.01.2012	26.06.2019	Senior Civil Judge, Dharamgarh 28.02.2020	

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145.	Shri Swayam Prakash Das , B.A. LL.B (Hons) Jagatsinghpur	02.07.1986 31.07.2044 31.07.2046	09.01.2012	20.06.2019	Senior Civil Judge, Deogarh 13.01.2022	
146.	Mrs. Shibani B.A. LL.B (Hons) Khurda Bhubaneswar	13.06.1982 30.06.2040 30.06.2042	09.01.2012	01.05.2019	Senior Civil Judge, Baripada 13.01.2022	
147.	Shri Binaya Kumar Patra , B.A. LL.M Mayurbhanj / Cuttack	03.06.1980 30.06.2038 30.06.2040	13.02.2012	29.06.2019	Secretary, D.L.S.A, Bolangir 24.11.2021	
148.	Mrs. Patanjali Sahoo , LL.B, M.B.A. Cuttack	24.02.1980 28.02.2038 29.02.2040	09.01.2012	24.06.2019	Senior Civil Judge (Women's Court), Keonjhar 19.01.2022	
149.	Shri Jiban Kumar Pattanayak , LL.B, M.B.A Kandhamal / Cuttack	25.04.1984 30.04.2042 30.04.2044	09.01.2012	16.05.2019	Protocol Officer, Puri 17.03.2021	
150.	Shri Sukumar Mohapatra , LL.M Cuttack Cuttack	10.07.1979 31.07.2037 31.07.2039	09.01.2012	24.06.2019	Senior Civil Judge, Nuapada 19.01.2022	
151.	Shri Jaya Prakash Nayak , LL.B Kandhamal Bhubaneswar	01.07.1980 30.06.2038 30.06.2040	09.01.2012	27.04.2019	Senior Civil Judge, Khallikote 03.01.2022	
152.	Shri Sudeep Kumar Das , LL.B Khurda	03.11.1987 30.11.2045 30.11.2047	09.01.2012	16.05.2019	Registrar, Civil Courts, Baripada 30.04.2021	
153.	Mrs. Apurba Choudhury , B.A. LL.B (Hons) Khurda	12.07.1987 31.07.2045 31.07.2047	09.01.2012	06.05.2019	Addl. Senior Civil Judge, Baripada 09.06.2021	

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1	2	3	4	5	6	7
154.	Shri Subrat Acharya B.A. LL.B (Hons) Ganjam	27.05.1986 31.05.2044 31.05.2046	09.01.2012	20.06.2019	Senior Civil Judge, Jajpur Road 27.01.2022	
155.	Ms. Subhashree Pradhan, LL.B Sambalpur	16.05.1979 31.05.2037 31.05.2039	09.01.2012	26.04.2019	Secretary, D.L.S.A. Sundargarh 11.06.2021	
156.	Mrs. Suchitra Paramguru, LL.M Khurda	09.07.1979 31.07.2037 31.07.2039	09.01.2012	26.06.2019	Registrar, Civil Courts, Boudh 07.02.2022	
157.	Mrs. Swarnalata Nayak, LL.B Kandhamal/ Baragarh	05.07.1977 31.07.2035 31.07.2037	09.01.2012	26.06.2019	1 st Addl. Senior Civi Judge, Cuttack 09.06.2021/ 27.01.2022	
158.	Ms. Sucharita Mohanty, LL.B Khurda/ Bhubaneswar	15.07.1978 31.07.2036 31.07.2038	09.01.2012	10.07.2019	Senior Civil Judge (LR & LTV), Sambalpur 30.04.2021	
159.	Shri Manoranjan Mishra, LL.B Jajpur Cuttack	25.11.1979 30.11.2037 30.11.2039	09.01.2012	24.06.2019	Senior Civil Judge, Banapur 25.01.2022	
160.	Mrs. Sadyasnata Paty, B.A. LL.B (Hons) Dhenkanal	01.05.1987 30.04.2045 30.04.2047	09.01.2012	24.12.2019	Senior Civil Judge (LR & LTV), Berhampur 24.12.2019	
161.	Ms. Kumudini Muduli, LL.B Cuttack	02.07.1974 31.07.2032 31.07.2034	09.01.2012	16.11.2019	Senior Ciivl Judge, Kendrapara 16.11.2019	
162.	Ms. Sumita Acharya, B.A. LL.B (Hons) Sundargarh Sundargarh	15.07.1986 31.07.2044 31.07.2046	09.01.2012	08.11.2019	Senior Civil Judge (Women's Court), Bargarh 25.11.2020	

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1	2	3	4	5	6	7
163.	Ms. Sushree Sangita Mallick, LL.B Khurda Bhubaneswar	21.11.1975 30.11.2033 30.11.2035	09.01.2012	23.11.2019	Senior Civil Judge, Gunupur 23.11.2019	
164.	Ms. Sushree Sangita Patra, LL.B Kendrapara	10.01.1982 31.01.2040 31.01.2042	09.01.2012	23.11.2019	Senior Civil Judge, Pipili 25.01.2022	
165.	Shri Debasish Dash LL.M Khurda	26.02.1984 28.02.2042 29.02.2044	09.01.2012	11.02.2020	Secretary, D.L.S.A, Puri 24.11.2021	
166.	Ms. Chinmayee Panda B.A. LL.B (Hons) Koraput	15.01.1989 31.01.2047 31.01.2049	25.02.2013	24.01.2020	Senior Civil Judge, Bhawanipatna 24.01.2020	
167.	Shri Jyoti Ranjan Dash B.A. LL.B (Hons) Cuttack Cuttack	15.07.1988 31.07.2046 31.07.2048	25.02.2013	16.01.2020	Senior Civil Judge, Bolangir 01.07.2021	
168.	Ms. Satarupa Satpathy B.A. LL.B (Hons) Khurda	27.11.1988 30.11.2046 30.11.2048	25.02.2013	13.12.2019	Senior Civil Judge, Rayagada 17.07.2019/ 13.12.2019	
169.	Shri Soumyarup Sahu B.A. LL.B Kalahandi Bhawanipatna	13.01.1986 31.01.2044 31.01.2046	25.02.2013	03.02.2020	Secretary, D.L.S.A, Baripada 03.02.2020	
170.	Ms. Pradyomayee Sujata, LL.M Nayagarh	08.05.1988 31.05.2046 31.05.2048	25.02.2013	16.11.2019	Registrar, Civil Courts, Jajpur 16.11.2019	
171.	Ms. Somalina Mishra, B.A. LL.B (Hons) Puri	17.06.1987 30.06.2045 30.06.2047	25.02.2013	23.11.2019	Senior Civil Judge, Bhanjanagar 27.01.2022	
172.	Shri Soven Kanungo LL.M Jagatsinghpur	04.05.1986 31.05.2044 31.05.2046	25.02.2013	10.12.2019	Addl. Senior Civil Judge, Kendrapara 10.12.2019	

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1	2	3	4	5	6	7
173.	Ms. Samapika Mohanty, B.A. LL.B(Hons) Puri	02.05.1984 31.05.2042 31.05.2044	25.02.2013	28.02.2020	Secretary, D.L.S.A, Bhadrak 28.02.2020	
174.	Shri Punya Shloka Rath, B.A. LL.B (Hons) Cuttack Cuttack	07.07.1987 31.07.2045 31.07.2047	25.02.2013	04.02.2020	Registrar, Civil Courts, Kendrapara 04.02.2020	
175.	Shri Ashish Pattanaik LL.M Jagatsinghpur	07.06.1988 30.06.2046 30.06.2048	25.02.2013	25.02.2020	Addl. Coordinator, High Court of Orissa Arbitration Centre, Cuttack 17.01.2022	
176.	Shri Surya Das LL.B Jagatsinghpur	28.09.1985 30.09.2043 30.09.2045	25.02.2013	10.06.2020	Protocol Officer, Bhubaneswar 24.11.2021	
177.	Shri Sukanta Kishore Jena, LL.B Cuttack Cuttack	04.07.1976 31.07.2034 31.07.2036	25.02.2013	28.02.2020	Secretary, D.L.S.A, Dhenkanal 28.02.2020	
178.	Ms. Soudamini Biswal LL,B Puri	30.03.1979 31.03.2037 31.03.2039	25.02.2013	02.03.2020	Secretary, D.L.S.A, Keonjhar 02.03.2020	
179.	Ms. Saswati Mishra, B.A. LL.B (Hons) Keonjhar	27.07.1988 31.07.2046 31.03.2048	25.02.2013	10.06.2020	4 th Addl. Senior Civil Judge, Cuttack 10.06.2020	To join after expiry of maternity leave
180.	Shri Charanjit Oram, LL.B Sundargarh Rourkela	02.01.1982 31.01.2040 31.01.2042	25.02.2013	16.03.2020	Secretary, D.L.S.A, Boudh 16.03.2020	
181.	Shri Santosh Kumar Mohapatra, LL.B Khurda Bhubaneswar	24.04.1982 30.04.2040 30.04.2042	25.02.2013	28.02.2020	Registrar, Civil Courts, Bhawanipatna 28.02.2020	

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1	2	3	4	5	6	7
182.	Dr. Mamata Mohanty, LL.B Jagatsinghpur Cuttack	13.08.1973 31.08.2031 31.08.2033	04.03.2013	04.02.2020	Registrar, Civil Courts, Keonjhar 04.02.2020	
183.	Ms. Pallavee Rani Sahu, LL.M. Bolangir Titlagarh/ Boudh	24.06.1977 30.06.2035 30.06.2037	25.02.2013	13.03.2020	Senior Civil Judge, Rajgangpur 13.03.2020	
184.	Shri Subha Gautam Mishra, B.A. LL.B (H) Dhenkanal	01.04.1989 31.03.2047 31.03.2049	25.02.2013	02.03.2020	Secretary, D.L.S.A, Jeypore 02.03.2020	
185.	Shri Sitikantha Pradhan, B.A. LL.B (H) Kalahandi BBSR/Bhawanipatna	28.06.1984 30.06.2042 30.06.2044	25.02.2013	28.02.2020	Secretary, D.L.S.A, Bhawanipatna 28.02.2020	
186.	Shri Abhaya Kumar Das, B.A. LL.B (Hons) Khurda	31.08.1988 31.08.2046 31.08.2048	25.02.2013	28.02.2020	Senior Civil Judge (LR & LTV), Jagatsinghpur 22.04.2021	
187.	Ms. Monalisa Pattanaik, LL.M Khurda Bhubaneswar	27.05.1975 31.05.2033 31.05.2035	25.02.2013	10.06.2020	Senior Civil Judge, Biramaharajpur 10.06.2020	
188.	Ms. Sarojini Sahoo LL.M Nayagarh	22.08.1981 31.08.2039 31.08.2041	25.02.2013	02.11.2020	3 rd Addl. Senior Civil Judge, Cuttack 02.11.2020/ 27.01.2022	
189.	Ms. Shila Priyadarshini Panda, LL.B Cuttack	06.06.1988 30.06.2046 30.06.2048	25.02.2013	11.11.2020	Secretary, D.L.S.A, Deogarh 11.11.2020	

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1	2	3	4	5	6	7
190.	Ms. Sasmita Nayak LL.B Cuttack Cuttack	11.07.1981 31.07.2039 31.07.2041	25.02.2013	11.11.2020	Secretary, D.L.S.A, Nuapada 16.11.2019/ 11.11.2020	
191.	Shri Amitabh Panda, M.A. LL.B Khurda	01.04.1980 31.03.2038 31.03.2040	25.02.2013	02.11.2020	Senior Civil Judge, Nayagarh 02.11.2020	
192.	Shri Amit Kumar Barik, M.A. , LL.B Balasore	30.05.1980 31.05.2038 31.05.2040	25.02.2013	02.11.2020	Registrar, Civil Courts, Bolangir 02.11.2020	
193.	Shri Ved Prakash, B.A., LL.B (Hons) Gaya (Bihar) Patna	18.08.1987 31.08.2045 31.08.2047	25.02.2013	02.11.2020	Senior Civil Judge, Rairakhole 27.01.2022	
194.	Mrs. Shibanee Acharya, LL.M Cuttack/ Cuttack	01.07.1976 30.06.2034 30.06.2036	25.02.2013	25.11.2020	Senior Civil Judge (Women's Court), Phulbani 25.11.2020	
195.	Ms. Sangita Mishra, M.A., LL.B Jagatsinghpur	08.06.1977 30.06.2035 30.06.2037	25.02.2013	02.11.2020	Senior Civil Judge, Soro 02.11.2020	
196.	Ms. Madhusmita Jena, LL.M. Cuttack	07.07.1988 31.07.2046 31.07.2048	25.02.2013	10.11.2020	Senior Civil Judge, Nilagiri 10.11.2020	
197.	Ms. Arundhati Acharya, LL.B Jagatsinghpur Cuttack	01.05.1982 30.04.2040 30.04.2042	25.02.2013	10.11.2020	Senior Civil Judge, Bissam-Cuttack 12.01.2022	
198.	Shri Digbijay Das, LL.M Balasore	01.07.1986 30.06.2044 30.06.2046	25.02.2013	10.11.2020	Protocol Officer, Cuttack 28.02.2020/ 10.11.2020	

Sl. No.	Name, Qualification, Home District, Place of Practice	Date of Birth, Date of Retirement (58) (60)	Date of entry into Govt. service, Date of entry into judiciary	Date of joining in respective service / Date of confirmation	Present Post Date of joining	Remarks
1	2	3	4	5	6	7
199.	Ms. Sudeepa Patra, LL.M Cuttack	01.04.1986 31.03.2044 31.03.2046	25.02.2013	07.11.2020	Registrar, Civil Courts, Jagatsinghpur 07.11.2020/ 10.02.2021	
200.	Shri Chandrahash Behera, LL.M. Khurda	03.08.1985 31.08.2043 31.08.2045	25.02.2013	27.11.2020	Senior Civil Judge (LR & LTV), Angul 25.01.2022	
201.	Ms. Babita Dash LL.M Khurda	05.07.1974 31.07.2032 31.07.2034	25.02.2013	06.11.2020	Senior Civil Judge, Talcher 06.11.2020	
202.	Ms. Debashree Sahoo, LL.M Cuttack Cuttack	12.03.1986 31.03.2044 31.03.2046	25.02.2013	21.11.2020	2 nd Addl. Senior Civil Judge, Baripada 21.11.2020	
203.	Shri Krushna Chandra Nayak, LL.B Kalahandi Bhawanipatna	14.11.1979 30.11.2037 30.11.2039	25.02.2013	10.11.2020	Senior Civil Judge, Balasore 13.01.2022	
204.	Shri Subhankar Mishra, B.A. LL.B (Hons) Cuttack	13.06.1988 30.06.2046 30.06.2048	25.02.2013	11.11.2020	Secretary, D.L.S.A, Sambalpur 11.11.2020	
205.	Shri Soumya Sourav B.A. LL.B (Hons) Sundargarh	23.06.1989 30.06.2047 30.06.2049	25.02.2013	23.11.2020	Registrar, Civil Courts, Angul 19.01.2022	
206.	Ms. Swapna Sagarika Mishra, LL.B Nayagarh	29.03.1986 31.03.2044 31.03.2046	25.02.2013	16.11.2020	Senior Civil Judge, Kodala 16.11.2020	
207.	Shri Rabi Narayan Behera, LL.B Puri Bhubaneswar	26.11.1978 30.11.2036 30.11.2038	25.02.2013	02.11.2020	Secretary, D.L.S.A, Parlakhemundi 29.11.2021	

Sl. No.	Name, Qualification, Home District, Place of Practice	Date of Birth, Date of Retirement (58) (60)	Date of entry into Govt. service, Date of entry into judiciary	Date of joining in respective service / Date of confirmation	Present Post Date of joining	Remarks
1	2	3	4	5	6	7
208.	Mrs. Sasmita Mishra, B.A. LL.B (Hons) Jagatsinghpur	01.01.1988 31.12.2045 31.12.2047	25.02.2013	13.11.2020	Secretary, D.L.S.A, Sonepur 28.02.2020/ 13.11.2020	
209.	Ms. Sonal Sharma LL.B Baragarh Baragarh	16.04.1975 30.04.2033 30.04.2035	25.02.2013	04.05.2021	Senior Civil Judge (Women's Court) , Rayagada 04.05.2021	
210.	Ms. Sradhanjali Ray LL.B Mayurbhanj Baripada	25.08.1985 31.08.2043 31.08.2045	25.02.2013	04.05.2021	Senior Civil Judge (LR & LTV) , Bhawanipatna 23.11.2019/ 04.05.2021	
211.	Shri Biswajit Nayak, LL.M. Khurda	01.01.1988 31.12.2045 31.12.2047	25.02.2013	03.05.2021	Senior Civil Judge (Commercial Court) , Cuttack 10.11.2020/ 03.05.2021	
212.	Shri Abhijit Kumar Purohit, LL.B Baragarh Baragarh	05.06.1983 30.06.2041 30.06.2043	25.02.2013	07.06.2021	Senior Civil Judge (Commercial Court) , Bhubaneswar 06.11.2020/ 07.06.2021	
213.	Shri Satyabrata Rana, LL.B Balasore	05.06.1982 30.06.2040 30.06.2042	25.02.2013	11.06.2021	Registrar, Civil Courts, Parlakhemundi 11.06.2021	
214.	Ms. Sunanda Sahu LL.M Ganjam	27.05.1981 31.05.2039 31.05.2041	25.02.2013	04.05.2021	Senior Civil Judge (LR & LTV) , Jharsuguda 11.11.2020/ 04.05.2021	
215.	Shri Pabitrnanda Pradhan, LL.M Puri/ Bhubaneswar	08.07.1976 31.07.2034 31.07.2036	25.02.2013	04.05.2021	Senior Civil Judge (LR & LTV) , Nayagarh 04.05.2021	

Sl. No.	Name, Qualification, Home District, Place of Practice	Date of Birth, Date of Retirement (58) (60)	Date of entry into Govt. service, Date of entry into judiciary	Date of joining in respective service / Date of confirmation	Present Post Date of joining	Remarks
1	2	3	4	5	6	7
216.	Ms. Rasmita Sahoo B.A. LL.B (Hons) Puri	04.03.1988 31.03.2046 31.03.2048	25.02.2013	09.06.2021	Sr. Civil Judge (Women's Court) , Jagatsinghpur 09.06.2021	
217.	Shri Paritosh Kumar Sethi , LL.M. Mayurbhanj	16.08.1988 31.08.2046 31.08.2048	25.02.2013	09.06.2021	Protocol Officer, Sambalpur stationed at Bhubaneswar 26.11.2021	
218.	Ms. Anjali Machhkhand , LL.M Bolangir	21.04.1979 30.04.2037 30.04.2039	25.02.2013	04.05.2021	Senior Civil Judge (Women's Court) , Jeypore 04.05.2021	
219.	Shri Debasish Bisoi , LL.M. Sundargarh Cuttack	25.05.1987 31.05.2045 31.05.2047	01.02.2014	07.02.2022	Addl. Senior Civil Judge, Puri 07.02.2022	
220.	Mrs. Anushruti Choudhury , LL.M Khurda Bhubaneswar	22.10.1979 31.10.2037 31.10.2039	01.02.2014	19.01.2022	Senior Civil Judge (Women's Court) , Bhawanipatna 07.06.2021/ 19.01.2022	
221.	Ms. Rutuparna Mishra , LL.M Angul	14.09.1987 30.09.2045 30.09.2047	01.02.2014	27.01.2022	Senior Civil Judge, Bargarh 27.01.2022	
222.	Shri Santosh Kumar Panigrahi , LL.M. Rayagada Rayagada	08.03.1976 31.03.2034 31.03.2036	01.02.2014	03.01.2022	Registrar, Civil Courts, Nuapada 03.01.2022	
223.	Shri Janmejy Palei , LL.B Jajpur Jajpur	18.03.1976 31.03.2034 31.03.2036	01.02.2014	19.01.2022	Senior Civil Judge (LR & LTV) , Bolangir 19.01.2022	
224.	Shri Arup Nayak , LL.B Cuttack	02.11.1980 30.11.2038 30.11.2040	01.02.2014	13.01.2022	Registrar, Civil Courts, Malkangiri 13.01.2022	

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1	2	3	4	5	6	7
225.	Ms. Babita Patra, M.A. LL.B Khurda	15.06.1978 30.06.2036 30.06.2038	01.02.2014	12.01.2022	1 st Addl. Senior Civil Judge, Balasore 12.01.2022	
226.	Shri Kailash Sahu, LL.M Subarnapur Bolangir	03.02.1978 29.02.2036 28.02.2038	11.02.2013 01.02.2014	24.01.2022	Secretary, D.L.S.A, Berhampur 24.01.2022	
227.	Shri Bibhu Kalyan Parhi, LL.M Bhadrak Bhadrak	09.06.1984 30.06.2042 30.06.2044	01.02.2014	24.01.2022	Secretary, D.L.S.A, Bargarh 24.01.2022	
228.	Dr. Reenati Mishra, M.A. LL.B, Ph.D, Balasore	10.05.1977 31.05.2035 31.05.2037	01.02.2014	12.01.2022	Senior Civil Judge (Women's Court), Nayagarh 12.01.2022	
229.	Ms. Chinmayee Jena, LL.B Cuttack	30.06.1981 30.06.2039 30.06.2041	01.02.2014	12.01.2022	Senior Civil Judge, Balliguda 03.02.2020/ 12.01.2022	
230.	Shri Debijyoti Mohapatra, B.A. LL.B (Hons) Cuttack	25.03.1984 31.03.2042 31.03.2044	01.02.2014	19.01.2022	Registrar, Civil Courts, Rayagada 19.01.2022	
231.	Ms. Neha Das, B.B.A. LL.B (Hons) Khurda Hyderabad	14.11.19893 0.11.2047 30.11.2049	01.02.2014	28.01.2022	Secretary, D.L.S.A, Jharsuguda 28.01.2022	
232.	Ms. Neesha Samal B.B.A. LL.M Jajpur	01.04.1987 31.03.2045 31.03.2047	01.02.2014	19.01.2022	Senior Civil Judge, Koraput 08.01.2021/ 19.01.2022	
233.	Shri Rana Ghosh LL.B Sambalpur Rairakhol/ Sambalpur	02.12.1978 31.12.2036 31.12.2038	01.02.2014	13.01.2022	Senior Ciivl Judge, Sundargarh 24.01.2020/ 13.01.2022	

Sl. No.	Name, Qualification, Home District, Place of Practice	Date of Birth, Date of Retirement (58) (60)	Date of entry into Govt. service, Date of entry into judiciary	Date of joining in respective service / Date of confirmation	Present Post Date of joining	Remarks
1	2	3	4	5	6	7
234.	Shri Rajendra Kumar Das, LL.B Jajpur/ Cuttack	12.11.1984 30.11.2042 30.11.2044	01.02.2014	19.01.2022	2 nd Addl. Senior Civil Judge, Berhampur 19.01.2022	
235.	Ms. Alakananda Mohanty, LL.M. Sambalpur	12.07.1987 31.07.2045 31.07.2047	01.02.2014	12.01.2022	Registrar, Civil Courts, Dhenkanal 12.01.2022	
236.	Ms. Sandhya Rath, LL.M Cuttack Cuttack	03.07.1981 31.07.2039 31.07.2041	01.02.2014	19.01.2022	Addl. Senior Civil Judge, Talcher 19.01.2022	
237.	Shri C.A. Desapriya Barik LL.M. Jajpur	17.07.1986 31.07.2044 31.07.2046	01.02.2014	13.01.2022	Registrar, Civil Courts, Phulbani 13.01.2022	
238.	Ms. B.D.D. Chandana, LL.M. Cuttack Bhubaneswar	12.10.1986 31.10.2044 31.10.2046	01.02.2014	25.01.2022	2 nd Addl. Senior Civil Judge, Balasore 25.01.2022	
239.	Smt. Pranjya Pujaprada LL.M Dhenkanal	01.07.1988 30.06.2046 30.06.2048	01.02.2014	12.01.2022	2 nd Addl. Senior Civil Judge, Bhubaneswar 12.01.2022	
240.	Ms. Ramadevi Soren, B.A. LL.B (Hons) Mayurbhanj Rairangpur	04.07.1989 31.07.2047 31.07.2049	01.02.2014	19.01.2022	Secretary, D.L.S.A, Phulbani 04.02.2020/ 19.01.2022	
241.	Ms. Baishali Nayak, LL.M Khurda	14.06.1987 30.06.2045 30.06.2047	02.03.2015	27.01.2022	5 th Addl. Senior Civil Judge, Cuttack 07.06.2021/ 27.01.2022	
242.	Ms. Navneeta Dash BLS/ LL.B Khurda	12.04.1990 30.04.2048 30.04.2050	02.03.2015	25.01.2022	Senior Civil Judge, Banki 25.01.2022	
243.	Ms. Sai Abhipsa Gochhayat, LL.M Angul	15.08.1987 31.08.2045 31.08.2047	02.03.2015	13.01.2022	3 rd Addl. Senior Civil Judge, Balasore 13.01.2022	

PART -III

OFFICERS IN THE CADRE OF CIVIL JUDGE

(SUB-DIVISIONAL JUDICIAL MAGISTRATS, CIVIL JUDGE
AND J.M.F.C./ J.M.S.C. / GRAM NYAYADHIKARI)

CADRE STRENGTH : 458

Scale of Pay	:	Rs. 27,700 – 770 – 33,090 – 920 – 40, 450 – 1080 – 44, 770/-
ACP – I	:	Rs. 33, 090 – 920 – 40, 450 – 1080 – 45, 850/-
ACP – II	:	Rs. 39, 530 – 920 – 40, 450 – 1080 – 49,090- 1230 – 54,010/-

(a)	Sub-Divisional Judicial Magistrates	58
(b)	Civil Judge	19
(c)	Judicial Magistrate of First Class	296
(d)	Inspector of Processes	14
(e)	Gram Nyayalays	23
(f)	Special Posts	08
(g)	JMFC (Leave Reserve)	40

Total : = 458

1. Asst. Commissioner of Endowments, Bhubaneswar
2. Addl. Asst. Commissioner of Endowments, Cuttack
3. Addl. Asst. Commissioner of Endowments, Berhampur
4. Addl. Asst. Commissioner of Endowments, Sambalpur
5. Asst. Registrar (Administration), Orissa High Court, Cuttack
6. Assistant Director, Odisha Judicial Academy, Cuttack
7. Assistant Secretary, Odisha State Legal Services Authority, Cuttack
8. Assistant Registrar, O.H.R.C., Bhubaneswar

Sl. No.	Name, Qualification, Home District, Place of Practice	Date of Birth, Date of Retirement (58) (60)	Date of entry into Govt. service, Date of entry into judiciary	Date of joining in respective service / Date of confirmation	Present Post Date of joining	Remarks
1	2	3	4	5	6	7

CIVIL LIST OF JUDICIAL OFFICERS IN THE CADRE OF CIVIL JUDGE

1.	Ms. Neha Agarwal LL.B Keonjhar	13.10.1988 31.10.2046 31.10.2048	02.03.2015	02.03.2015	S.D.J.M, Deogarh 02.03.2020	
2.	Ms. Leepa Mohanty LL.M Khurda Bhubaneswar	28.07.1988 31.07.2046 31.07.2048	02.03.2015	02.03.2015	S.D.J.M, Karanjia 28.02.2020	
3.	Shri Srideep Mishra, B.B.A. LL.B Khurda Cuttack	30.10.1988 31.10.2046 31.10.2048	02.03.2015	02.03.2015	Asst. Commissioner of Endowments, Bhubaneswar 25.02.2020	
4.	Shri Ranjan Kumar Pradhan, LL.B Angul	15.06.1976 30.06.2034 30.06.2036	02.03.2015	02.03.2015	S.D.J.M, Rourkela 21.09.2019	
5.	Shri Nikhil Bharat Mohanty, LL.M Bolangir Bhubaneswar	14.11.1988 30.11.2046 30.11.2048	02.03.2015	02.03.2015	Asst. Secretary, Odisha State Legal Services Authority, Cuttack 19.01.2022	
6.	Ms. Mamita Sahoo, LL.B Puri Puri	18.05.1980 31.05.2038 31.05.2040	02.03.2015	02.03.2015	S.D.J.M, Titilagarh 04.02.2020	
7.	Shri Suman Jena LL.M Mayurbhanj Bhubaneswar	13.04.1987 30.04.2045 30.04.2047	02.03.2015	02.03.2015	Addl. Assistant Commissioner of Endowments, Cuttack 25.02.2020	
8.	Ms. Mami Behera, B.A. LL.B. Sonepur	20.03.1990 31.03.2048 31.03.2050	02.03.2015	02.03.2015	S.D.J.M, Bonai 19.06.2020	
9.	Shri Priya Ranjan Ojha, B.A. LL.B Jajpur	26.07.1984 31.07.2042 31.07.2044	02.03.2015	02.03.2015	S.D.J.M, Nabarangpur 02.11.2020	
10.	Ms. Jyotirmayee Das, LL.M Dhenkanal/ Cuttack	02.01.1988 31.01.2046 31.01.2048	02.03.2015	02.03.2015	S.D.J.M, Athamallick 10.11.2020	

Sl. No.	Name, Qualification, Home District, Place of Practice	Date of Birth, Date of Retirement (58) (60)	Date of entry into Govt. service, Date of entry into judiciary	Date of joining in respective service / Date of confirmation	Present Post Date of joining	Remarks
1	2	3	4	5	6	7
11.	Ms. Sumitra Sahoo B.A. LL.B(Hons) Cuttack Cuttack	31.05.1988 31.05.2046 31.05.2048	02.03.2015	02.03.2015	S.D.J.M, Boudh 11.11.2020	
12.	Shri Asish Kumar Parichha , LL.B Kandhamal	21.05.1989 31.05.2047 31.05.2049	02.03.2015	02.03.2015	S.D.J.M, Angul 10.11.2020	
13.	Shri Apurv Kumar Ray , LL.B Khurda New Delhi	30.01.1981 31.01.2039 31.01.2041	02.03.2015	02.03.2015	S.D.J.M, Cuttack 12.01.2022	
14.	Ms. Snigdha Panda , LL.B Angul Angul	17.07.1985 31.07.2043 31.07.2045	02.03.2015	02.03.2015	S.D.J.M, Hindol 18.11.2020	
15.	Ms. Anushila Roy , LL.M. Balasore	06.10.1988 31.10.2046 31.10.2048	02.03.2015	02.03.2015	S.D.J.M, Nuapada 11.11.2020	
16.	Shri Nishakar Sahoo LL.M Jajpur Jajpur	17.01.1983 31.01.2041 31.01.2043	02.03.2015	02.03.2015	S.D.J.M, Malkangiri 10.11.2020	
17.	Ms. Soudamini Singh , B.A. LL.B (Hons) Jagatsinghpur	28.03.1990 31.03.2048 31.03.2050	02.03.2015	02.03.2015	S.D.J.M, Khurda 11.11.2020	
18.	Ms. Manaswini Rath LL.M Jagatsinghpur Cuttack	22.04.1988 30.04.2046 30.04.2048	02.03.2015	02.03.2015	S.D.J.M, Bhanjanagar 02.11.2020	
19.	Ms. Rashmi Rekha Patra , B.A. LL.B Puri	30.08.1989 31.08.2047 31.08.2049	02.03.2015	02.03.2015	S.D.J.M, Anandpur 25.11.2020	
20.	Shri Bibhuti Bhusan Nayak , LL.M Boudh	01.10.1981 30.09.2039 30.09.2041	02.03.2015	02.03.2015	S.D.J.M, Gunupur 10.11.2020	
21.	Ms. Sanghamitra Biswal , LL.M Cuttack	02.01.1987 31.01.2045 31.01.2047	02.03.2015	02.03.2015	S.D.J.M, Biramaharajpur 06.11.2020	

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1	2	3	4	5	6	7
22.	Shri Manas Ranjan Samantaray , LL.M Khurda	24.02.1983 28.02.2041 28.02.2043	02.03.2015	02.03.2015	Addl. Assistant Commissioner of Endowments, Berhampur 24.01.2020	
23.	Ms. Shradha Mandothia , B.B.A. LL.B (Hons) Angul	19.04.1991 30.04.2049 30.04.2051	02.03.2015	02.03.2015	S.D.J.M, Champua 02.11.2020	
24.	Ms. Biswakalyani Mishra , LL.B Kendrapara Kendrapara	12.07.1980 31.07.2038 31.07.2040	02.03.2015	02.03.2015	S.D.J.M, Jajpur 11.11.2020	
25.	Shri Jitendriya Panigrahi , LL.B Nayagarh Bhubaneswar	30.07.1981 31.07.2039 31.07.2041	02.03.2015	02.03.2015	S.D.J.M, Berhampur 25.02.2020/ 02.11.2020	
26.	Ms. Sunita Rout , B.A. LL.B Bolangir Bolangir	05.06.1986 30.06.2044 30.06.2046	02.03.2015	02.03.2015	S.D.J.M, Sonapur 13.11.2020	
27.	Shri Tapan Kumar Behera , LL.B Ganjam Phulbani	01.07.1981 30.06.2039 30.06.2041	02.03.2015	02.03.2015	S.D.J.M, Balasore 07.06.2021	
28.	Shri Alok Panda , LL.B Cuttack/ Cuttack	19.12.1986 31.12.2044 31.12.2046	02.03.2015	02.03.2015	S.D.J.M, Bhubaneswar 19.01.2022	
29.	Ms. Rosy Tripathy , B.A. LL.B (Hons) Cuttack Cuttack	02.06.1990 30.06.2048 30.06.2050	02.03.2015	02.03.2015	Civil Judge, Sambalpur 16.11.2020	
30.	Ms. Annapurna Sarangi , LL.M Khurda Cuttack	23.08.1988 31.08.2046 31.08.2048	02.03.2015	02.03.2015	S.D.J.M, Puri 25.02.2020/ 07.06.2021	
31.	Ms. Ipsita Mohanty , LL.M Cuttack Cuttack	16.07.1983 31.07.2041 31.07.2043	02.03.2015	02.03.2015	J.M.F.C (Outskirt), Bhubaneswar 04.11.2019/ 28.02.2020	

Sl. No.	Name, Qualification, Home District, Place of Practice	Date of Birth, Date of Retirement (58) (60)	Date of entry into Govt. service, Date of entry into judiciary	Date of joining in respective service / Date of confirmation	Present Post Date of joining	Remarks
1	2	3	4	5	6	7
32.	Shri Ashish Kumar Sahoo , LL.M Jajpur	28.03.1988 31.03.2046 31.03.2048	02.03.2015	02.03.2015	Assistant Registrar (Admn.), High Court of Orissa, Cuttack 10.03.2021	
33.	Ms. Varsha Sharma , LL.B. Jharsuguda	08.05.1988 31.05.2046 31.05.2048	02.03.2015	02.03.2015	S.D.J.M, Parlakhemundi 27.11.2020	
34.	Ms. Lopamudra Prakash , LL.B Khurda Bhubaneswar	24.06.1987 30.06.2045 30.06.2047	02.03.2015	02.03.2015	S.D.J.M, Patnagarh 02.11.2020	
35.	Shri Asit Kumar Singh , B.A. LL.B (Hons) Keonjhar	11.09.1987 30.09.2045 30.09.2047	02.03.2015	02.03.2015	S.D.J.M, Kuchinda 08.01.2021	
36.	Ms. Sunanda Pradhan , LL.M Nayagarh Cuttack	20.01.1983 31.01.2041 31.01.2043	02.03.2015	02.03.2015	S.D.J.M, Koraput 10.06.2020/ 02.11.2020	
37.	Shri Loknath Mishra , B.A. LL.B Khurda	21.02.1989 28.02.2047 28.02.2049	02.03.2015	02.03.2015	S.D.J.M, Talcher 06.05.2021	
38.	Ms. Sarmistha Subhadarshini Mohanty , B.A. LL.B Jajpur Bhubaneswar	04.09.1989 30.09.2047 30.09.2049	02.03.2015	02.03.2015	S.D.J.M, Banki 09.06.2021	
39.	Ms. Smaranika Pradhan , LL.M Puri Bhubaneswar	10.05.1989 31.05.2047 31.05.2049	02.03.2015	02.03.2015	S.D.J.M, Rairangpur 11.06.2021	
40.	Ms. Nitisha Chandak , B.A. LL.B (Hons) Cuttack	30.04.1989 30.04.2047 30.04.2049	02.03.2015	02.03.2015	S.D.J.M, Kendrapara 28.02.2020/ 03.05.2021	
41.	Ms. Soumya Pradhan , B.A. LL.B. (Hons) Angul	01.07.1991 30.06.2049 30.06.2051	02.03.2015	02.03.2015	S.D.J.M, Chhatrapur 07.06.2021	

Sl. No.	Name, Qualification, Home District, Place of Practice	Date of Birth, Date of Retirement (58) (60)	Date of entry into Govt. service, Date of entry into judiciary	Date of joining in respective service / Date of confirmation	Present Post Date of joining	Remarks
1	2	3	4	5	6	7
42.	Ms. Shanta Samal, B.B.A LL.B (Hons) Jajpur	18.01.1991 31.01.2049 31.01.2051	02.03.2015	02.03.2015	S.D.J.M, Rairakhole 06.05.2021	
43.	Shri Dibyasachi Behera LL.B Cuttack	28.06.1988 30.06.2046 30.06.2048	02.03.2015	02.03.2015	S.D.J.M, Jharsuguda 07.06.2021	
44.	Shri Sarat Kumar Sahoo, LL.B Cuttack	05.05.1979 31.05.2037 31.05.2039	02.03.2015	02.03.2015	S.D.J.M, Keonjhar 07.06.2021	
45.	Shri Bishnu Prasad Debata, LL.B Puri	17.06.1989 30.06.2047 30.06.2049	02.03.2015	02.03.2015	S.D.J.M, Jagatsinghpur 10.11.2020/ 27.01.2022	
46.	Ms. Rekharani Panda, LL.B Puri	21.05.1982 31.05.2040 31.05.2042	02.03.2015	02.03.2015	S.D.J.M, Jeypore 03.01.2022	
47.	Shri Suryakanta Acharya, LL.M Mayurbhanj Cuttack	08.05.1983 31.05.2041 31.05.2043	02.03.2015	02.03.2015	S.D.J.M, Bhawanipatna 25.01.2022	
48.	Ms. Prajna Lalit Mishra, B.A. LLB (Hons), LLM (Puri)	14.04.1989 30.04.2047 30.04.2049		16.08.2016	S.D.J.M, Padampur 25.01.2022	
49.	Ms. Biswakalpita Mohanty, LL.B Khurda Cuttack	15.07.1980 31.07.2038 31.07.2040	02.03.2015	02.03.2015	S.D.J.M, Baripada 12.01.2022	
50.	Manas Ranjan Padhan, BA, LLB (Hons), Sonepur Cuttack	02.05.1991 31.05.2049 31.05.2051	30.05.2016	30.05.2016	Asst. Director, Odisha Judicial Academy, Cuttack 13.01.2022	
51.	Ms. Shantashree Mohanty, LLM, Khurda	13.05.1991 31.05.2049 31.05.2051	30.05.2016	30.05.2016	J.M.F.C, Khallikote 10.04.2019	

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1	2	3	4	5	6	7
52.	Shri Sabyasachi Pradhan , LLM, (Kalahandi)	22.06.1988 30.06.2046 30.06.2048	30.05.2016	30.05.2016	S.D.J.M, Bargarh 19.01.2022	
53.	Shri Biswajit Mohapatra , BA, LLB (Hons), Cuttack Cuttack	01.07.1990 31.07.2048 31.07.1950	30.05.2016	30.05.2016	Asst. Registrar, O.H.R.C, Bhubaneswar 19.01.2022	
54.	Shri Saubhagya Ranjan Pradhan , LL.M, Puri Bhubaneswar	11.07.1988 31.07.2046 31.07.2048	30.05.2015	30.05.2016	S.D.J.M, Nayagarh 12.01.2022	
55.	Shri Rudra Prakash Nayak , BA, LLB (Hons), Khurda	28.04.1991 30.04.2049 30.04.2051	30.05.2016	30.05.2016	Civil Judge, Koraput 19.01.2022	
56.	Ms. Lopamudra Behera , LLM, Jagatsinghpur	29.06.1990 30.06.2048 30.06.2050	30.05.2016	30.05.2016	S.D.J.M, Sundargarh 13.01.2022	
57.	Ms. Monita Tripathy , LLM, Khurda Bhubaneswar	01.06.1978 31.05.2036 31.05.2038	30.05.2016	30.05.2016	S.D.J.M, Udala 19.01.2022	
58.	Shri Sudhi Ranjan Dash , LLB, Cuttack	10.07.1982 31.07.2040 31.07.2042	30.05.2016	30.05.2016	S.D.J.M, Dhenkanal 19.01.2022	
59.	Shri Arijit Das , LLB, Khurda Bhubaneswar	29.10.1981 31.10.2039 31.10.2041	30.05.2016	30.05.2016	S.D.J.M, Phulbani 19.01.2022	
60.	Ms. Lipa Puspa Khuntia , LLB, Puri	01.05.1987 30.04.2045 30.04.2047	30.05.2016	30.05.2016	S.D.J.M, Dharamgarh 02.11.2020/ 13.01.2022	
61.	Smt. S. Kunmun Achary , LLM, Khurda Bhubaneswar	02.07.1989 31.07.2047 31.07.2049	30.05.2016	30.05.2016	S.D.J.M, Athagarh 25.01.2022	

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1	2	3	4	5	6	7
62.	Shri Rajesh Roshan Nanda, BA, LLB (Hons), Cuttack	06.05.1992 31.05.2050 31.05.2052	30.05.2016	30.05.2016	Addl. Assistant Commissioner of Endowments, Sambalpur 07.02.2022	
63.	Shri Chinmaya Kumar Padhi, LLB, Cuttack	30.07.1978 31.07.2036 31.07.2038	30.05.2016	30.05.2016	S.D.J.M, Bhadrak 12.01.2022	
64.	Ms. Sarojini Sahoo, LLM, Nayagarh Cuttack	12.07.1978 31.07.2036 31.07.2038	30.05.2016	30.05.2016	S.D.J.M, Kamakshyanagar 13.01.2022	
65.	Ms. Ipsy Mohanty, BA, LLB (Hons), Cuttack	26.02.1992 28.02.2050 28.02.2052	30.05.2016	30.05.2016	S.D.J.M, Nilagiri 24.01.2022	
66.	Shri Biswadeepak Sahoo, LLB, Cuttack	21.07.1987 31.07.2045 31.07.2047	30.05.2016	30.05.2016	S.D.J.M, Sambalpur 19.01.2022	
67.	Ms. Rekharani Naik, LLB, Sambalpur Jharsuguda	18.07.1981 31.07.2039 31.07.2041	30.05.2016	30.05.2016	S.D.J.M, Pallahara 28.01.2022	
68.	Shri Gurucharan Jenamani, LLB, Dhenkanal	02.05.1989 31.05.2047 31.05.2049	30.05.2016	30.05.2016	S.D.J.M, Rayagada 02.11.2020/ 19.01.2022	
69.	Shri Manoj Kumar Mohanty, LLB, Khurda	05.05.1987 31.05.2045 31.05.2047	30.05.2016	30.05.2016	S.D.J.M, Bolangir 24.01.2022	
70.	Ms. Pooja Dey, B.A, LL.B, Cuttack	07.03.1992 31.03.2050 31.03.2052	10.08.2017	10.08.2017	Civil Judge, Balasore 12.01.2022	
71.	Shri Gagan Sahu, LL.M, Ganjam Cuttack	04.01.1987 31.01.2045 31.01.2047	10.08.2017	10.08.2017	Civil Judge, Bhubaneswar 12.01.2022	
72.	Shri Jagdish Chandra Jena, LL.B, Puri	15.05.1989 31.05.2047 31.05.2049	10.08.2017	10.08.2017	Civil Judge, Khurda 19.01.2022	

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1	2	3	4	5	6	7
73.	Ms. Sonali Aparajita, B.A, LL.B (Hons), Cuttack Cuttack	30.07.1991 31.07.2049 31.07.2051	10.08.2017	10.08.2017	Civil Judge, Kendrapara 07.02.2022	
74.	Ms. Mansi Pradhan, B.A, LL.B (Hons), Bolangir	11.01.1993 31.01.2051 31.01.2053	10.08.2017	10.08.2017	Civil Judge, Jagatsinghpur 27.01.2022	
75.	Ms. Linky Priya Sahoo, B.A, LL.B (Hons), Sundargarh Sundargarh	28.09.1989 30.09.2047 30.09.2049	10.08.2017	10.08.2017	J.M.F.C., Kantabanji 17.05.2019	
76.	Ms. Pratyusha Kiran, B.A, LL.B (Hons), Khurda	04.07.1993 31.07.2051 31.07.2053	10.08.2017	10.08.2017	Gram Nyayadhikari Bhogarai 18.11.2020	
77.	Shri Gourav Purohit, LL.M, Bolangir	01.06.1993 31.05.2051 31.05.2053	10.08.2017	10.08.2017	Civil Judge- cum-J.M.F.C., Mathili 04.10.2021	
78.	Shri Somya Ranjan Nayak, LL.B, Kalahandi Bhawanipatna	18.08.1983 31.08.2041 31.08.2043	10.08.2017	10.08.2017	Civil Judge, Berhampur 19.01.2022	
79.	Ms. Sonali Sarita, B.A, LL.B (Hons), Mayurbhanj	21.09.1992 30.09.2050 30.09.2052	10.08.2017	10.08.2017	S.D.J.M, Balliguda 12.01.2022	
80.	Ms. Rajashree Pattanayak, LL.B, Nayagarh	28.08.1992 31.08.2050 31.08.2052	10.08.2017	10.08.2017	J.M.F.C., Daringibadi 12.01.2022	
81.	Shri Sanjaya Kumar Subhabrata Acharya, B.A, LL.B (Hons), Khurda	05.06.1991 30.06.2049 30.06.2051	10.08.2017	10.08.2017	Civil Judge, Kujanga 12.01.2022	
82.	Ms. Salomi Sahu, B.A, LL.B (Hons), Cuttack Cuttack	20.05.1991 31.05.2049 31.05.2051	10.08.2017	10.08.2017	J.M.F.C., Binika 19.01.2022	

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1	2	3	4	5	6	7
83.	Ms. Aurolipi Parija, B.A, LL.B (Hons), Cuttack	06.07.1992 31.07.2050 31.07.2052	10.08.2017	10.08.2017	J.M.F.C., Buguda 07.02.2022	
84.	Ms. Pragyan Panda, LL.M, Bhadrak Cuttack	02.08.1991 31.08.2049 31.08.2051	10.08.2017	10.08.2017	Civil Judge- cum-J.M.F.C., Parjang 14.09.2019	
85.	Ms. P.Sita Lakshmi, LL.M, Khurda	11.12.1987 31.12.2045 31.12.2047	10.08.2017	10.08.2017	Gram Nyayadhikari, Junagarh	To join after expiry of maternity leave.
86.	Ms. Pragyan Paramita Pratihari, B.A, LL.B (Hons), Puri/ Puri	27.05.1989 31.05.2047 31.05.2049	10.08.2017	10.08.2017	J.M.F.C., Chhatrapur 28.01.2022	
87.	Shri Srujan Saraswat, B.A, LL.B (Hons), Khurda Bhubaneswar	03.07.1992 31.07.2050 31.07.2052	10.08.2017	10.08.2017	J.M.F.C, Odagaon 12.01.2022	
88.	Ms. Isha Paty, B.A, LL.B (Hons), Khurda	16.12.1989 31.12.2047 31.12.2049	10.08.2017	10.08.2017	Gram Nyayadhikari Ghasipura 27.01.2022	
89.	Shri Jitendra Das, B.A, LL.B (Hons), Jajpur	21.08.1991 31.08.2049 31.08.2051	10.08.2017	10.08.2017	J.M.F.C., Pipili 12.01.2022	
90.	Ms. Sukanya Satpathy, B.A, LL.B (Hons), Khurda	26.05.1992 31.05.2050 31.05.2052	10.08.2017	10.08.2017	J.M.F.C (Rural), Cuttack 24.01.2022	
91.	Ms. Sushree Sangita Das, B.A, LL.B (Hons), Khurda Bhubaneswar	05.07.1985 31.07.2043 31.07.2045	10.08.2017	10.08.2017	J.M.F.C., Niali 25.01.2022	
92.	Shri Sishir Kumar Sahoo, LL.B, Keonjhar Champua	28.07.1988 31.07.2046 31.07.2048	10.08.2017	10.08.2017	J.M.F.C , Sohella 22.07.2019	

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1	2	3	4	5	6	7
93.	Shri Sidhartha Sankar Senapati, B.A, LL.B (Hons), Balasore	08.06.1992 30.06.2050 30.06.2052	10.08.2017	10.08.2017	J.M.F.C, Banapur 25.01.2022	
94.	Mr. Mirza Aslam Baig, B.A, LL.B (Hons), Cuttack Cuttack	24.10.1990 31.10.2048 31.10.2050	10.08.2017	10.08.2017	J.M.F.C., Daspalla 31.08.2019	
95.	Shri Prithish Kumar Rath, LL.M Puri	13.09.1989 30.09.2047 30.09.2049	10.08.2017	10.08.2017	Civil Judge- cum-J.M.F.C, Kabisuryanagar 19.01.2022	
96.	Shri Srichandan Dash, LL.B, Ganjam Cuttack	21.05.1985 31.05.2043 31.05.2045	10.08.2017	10.08.2017	J.M.F.C., Bhuban 24.06.2019	
97.	Smt. Bishnupriya Samantaray, LL.M, Khurda	17.12.1978 31.12.2036 31.12.2038	10.08.2017	10.08.2017	J.M.F.C., Patrapur 13.01.2022	
98.	Shri Patitapabana Panda, B.A, LL.B (Hons), Jajpur Cuttack	15.03.1992 31.03.2050 31.03.2052	10.08.2017	10.08.2017	J.M.F.C., G.Udayagiri 25.01.2022	
99.	Shri Hrushikesh Khemundu, B.A, LL.B (Hons), Koraput Bhubaneswar	03.10.1991 31.10.2049 31.10.2051	10.08.2017	10.08.2017	Civil Judge- cum-J.M.F.C., Kesinga 19.06.2020	
100.	Ms. Subhasini Behera, B.A, LL.B (Hons), Cuttack	23.04.1993 30.04.2051 30.04.2053	10.08.2017	10.08.2017	Gram Nyayadhikari, Kolnara at Rayagada 26.06.2020	
101.	Smt. Saswati Mahapatra, LL.M, Cuttack	07.07.1982 31.07.2040 31.07.2042	10.08.2017	10.08.2017	Civil Judge- cum-J.M.F.C, Bheden 28.02.2020	

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1	2	3	4	5	6	7
102.	Smt. Dhruvi Solanki, LL.B, Cuttack Cuttack	09.02.1983 28.02.2041 28.02.2043	10.08.2017	10.08.2017	Civil Judge-cum-J.M.F.C., Jatni 14.09.2019	
103.	Shri Amit Kumar, LL.B, Jajpur	17.12.1985 31.12.2043 31.12.2045	10.08.2017	10.08.2017	Gram Nyayadhikari, Attabira 13.03.2020	
104.	Shri Rajat Kumar Panda, LL.M, Jajpur	01.07.1992 31.07.2050 31.07.2052	10.08.2017	10.08.2017	Civil Judge, Rourkela 27.11.2020	
105.	Ms. Ipsita Nanda, LL.M, Kendrapara Cuttack	07.07.1988 31.07.2046 31.07.2048	10.08.2017	10.08.2017	J.M.F.C., Ranpur 15.07.2019	
106.	Ms. Nilofer, B.A, LL.B (Hons), Balasore Cuttack	19.03.1992 31.03.2050 31.03.2052	10.08.2017	10.08.2017	Civil Judge-cum-J.M.F.C., Bhawanipatna 19.06.2020/ 27.12.2020	
107.	Shri Santosh Kumar Barik, LL.B, Nayagarh Cuttack	05.07.1985 31.07.2043 31.07.2045	10.08.2017	10.08.2017	Gram Nyayadhikari, Puri 09.09.2019	
108.	Ms. Samapika Samadarsini, LL.M, Khurda Bhubaneswar	22.10.1987 31.10.2045 31.10.2047	10.08.2017	10.08.2017	Civil Judge, Aska 02.11.2020	
109.	Shri Sadhanjeet Panda, LL.B, Bhadrak	17.07.1987 31.07.2045 31.07.2047	10.08.2017	10.08.2017	J.M.F.C, Barbil 25.01.2022	
110.	Ms. Sudeshna Patnaik, B.A, LL.B (Hons), Cuttack	08.09.1992 30.09.2050 30.09.2052	10.08.2017	10.08.2017	Civil Judge, Nimapara 16.11.2019	
111.	Shri Abhinandan Nanda, B.A, LL.B (Hons), Dhenkanal New Delhi	23.08.1987 31.08.2045 31.08.2047	10.08.2017	10.08.2017	Civil Judge-J.M.F.C., Kokasara 26.08.2019	

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1	2	3	4	5	6	7
112.	Shri Bibek Sasmal, B.Sc, LL.B (Hons), Ganjam Cuttack	27.01.1991 31.01.2049 31.01.2051	10.08.2017	10.08.2017	Civil Judge- cum-J.M.F.C, Dasmantapur 25.02.2020	
113.	Smt. Sumitra Kumari Dash, LL.B, Ganjam Berhampur	20.07.1980 31.07.2038 31.07.2040	10.08.2017	10.08.2017	J.M.F.C., Tigiria 16.11.2019	
114.	Ms. Varsha Das, B.A, LL.B (Hons), Khurda	15.02.1991 28.02.2049 28.02.2051	10.08.2017	10.08.2017	Gram Nyayadhikari, Komna 02.03.2020	
115.	Shri Abinash Chinara, B.A, LL.B (Hons), Keonjhar	31.03.1993 31.03.2051 31.03.2052	10.08.2017	10.08.2017	Civil Judge, Bhadrak 02.11.2020	
116.	Ms. Gayatri Mishra, LL.M, Cuttack Cuttack	08.04.1980 30.04.2038 30.04.2040	10.08.2017	10.08.2017	J.M.F.C., Basta 25.01.2022	
117.	Shri Niranjana Dash, LL.M, Khurda Cuttack	04.07.1986 31.07.2044 31.07.2046	10.08.2017	10.08.2017	Gram Nyayadhikari, Similliguda 06.03.2020	
118.	Pritish Mishra, LL.M, Nayagarh	01.06.1988 31.05.2046 31.05.2048	10.08.2017	10.08.2017	Civil Judge- cum-J.M.F.C, Boriguma 24.01.2020	
119.	Shri Susanta Kumar Nayak, LL.B, Cuttack Cuttack	14.06.1980 30.06.2038 30.06.2040	10.08.2017	10.08.2017	Civil Judge- cum-J.M.F.C., Tirtol 02.11.2019	
120.	Shri Dipak Kumar Sathua, LL.B, Khurda Bhubaneswar	19.06.1977 30.06.2035 30.06.2037	10.08.2017	10.08.2017	J.M.F.C., Khandapada 03.02.2020	
121.	Smt. Pragyan Paramita Swain, LL.B, Cuttack	11.07.1977 31.07.2035 31.07.2037	10.08.2017	10.08.2017	J.M.F.C., Seragada 28.01.2022	

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1	2	3	4	5	6	7
122.	Shri Dillip Kumar Barik, LL.B, Bolangir Cuttack	03.07.1977 31.07.2035 31.07.2037	10.08.2017	10.08.2017	J.M.F.C., Purusottampur 25.02.2020	
123.	Ms. Pravati Rana, LL.M, Nayagarh Bhubaneswar	05.10.1977 31.10.2035 31.10.2037	10.08.2017	10.08.2017	J.M.F.C., Chandbali 24.01.2020	
124.	Shri Subhankar Mohapatra, LL.B, Khurda	15.04.1990 30.04.2048 30.04.2050	10.08.2017	10.08.2017	J.M.F.C (City), Cuttack 27.01.2022	
125.	Shri Rohit Ranjan Mishra, LL.B, Bolangir	03.07.1990 31.07.2048 31.07.2050	10.08.2017	10.08.2017	J.M.F.C., Kotpad 23.11.2019	
126.	Shri Gouri Sankar Panda, LL.B, Puri Cuttack	01.08.1990 31.07.2048 31.07.2050	10.08.2017	10.08.2017	J.M.F.C., Mottu 28.02.2020	
127.	Shri Dhananjaya Nayak, LL.B, Bhadrak Bhadrak	18.03.1977 31.03.2035 31.03.2037	10.08.2017	10.08.2017	Civil Judge, 2 nd Court, Cuttack 10.06.2020	
128.	Shri Pravat Kumar Samal LL.M, Cuttack Cuttack	25.05.1989 31.05.2047 31.05.2049	10.08.2017	10.08.2017	J.M.F.C., Saintala 08.11.2019	
129.	Shri Ms. Ankita Sharma, B.A, LL.B (Hons), Bolangir	29.05.1992 31.05.2050 31.05.2052	10.08.2017	10.08.2017	J.M.F.C., Jajpur Road 05.02.2020	
130.	Shri Soumya Sankar Mahanta, LL.M, Keonjhar Keonjhar	17.08.1982 31.08.2040 31.08.2042	10.08.2017	10.08.2017	J.M.F.C., Dharamgarh 13.01.2022	
131.	Ms. Monalisa Dash, B.A, LL.B (Hons), Boudh	10.10.1992 31.10.2050 31.10.2052	10.08.2017	10.08.2017	Civil Judge- cum-J.M.F.C., Bangomunda 01.09.2021	

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1	2	3	4	5	6	7
132.	Ms. Reshma Dhal Bisoi, B.A, LL.B (Hons), Angul	01.09.1991 31.08.2049 31.08.2051	10.08.2017	10.08.2017	Gram Nyayadhikari, Kashinagar 28.02.2020	
133.	Ms. Anuradha Sharma, LL.B, Cuttack/ Cuttack	19.10.1988 31.10.2046 31.10.2048	10.08.2017	10.08.2017	Gram Nyayadhikari, Dunguripali 28.02.2020	
134.	Mr. Habibur Raheman Siddiqui, LL.B, Cuttack	02.06.1990 30.06.2048 30.06.2050	10.08.2017	10.08.2017	J.M.F.C., Khariar 23.11.2019	
135.	Ms. Parveen Mandal, LL.B, Khurda Bhubaneswar	21.09.1976 31.09.2034 31.09.2036	10.08.2017	10.08.2017	Civil Judge- cum-J.M.F.C., Umerkote 16.11.2019	
136.	Ms. Punam Seth, LL.B, Sambalpur Rourkela	14.01.1985 31.01.2043 31.01.2045	10.08.2017	10.08.2017	J.M.F.C., Rajgangpur 02.03.2020	
137.	Shri Soumya Ranjan Prusty, LL.M, Kendrapara Cuttack	21.12.1986 31.12.2044 31.12.2046	10.08.2017	10.08.2017	J.M.F.C., Chandikhole 04.11.2019	
138.	Shri Kumar Spandan, LL.M, Mayurbhanj	10.07.1992 31.07.2050 31.07.2052	10.08.2017	10.08.2017	J.M.F.C., Bissam-Cuttack 24.12.2019	
139.	Ms. Sharmistha Jena, B.A, LL.B (Hons), Balasore Balasore	07.06.1992 30.06.2050 30.06.2052	10.08.2017	10.08.2017	J.M.F.C (Cog.), Aska 16.03.2020	
140.	Shri Vikash Goel, B.A LL.B (Hons) Sundargarh	21.10.1993 31.10.2051 31.10.2053	30.07.2018	30.07.2018	Civil Judge- cum-J.M.F.C, Chilika 23.01.2021	
141.	Shri Manindra Bhusan Sahu B.A LL.B (Hons) Ganjam	28.03.1994 31.03.2052 31.03.2054	30.07.2018	30.07.2018	Civil Judge, Bargarh 07.06.2021	

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1	2	3	4	5	6	7
142.	Ms. Shruti Swarupa Sahoo B.A LL.B (Hons) Dhenkanal	04.01.1994 31.01.2052 31.01.2054	30.07.2018	30.07.2018	Civil Judge-cum-J.M.F.C, Jajpur Road 11.11.2020	
143.	Smt. Pratima Sahoo LL.B Puri	19.10.1991 31.10.2049 31.10.2051	30.07.2018	30.07.2018	Civil Judge-cum-J.M.F.C , Hatadihi 13.02.2021	
144.	Shri Sabyasachi Panda, B.A LL.B (Hons) Kendrapara	03.06.1992 30.06.2050 30.06.2052	30.07.2018	30.07.2018	Gram Nyayadhikari, Raighar 10.11.2020	
145.	Shri Pratyush Kumar Chand, LL.B Jharsuguda	17.05.1990 31.05.2048 31.05.2050	30.07.2018	30.07.2018	Civil Judge, Puri 07.06.2021	
146.	Shri Trijeeb Kumar Nanda, LL.B Sonepur	29.06.1989 30.06.2047 30.06.2049	30.07.2018	30.07.2018	J.M.F.C, Barpali 06.11.2020	
147.	Shri Paras Padhi, B.B.A. LL.B Khurda	09.08.1993 31.08.2051 31.08.2053	30.07.2018	30.07.2018	J.M.F.C, R.Udayagiri 02.11.2020	
148.	Ms. Monalisa Panda, B.B.A. LL.B (Hons), Khurda	17.01.1993 31.01.2051 31.01.2053	30.07.2018	30.07.2018	Gram Nyayadhikari, Lakhanpur 07.06.2021	
149.	Ms. Siona Siddharth Moharana, B.A LL.B (Hons) Cuttack	02.10.1990 31.10.2048 31.10.2050	30.07.2018	30.07.2018	Gram Nyayadhikari, Tangi 10.11.2020	
150.	Shri Sanjib Panda, LL.B Dhenkanal/ Cuttack	19.07.1989 31.07.2047 31.07.2049	30.07.2018	30.07.2018	Civil Judge-cum-J.M.F.C , Lamtaput at Koraput 16.01.2021	

Sl. No.	Name, Qualification, Home District, Place of Practice	Date of Birth, Date of Retirement (58) (60)	Date of entry into Govt. service, Date of entry into judiciary	Date of joining in respective service / Date of confirmation	Present Post Date of joining	Remarks
1	2	3	4	5	6	7
151.	Smt. Soumya Rao LL.B Cuttack	06.01.1987 31.01.2045 31.01.2047	30.07.2018	30.07.2018	Civil Judge-cum-J.M.F.C, Harabhanga at Charichhaka 30.01.2021	
152.	Ms. Sinkun Ray, B.Sc LL.B Khurda	08.02.1994 29.02.2052 28.02.2054	30.07.2018	30.07.2018	Civil Judge-cum-J.M.F.C, Junagarh 06.02.2021	
153.	Shri Anurag Dehury, B.A. LL.B Sundargarh	16.10.1993 31.10.2051 31.10.2053	30.07.2018	30.07.2018	Civil Judge-cum-J.M.F.C, Kotagarh 15.01.2021	
154.	Smt. Snataki Dash, LL.M Boudh	10.07.1991 31.07.2049 31.07.2051	30.07.2018	30.07.2018	J.M.F.C, Khurda 10.11.2020	
155.	Ms. Swojali Mohanty, B.A. LL.B Cuttack	28.08.1990 31.08.2048 31.08.2050	30.07.2018	30.07.2018	Civil Judge-cum-J.M.F.C, Luisingha 09.06.2021	
156.	Shri Sumit Kumar Panigrahi, LL.B Baragarh	22.07.1990 31.07.2048 31.07.2050	30.07.2018	30.07.2018	J.M.F.C (Transport), Cuttack 02.11.2020	
157.	Ms. Soumya Sonalika, BBA LLB Khurda	12.05.1993 31.05.2051 31.05.2053	30.07.2018	30.07.2018	Civil Judge-cum-J.M.F.C, Soro 07.06.2021	
158.	Shri Sidhartha Sankar Jena, B.A LL.B (Hons) Nayagarh	26.07.1989 31.07.2047 31.07.2049	30.07.2018	30.07.2018	Civil Judge-cum-J.M.F.C, Tumudibandha 15.01.2021	
159.	Shri Pratap Chandra Prusty, LL.B Nayagarh	04.06.1987 30.06.2045 30.06.2047	30.07.2018	30.07.2018	J.M.F.C, Jaipatna 19.01.2022	
160.	Ms. Arunima Dash, B.A LL.B (Hons) Cuttack	18.03.1992 31.03.2050 31.03.2052	30.07.2018	30.07.2018	Civil Judge-cum-J.M.F.C, Rampur 11.06.2021	

Sl. No.	Name, Qualification, Home District, Place of Practice	Date of Birth, Date of Retirement (58) (60)	Date of entry into Govt. service, Date of entry into judiciary	Date of joining in respective service / Date of confirmation	Present Post Date of joining	Remarks
1	2	3	4	5	6	7
161.	Ms. Anju Sahu, .LL.B Baragarh	18.06.1989 30.06.2047 30.06.2049	30.07.2018	30.07.2018	J.M.F.C, Sinapali 13.01.2022	
162.	Ms. Ankita Guru, B.B.A. LL.B Ganjam	08.07.1992 31.07.2050 31.07.2052	30.07.2018	30.07.2018	J.M.F.C, Salipur 02.11.2020	
163.	Shri Kishore Kumar Nath, LL.B Cuttack	02.03.1980 31.03.2038 31.03.2040	30.07.2018	30.07.2018	Civil Judge- cum-J.M.F.C, Muribahal 06.05.2021	
164.	Ms. Sheetal Barsha, B.A LL.B (Hons) Nayagarh	12.09.1990 30.09.2048 30.09.2050	30.07.2018	30.07.2018	Civil Judge, 1 st Court, Cuttack 09.06.2021	
165.	Ms. Era Pattanaik B.A LL.B (Hons) Mayurbhanj	25.06.1990 30.06.2048 30.06.2050	30.07.2018	30.07.2018	J.M.F.C, Jaleswar 28.02.2020	
166.	Ms. Jewel Pattanaik B.A LL.B (Hons) Puri	04.05.1994 31.05.2052 31.05.2054	30.07.2018	30.07.2018	Civil Judge, Jajpur 05.08.2019/ 29.11.2019/ 02.11.2020	
167.	Shri Srikant Padhy, LL.B Rayagada	21.04.1987 30.04.2045 30.04.2047	30.07.2018	30.07.2018	J.M.F.C, Badamba 02.11.2020	
168.	Ms. Shristi Samanta, B.A LL.B (Hons) Sundargarh	14.05.1994 31.05.2052 31.05.2054	30.07.2018	30.07.2018	Civil Judge- cum-J.M.F.C, Banarpal 07.02.2021	
169.	Shri Surakshit Mishra, LL.B Bolangir	22.06.1981 30.06.2039 30.06.2041	30.07.2018	30.07.2018	Civil Judge- cum-J.M.F.C, Similliguda 28.02.2020	
170.	Shri Ambikesh Panigrahi, B.A LL.B (Hons) Cuttack	11.11.1992 30.11.2050 30.11.2052	30.07.2018	30.07.2018	J.M.F.C , Laxmipur 26.04.2021	

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1	2	3	4	5	6	7
171.	Ms. Vijay Laxmi Mohapatra , LL.B Jharsuguda, Cuttack/ Delhi	24.09.1988 30.09.2046 30.09.2048	30.07.2018	30.07.2018	Gram Nyayadhikari, Sukinda 24.01.2021	
172.	Mohammed Shah Faisal , B.A LL.B Khurda	14.11.1993 30.11.2051 30.11.2053	30.07.2018	30.07.2018	Civil Judge- cum-J.M.F.C, Ersama 01.07.2021	
173.	Smt. Sarita Kumari Panda , LL.B Cuttack	20.07.1979 31.07.2037 31.07.2039	30.07.2018	30.07.2018	Civil Judge- cum-J.M.F.C, Tarava 22.04.2021	
174.	Shri Naroj Kumar Sahu , LL.B Sambalpur	08.07.1986 31.07.2044 31.07.2046	30.07.2018	30.07.2018	Civil Judge- cum-J.M.F.C , Boden 07.06.2021	
175.	Shri Banil Kumar Khatai , LL.B Ganjam Berhampur	12.06.1988 30.06.2046 30.06.2048	30.07.2018	30.07.2018	Civil Judge- cum-J.M.F.C, Bhapur 11.06.2021	
176.	Ms. Tanwi Rath B.A LL.B (Hons) Khurda	20.09.1993 30.09.2051 30.09.2053	30.07.2018	30.07.2018	Civil Judge- cum-J.M.F.C, Chhendipada 06.05.2021	
177.	Smt. Sumitra Biswal , LL.B Cuttack	10.06.1979 30.06.2037 30.06.2039	30.07.2018	30.07.2018	Gram Nyayadhirkari, Raghunathpur 12.08.2020	
178.	Ms. Deeparani Jena , LL.B Keonjhar	16.06.1989 30.06.2047 30.06.2049	30.07.2018	30.07.2018	Civil Judge- cum-J.M.F.C , Reamal 03.05.2021	
179.	Shri Partha Pratik , B.A LL.B (Hons) Mayurbhanj	22.04.1990 30.04.2048 30.04.2050	30.07.2018	30.07.2018	Civil Judge- cum- J.M.F.C, Jaleswar 19.06.2020	
180.	Smt. Pranati Patel , LL.B Sundargarh	07.07.1984 31.07.2042 31.07.2044	30.07.2018	30.07.2018	J.M.F.C , Pattamundai 06.05.2021	

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1	2	3	4	5	6	7
181.	Ms. Maitri Samantaray , LL.B Cuttack	16.02.1990 29.02.2048 28.02.2050	30.07.2018	30.07.2018	J.M.F.C, Balliguda 09.06.2021	
182.	Ms. Suprabha Kundu , LL.B Jajpur	11.05.1993 31.05.2051 31.05.2053	30.07.2018	30.07.2018	J.M.F.C (Rural), Balasore 07.06.2021	
183.	Ms. Rashmi Narayani Mishra , LL.B Cuttack	25.07.1979 31.07.2037 31.07.2039	30.07.2018	30.07.2018	Gram Nyayadhikari, Brahmagiri 07.06.2021	
184.	Shri Sourav Sagar Pradhan , B.A LL.B (Hons) Deogarh	30.06.1994 30.06.2052 30.06.2054	30.07.2018	30.07.2018	Civil Judge – cum-J.M.F.C, Gondia 12.01.2022	
185.	Shri Bishwa Bhusan Nayak , LL.B Kendrapara	11.04.1980 30.04.2038 30.04.2040	30.07.2018	30.07.2018	Special Railway Magistrate, Khurda Road 13.11.2020	
186.	Shri Sangram Kumar Mishra , LL.B Khurda	04.05.1984 31.05.2042 31.05.2044	30.07.2018	30.07.2018	J.M.F.C (Transport), Berhampur 07.06.2021	
187.	Ms. Narmada Kar , LL.B Cuttack	29.05.1989 31.05.2047 31.05.2049	30.07.2018	30.07.2018	J.M.F.C (LR & LTV), Sambalpur 22.04.2021	
188.	Ms. Sasmita Sahoo , LL.B Cuttack	19.07.1987 31.07.2045 31.07.2047	30.07.2018	30.07.2018	J.M.F.C (Transport), Sambalpur 27.04.2021	
189.	Ms. Rajashree Aryabala Tripathy B.Sc LL.B (H) Angul	21.03.1992 31.03.2050 31.03.2052	30.07.2018	30.07.2018	J.M.F.C , Nabarangpur 26.04.2021	
190.	Shri Saurav Sharma , B.A LL.B (Hons) Sambalpur	05.01.1991 31.01.2049 31.01.2051	30.07.2018	30.07.2018	J.M.F.C (Rural), Rourkela 26.04.2021/ 25.01.2022	

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1	2	3	4	5	6	7
191.	Shri Sovan Kumar Panda , LL.B Khurda	02.07.1993 31.07.2051 31.07.2053	30.07.2018	30.07.2018	J.M.F.C , Konark 24.01.2022	
192.	Ms. Swastika Panda , B.A LL.B (Hons) Jharsuguda	23.01.1994 31.01.2052 31.01.2054	30.07.2018	30.07.2018	J.M.F.C, Bargarh 05.08.2019/ 29.11.2019	
193.	Ms. Pratyasha Ray B.A LL.B (Hons) Bolangir	27.01.1989 31.01.2047 31.01.2049	30.07.2018	30.07.2018	J.M.F.C, Madanpur- Rampur 12.01.2022	
194.	Ms. Sasmita Sethy , LL.B Cuttack	27.05.1981 31.05.2039 31.05.2041	30.07.2018	30.07.2018	Civil Judge- cum-J.M.F.C, Bolangir 11.11.2020	
195.	Smt. Sanghamitra Dwibedi LL.B Kendrapara	28.04.1988 30.04.2046 30.04.2048	30.07.2018	30.07.2018	Civil Judge- cum-J.M.F.C, Telkoi 01.09.2021	
196.	Ms. Sunita Biswal B.A LL.B (Hons) Khurda	08.05.1989 31.05.2047 31.05.2049	30.07.2018	30.07.2018	Civil Judge - cum-J.M.F.C, Rasagovindapur 01.09.2021	
197.	Smt. Subhashree Mall , LL.B Khurda	29.04.1984 30.04.2042 30.04.2044	30.07.2018	30.07.2018	Gram Nyayadhikari, Sanakhemundi 10.11.2020	
198.	Ms. Chuneey Nayak , LL.B Nayagarh	29.06.1986 30.06.2044 30.06.2046	30.07.2018	30.07.2018	J.M.F.C, Basudevapur 07.02.2022	
199.	Ms. Sipra Priyadarsini Sahu , B.A LL.B (Hons) Jagatsinghpur	15.02.1994 28.02.2042 29.02.2044	30.07.2018	30.07.2018	Civil Judge- cum-J.M.F.C, Morada 01.09.2021	
200.	Smt. Sudhabai Agrawal , LL.B Sambalpur	27.11.1986 30.11.2044 30.11.2046	30.07.2018	30.07.2018	Gram Nyayadhikari Odagaon 11.11.2020	

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1	2	3	4	5	6	7
201.	Shri Diptiranjana Dash , LL.B Puri	01.06.1985 31.05.2043 30.05.2045	30.07.2018	30.07.2018	J.M.F.C , Aul 25.01.2022	
202.	Smt. Banaja Mohanty , LL.B Kalahandi	04.07.1978 31.07.2036 31.07.2038	30.07.2018	30.07.2018	Civil Judge-cum-JMFC, Thakurmunda 03.11.2021	
203.	Ms. Lipsa Rout , B.A LL.B (Hons) Kendrapara	09.02.1994 29.02.2052 28.02.2054	30.07.2018	30.07.2018	J.M.F.C, Titilagarh 26.04.2021	
204.	Ms. Shruti Patnaik , B.A LL.B Khurda	10.04.1991 30.04.2049 30.04.2051	30.07.2018	30.07.2018	J.M.F.C, Soro 17.03.2022	(Now on maternity leave)
205.	Shri Asit Kumar Sahoo , B.A LL.B (Hons) Sundargarh	09.07.1990 31.07.2048 30.07.2050	30.07.2018	30.07.2018	J.M.F.C , Talcher 27.04.2021	
206.	Ms. Sunila Mishra , LL.B. Nayagarh	03.07.1986 31.07.2044 31.07.2046	30.07.2018	30.07.2018	J.M.F.C, Bhubaneswar 07.06.2021	
207.	Ms. Diptimayee B.A LL.B (Hons) Bhadrak	06.10.1988 31.10.2046 31.10.2048	30.07.2018	30.07.2018	Civil Judge-cum-J.M.F.C, Polsara 01.07.2021	
208.	Ms. Swarnaprava Swain , B.A LL.B (Hons) Khurda	24.05.1988 30.05.2046 30.05.2048	30.07.2018	30.07.2018	J.M.F.C, Bhadrak 09.06.2021	
209.	Ms. Monica Acharya , B.A LL.B (Hons) Cuttack	18.02.1993 28.02.2051 28.02.2053	30.07.2018	30.07.2018	J.M.F.C , Rairangpur 26.04.2021	
210.	Smt. Bimal Laxmi Choudhury , LL.B Cuttack	02.07.1981 31.07.2039 31.07.2041	30.07.2018	30.07.2018	J.M.F.C, Kodala 24.01.2022	

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1	2	3	4	5	6	7
211.	Shri Umakanta Behera , LL.B Keonjhar	15.08.1981 31.08.2039 31.08.2041	30.07.2018	30.07.2018	J.M.F.C , Rourkela 27.04.2021	
212.	Ms. Pooja Jain LL.B Angul	28.04.1989 30.04.2047 30.04.2049	30.07.2018	30.07.2018	J.M.F.C , Athagarh 13.01.2022	
213.	Shri Siddhant Mishra , B.A LL.B (Hons) Cuttack	11.12.1993 31.12.2051 31.12.2053	30.07.2018	30.07.2018	J.M.F.C (2 nd Court), Barbil 04.05.2021	
214.	Smt. Suhani Patnaik , B.A LL.B (Hons) Khurda	20.05.1992 31.05.2050 31.05.2052	30.07.2018	30.07.2018	J.M.F.C , Narasinghpur 19.01.2022	
215.	Ms. Aishwarya Kar , B.A LL.B (Hons) Jajpur	30.03.1993 31.03.2051 31.03.2053	30.07.2018	30.07.2018	J.M.F.C (LR & LTV),Angul 26.04.2021	
216.	Shri Tarini Prasad Sahoo , LL.B Dhenkanal/ Cuttack	31.03.1989 31.03.2047 31.03.2049	30.07.2018	30.07.2018	J.M.F.C , Champua 26.04.2021	
217.	Ms. Milon Tandi , B.A LL.B (Hons) Khurda	10.07.1991 31.07.2049 31.07.2051	30.07.2018	30.07.2018	J.M.F.C., (Cognizance), Nimapara 27.01.2022	
218.	Ms. Jyotirmayee Sarangi B.A LL.B (Hons) Cuttack	01.02.1994 31.01.2052 31.01.2054	30.07.2018	30.07.2018	Gram Nyayadhikari, Rajnagar 25.01.2022	
219.	Ms. Itishree Mohapatra B.A LL.B (Hons) Khurda	02.06.1992 30.06.2050 30.06.2052	30.07.2018	30.07.2018	J.M.F.C , Sorada 12.01.2022	
220.	Ms. Diptimayee Sahu , LL.B Baragarh	12.06.1986 30.06.2044 30.06.2046	30.07.2018	30.07.2018	J.M.F.C, Hinjlicut 12.01.2022	

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1	2	3	4	5	6	7
221.	Ms. Bidyutalata Pradhan, LL.B Sambalpur	27.08.1986 31.08.2044 31.08.2046	30.07.2018	30.07.2018	Civil Judge-cum-J.M.F.C, Jashipur 01.09.2021	
222.	Smt. Sibani Mishra, LL.B Khurda	14.06.1986 30.06.2044 30.06.2046	30.07.2018	30.07.2018	J.M.F.C (LR & LTV),Berhampur 07.06.2021	
223.	Shri Himanshu Sekhar Acharya, LL.B Keonjhar	15.06.1983 30.06.2041 30.06.2043	30.07.2018	30.07.2018	J.M.F.C, Chandahandi 13.01.2022	
224.	Ms. Samikshya Mohanty B.A LL.B (Hons) Jajpur	17.05.1994 31.05.2052 31.05.2054	30.07.2018	30.07.2018	J.M.F.C , Pattamundai 19.01.2022	
225.	Smt. Nilima Sarangi LL.B Cuttack	05.06.1984 30.06.2042 30.06.2044	30.07.2018	30.07.2018	J.M.F.C, Dhamnagar 13.01.2022	
226.	Ms. Ananya Das B.A LL.B (Hons) Puri	10.01.1992 31.01.2050 31.01.2052	30.07.2018	30.07.2018	Civil Judge--cum-J.M.F.C, Mohana 02.03.2020	
227.	Shri Yudhisthir Dalei LL.B Nayagarh	28.04.1984 30.04.2042 30.04.2044	30.07.2018	30.07.2018	Special Railway Magistrate, Kantabanji at Titilagarh 27.01.2022	
228.	Ms. Priyadarsini Tripathy LL.B Cuttack	14.04.1989 30.04.2047 30.04.2049	30.07.2018	30.07.2018	J.M.F.C , Digapahandi 12.01.2022	
229.	Ms. Zarine Khan B.A LL.B (Hons) Khurda	12.03.1992 31.03.2050 31.03.2052	30.07.2018	30.07.2018	J.M.F.C (LR & LTV),Baripada 04.05.2021	
230.	Smt. Prangya Paramita Mohanty LL.B Jagatsinghpur	06.06.1988 30.06.2046 30.06.2048	30.07.2018	30.07.2018	J.M.F.C (LR & LTV),Bhadrak 27.04.2021	

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1	2	3	4	5	6	7
231.	Shri Abinash Nanda B.A LL.B (Hons) Sonepur	04.06.1993 30.06.2051 30.06.2053	30.07.2018	30.07.2018	J.M.F.C , Deogarh 27.04.2021	
232.	Smt. Payal Gupta, LL.B Cuttack / Hariyana	19.09.1985 30.09.2043 30.09.2045	30.07.2018	30.07.2018	J.M.F.C, Bhubaneswar 09.06.2021	
233.	Shri Charan Kumar Jena, LL.B Puri/ Bhubaneswar	08.06.1988 30.06.2046 30.06.2048	30.07.2018	30.07.2018	J.M.F.C (LR & LTV),Jeypore 27.04.2021	
234.	Ms. Jhilileena Nayak, LL.B Puri	20.07.1983 31.07.2041 31.07.2043	30.07.2018	30.07.2018	J.M.F.C, Jagatsinghpur 26.04.2021	
235.	Smt. Sunita Mishra LL.B Khurda	12.02.1987 28.02.2045 28.02.2047	30.07.2018	30.07.2018	J.M.F.C, Kujanga 25.11.2020	
236.	Smt. Varsha Mohanty, LL.B Khurda	23.11.1984 30.11.2042 30.11.2044	30.07.2018	30.07.2018	J.M.F.C, Gunupur 26.04.2021	
237.	Shri Deepankar Bal B.A LL.B (Hons) Khurda/ Hariyana	04.08.1985 31.08.2043 31.08.2045	30.07.2018	30.07.2018	J.M.F.C, Cuttack 26.04.2021	
238.	Shri Nityanand Choubey LL.B Sambalpur	03.03.1986 31.03.2044 31.03.2046	30.07.2018	30.07.2018	J.M.F.C, Sundargarh 26.04.2021	
239.	Shri Padmalav Majhi, LL.B Ganjam	15.03.1986 31.06.2044 31.03.2046	30.07.2018	30.07.2018	Civil Judge- cum-J.M.F.C, Salipur 02.11.2020	
240.	Ms. Ananya Aparimita, LL.B Jagatsinghpur	13.06.1988 30.06.2046 30.06.2048	30.07.2018	30.07.2018	J.M.F.C , Baripada 22.04.2021	
241.	Shri Amit Kumar Behera, LL.B Balasore	05.03.1987 31.03.2045 31.03.2047	30.07.2018	30.07.2018	J.M.F.C (LR & LTV), Kendrapara 22.04.2021	

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1	2	3	4	5	6	7
242.	Smt. Nisha Agrawal LL.B Cuttack	30.10.1984 31.10.2042 31.10.2044	30.07.2018	30.07.2018	Civil Judge-cum-J.M.F.C, Jharigaon 01.09.2021	
243.	Shri Biraja Prasad Panda, LL.B Khurda	25.06.1986 30.06.2044 30.06.2046	30.07.2018	30.07.2018	J.M.F.C (LR & LTV),Phulbani 27.04.2021	
244.	Shri Bhanupratap Mishra LL.B Cuttack	03.06.1987 30.06.2045 30.06.2047	30.07.2018	30.07.2018	J.M.F.C (LR & LTV), Bhubaneswar 27.04.2021	
245.	Ms. Priyadarshini Kumbhar, B.Sc LL.B (H) Bolangir	19.11.1992 30.11.2050 30.11.2052	30.07.2018	30.07.2018	J.M.F.C , Bhubaneswar 26.04.2021	
246.	Smt. Roshnibala Senapati, LL.B Jajpur	07.07.1981 31.07.2039 31.07.2041	30.07.2018	30.07.2018	Civil Judge, Jharsuguda 08.01.2021	
247.	Shri Sthitapragnya Biswal, LL.B Cuttack	11.04.1978 30.04.2036 30.04.2038	30.07.2018	30.07.2018	J.M.F.C (LR & LTV),Keonjhar 27.04.2021	
248.	Shri Surya Narayan Mohanty, LL.B Puri	11.07.1986 31.07.2044 31.07.2046	30.07.2018	30.07.2018	J.M.F.C, Kashipur 10.06.2020	
249.	Ms. Ipsita Abhinandita Mishra, B.A, LL.B, Angul	24.02.1995 28.02.2053 28.02.2055	24.09.2019	24.09.2019	J.M.F.C, Sambalpur 12.02.2021	
250.	Sri Tanmaya Ranjan Das, B.A, LL.B, Balasore	11.12.1994 31.12.2052 31.12.2054	24.09.2019	24.09.2019	J.M.F.C, Jharsuguda 01.02.2021	
251.	Ms. Shrutakirti Acharya, LL.B, Cuttack	14.06.1990 30.06.2048 30.06.2050	24.09.2019	24.09.2019	J.M.F.C, Kendrapara 24.09.2019/ 26.09.2020/ 27.01.2021	
252.	Ms. Reeti Tripathy, B.A, LL.B, Jagatsinghpur	09.04.1995 30.04.2053 30.04.5055	24.09.2019	24.09.2019	J.M.F.C, Jajpur 24.09.2019/ 26.09.2020/ 27.01.2021	

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1	2	3	4	5	6	7
253.	Sri Chinmaya Das, B.A, LL.B, Balasore	12.07.1995 31.07.2053 31.07.2055	24.09.2019	24.09.2019	J.M.F.C, Sundagarh 01.02.2021	
254.	Ms. Shreemayee Nanda, B.A, LL.B, Cuttack	08.12.1994 31.12.2052 31.12.2054	24.09.2019	24.09.2019	J.M.F.C, Dhenkanal 24.09.2019/ 26.09.2020/ 27.01.2021	
255.	Ms. Subhalaxmi Priyadarsini, B.A, LL.B, Ganjam	23.05.1995 31.05.2053 31.05.2055	24.09.2019	24.09.2019	J.M.F.C, Paralakhemundi 24.09.2019/ 26.09.2020/ 27.01.2021	
256.	Ms. Ritika Garg, Bsc, LL.B, Rayagada	01.01.1995 31.12.2052 31.12.2054	24.09.2019	24.09.2019	J.M.F.C, Bhawanipatna 24.09.2019/ 26.09.2020/ 27.01.2021	
257.	Sri Prakash Kumar Kar, LL.B, Bhadrak	08.01.1989 31.01.2047 31.01.2049	24.09.2019	24.09.2019	J.M.F.C, Bolangri 03.09.2021	
258.	Ms. Taslima Das, LL.B, Jagatsinghpur	02.07.1994 31.07.2052 31.07.2054	24.09.2019	24.09.2019	J.M.F.C, Jajpur 24.09.2019/ 26.09.2020/ 27.01.2021	
259.	Ms. Angswarupa Chatterjee, BBA, LL.B, BBSR/ Kolkata (W.B)	13.01.1994 31.01.2052 31.01.2054	24.09.2019	24.09.2019	J.M.F.C, Balasore 24.09.2019/ 26.09.2020/ 27.01.2021	
260.	Sri Tarun Kumar Sethi, B.A, LL.B, Khurda	28.01.1994 31.01.2052 31.01.2054	24.09.2019	24.09.2019	J.M.F.C, Sambalpur 01.02.2021	
261.	Ms. Ritika Jena, B.A, LL.B, Cuttack	15.04.1994 30.04.2052 30.04.2054	24.09.2019	24.09.2019	J.M.F.C, Bhadrak 24.09.2019/ 26.09.2020/ 27.01.2021	
262.	Ms. Hitashree Behera, B.A, LL.B, Mayurbhanj	20.04.1994 30.04.2052 30.04.2054	24.09.2019	24.09.2019	J.M.F.C, Balasore 24.09.25019/ 26.09.2020/ 27.01.2021	

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1	2	3	4	5	6	7
263.	Sri Suvankar Mohanty, BBA, LL.B, Khurda	23.09.1993 30.09.2051 30.09.2052	24.09.2019	24.09.2019	J.M.F.C, Sundargarh 01.02.2021	
264.	Ms. Pracheta Priyadarshini Mohapatra, B.A, LL.B, Ganjam	08.07.1993 31.07.2051 31.07.2053	24.09.2019	24.09.2019	J.M.F.C, Nayagarh 24.09.2019/ 26.09.2020/ 27.01.2021	
265.	Sri Pravin Kumar Hota, B.A, LL.B, Sundargarh	22.11.1991 30.11.2049 30.11.2051	24.09.2019	24.09.2019	J.M.F.C, Anandpur 24.09.2019/ 26.09.2020/ 27.01.2021	
266.	Sri Manoj Kumar Das Mohapatra, LL.B, Balasore	27.08.1986 31.08.2044 31.08.2046	24.09.2019	24.09.2019	J.M.F.C, Sambalpur 01.02.2021	
267.	Ms. Puja Priyadarshini Pati, Bsc., LL.B, Dhenkanal	15.05.1994 31.05.2052 31.05.2054	24.09.2019	24.09.2019	J.M.F.C, Cuttack 24.09.2019/ 26.09.2020/ 27.01.2021	
268.	Sri Satyanarayan Dash, B.A, LL.B, Puri	27.11.1994 30.11.2052 30.11.2054	24.09.2019	24.09.2019	Civil Judge -cum- J.M.F.C, Kantamal 04.10.2021	
269.	Ms. Debashree Das, LL.B, Cuttack	19.11.1992 30.11.2052 30.11.2054	24.09.2019	24.09.2019	J.M.F.C, Puri 24.09.2019/ 26.09.2020/ 27.01.2021	
270.	Ms. Pallavi Priyadarsini Dash, LL.B, Khurda	08.03.1995 31.08.2053 31.08.2055	24.09.2019	24.09.2019	J.M.F.C, Jeypore 01.02.2021	
271.	Sri Harmohan Dash, LL.B, Puri	30.12.1985 31.12.2043 31.12.2045	24.09.2019	24.09.2019	J.M.F.C, Cuttack 24.09.2019/ 26.09.2020/ 27.01.2021	
272.	Ms. Parinita Nayak, LL.B, Khurda	01.03.1990 29.02.2048 28.02.2050	24.09.2019	24.09.2019	J.M.F.C, Cuttack 24.09.2019/ 26.09.2020/ 27.01.2021	

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1	2	3	4	5	6	7
273.	Ms. Smitashree Banikalyani Mishra, B.A, LL.B, Cuttack	28.02.1993 28.02.2051 28.02.2053	24.09.2019	24.09.2019	J.M.F.C, Puri 24.09.2019/ 26.09.2020/ 27.01.2021	
274.	Ms. Pragyan Rout, LL.B, Khurda	06.09.1982 30.09.2040 30.09.2042	24.09.2019	24.09.2019	J.M.F.C, Bhanjanagar 01.02.2021	
275.	Sri A. Abhinash Naidu, B.A, LL.B, Puri	12.01.1995 31.01.2053 31.01.2055	24.09.2019	24.09.2019	J.M.F.C, Betanoti 29.01.2022	
276.	Ms. Preranashree Deo, B.A, LL.B, Ganjam	18.12.1991 31.12.2049 31.12.2051	24.09.2019	24.09.2019	J.M.F.C, Phulbani 24.09.2019/ 26.09.2020/ 27.01.2021	
277.	Ms. Soumyashree Mahapatra, B.A, LL.B, Khurda	07.03.1995 31.03.2053 31.03.2055	24.09.2019	24.09.2019	J.M.F.C, Puri 24.09.2019/ 26.09.2020/ 27.01.2021	
278.	Sri Sumanta Kumar Pattnaik, LL.B, Kalahandi	08.08.1990 31.08.2048 31.08.2050	24.09.2019	24.09.2019	J.M.F.C, Kudumuluguma 19.01.2022	
279.	Ms. Nazeda Khatun, LL.B, Sambalpur	10.12.1993 31.12.2051 31.12.2053	24.09.2019	24.09.2019	J.M.F.C, Bargarh 24.09.2019/ 26.09.2020/ 27.01.2021	
280.	Ms. Monali Behera, B.A, LL.B, Cuttack	04.02.1995 28.02.2053 28.02.2055	24.09.2019	24.09.2019	J.M.F.C, Balasore 24.09.2019/ 26.09.2020/ 27.01.2021	
281.	Sri Anusam Dash, BBA, LL.B Khurda	05.03.1992 31.03.2050 31.03.2052	24.09.2019	24.09.2019	J.M.F.C, Berhampur 24.09.2019/ 26.09.2020/ 27.01.2021	

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1	2	3	4	5	6	7
282.	Sri Pradosh Kumar Dash, LL.B, Khurda	24.08.1993 31.08.2051 31.08.2053	24.09.2019	24.09.2019	J.M.F.C, Nayagarh 01.02.2021	
283.	Ms. Soncy Senile, B.A, LL.B, Bhadrak	05.11.1994 30.11.2052 30.11.2054	24.09.2019	24.09.2019	J.M.F.C, Balasore 24.09.2019/ 26.09.2020/ 27.01.2021	
284.	Sri Somesh Somyajit Panda, B.A, LL.B, Cuttack	28.05.1995 31.05.2053 31.05.2055	24.09.2019	24.09.2019	J.M.F.C, Balasore 24.09.2019/ 26.09.2020/ 27.01.2021	
285.	Ms. Sonali Mohanty, LL.B, Khurda	27.02.1993 28.02.2051 28.02.2053	24.09.2019	24.09.2019	J.M.F.C, Berhampur 24.09.2019/ 26.09.2020/ 27.01.2021	
286.	Ms. Shreeya Reetuparna Sahu, B.A, LL.B, Kalahandi	21.06.1995 30.06.2053 30.06.2055	24.09.2019	24.09.2019	J.M.F.C, Aska 24.09.2019/ 26.09.2020/ 27.01.2021	
287.	Ms. Sudha Shree Surjhalia, B.A, LL.B, Sundargarh	01.11.1994 31.10.2052 31.10.2054	24.09.2019	24.09.2019	J.M.F.C, Jharsuguda 01.02.2021	
288.	Sri Ashwini Kumar Sahu, LL.B., Sundargarh	02.04.1989 30.04.2047 30.04.2049	24.09.2019	24.09.2019	J.M.F.C, Keonjhar 24.09.2019/ 26.09.2020/ 27.01.2021	
289.	Ms. Irsheeta Kesharwani, LL.B., Sambalpur	03.11.1995 30.11.2053 30.11.2055	06.08.2021	06.08.2021	Civil Judge on Probation, Sundargarh 06.08.2021	
290.	Ms. Sambedana Sandeep, LL.B., Khurda	30.11.1995 30.11.2053 30.11.2055	06.08.2021	06.08.2021	Civil Judge on Probation, Cuttack 06.08.2021	

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1	2	3	4	5	6	7
291.	Ms. Krushna Mishra, LL.B., Khurda	07.02.1995 28.02.2053 28.02.2055	06.08.2021	06.08.2021	Civil Judge on Probation, Bhadrak 06.08.2021	
292.	Ms. Priyanka Priyadarsini Patel, LL.B., Sambalpur	08.11.1993 30.11.2051 30.11.2053	06.08.2021	06.08.2021	Civil Judge on Probation, Jharsuguda 06.08.2021	
293.	Sri Subhajit Behera LL.B., Khurda	03.08.1994 31.08.2052 31.08.2054	06.08.2021	06.08.2021	Civil Judge on Probation, Paralakhemundi 06.08.2021	
294.	Sri Adarsh Kumar Behera, LL.B., Kalahandi	27.05.1995 31.05.2053 31.05.2055	06.08.2021	06.08.2021	Civil Judge on Probation, Jeypore 06.08.2021	
295.	Sri Deban Satyadarshi Nanda, LL.B., Puri	20.06.1995 30.06.2053 30.06.2055	06.08.2021	06.08.2021	Civil Judge on Probation, Bhubaneswar 06.08.2021	
296.	Sri Abhinandan Rai, LL.B., Cuttack	07.01.1993 31.01.2051 31.01.2053	06.08.2021	06.08.2021	Civil Judge on Probation, Balasore 06.08.2021	
297.	Ms. Sweta Dash, LL.B., Cuttack	15.04.1995 30.04.2053 30.04.2055	06.08.2021	06.08.2021	Civil Judge on Probation, Kendrapara 06.08.2021	
298.	Ms. Sharmistha Padhy, LL.B., Khurda	10.05.1995 31.05.2053 31.05.2055	06.08.2021	06.08.2021	Civil Judge on Probation, Cuttack 06.08.2021	
299.	Ms. Laxmipriya Swain, LL.B., Kendrapara	11.05.1988 31.05.2046 31.05.2048	06.08.2021	06.08.2021	Civil Judge on Probation, Jajpur 06.08.2021	
300.	Sri Rajesh Kumar Das, LL.B., Bhadrak	15.11.1995 30.11.2053 30.11.2055	06.08.2021	06.08.2021	Civil Judge on Probation, Balasore 06.08.2021	
301.	Sri Chandan Dehury, LL.B., Angul	30.06.1996 30.06.2054 30.06.2056	06.08.2021	06.08.2021	Civil Judge on Probation, Dhenkanal 06.08.2021	

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1	2	3	4	5	6	7
302.	Ms. Mallika Goenka, LL.B., Cuttack	08.01.1995 31.01.2053 31.01.2055	06.08.2021	06.08.2021	Civil Judge on Probation, Jagatsinghpur 06.08.2021	
303.	Ms. Subhalaxmi Pattanaik, LL.B., Dhenkanal	27.10.1994 31.10.2052 31.10.2054	06.08.2021	06.08.2021	Civil Judge on Probation, Angul 06.08.2021	
304.	Ms. Debamalinee Aishworya, LL.B., Khurda	24.03.1994 31.03.2052 31.03.2054	06.08.2021	06.08.2021	Civil Judge on Probation, Puri 06.08.2021	
305.	Ms. Manaswini Mohapatra, LL.B., Cuttack	19.01.1995 31.01.2053 31.01.2055	06.08.2021	06.08.2021	Civil Judge on Probation, Kendrapara 06.08.2021	
306.	Sri Abhisekh Pothal, LL.B., Keonjhar	25.06.1989 30.06.2047 30.06.2049	06.08.2021	06.08.2021	Civil Judge on Probation, Baripada 06.08.2021	
307.	Ms. Sushree Saipriya Tripathy, LL.B., Kendrapara	10.07.1996 31.07.2054 31.07.2056	06.08.2021	06.08.2021	Civil Judge on Probation, Cuttack 06.08.2021	
308.	Ms. Krushna Subudhi, LL.B., Khurda	23.03.1992 31.03.2050 31.03.2052	06.08.2021	06.08.2021	Civil Judge on Probation, Puri 06.08.2021	
309.	Ms. Madhusmita Nayak, LL.B., Cuttack	30.06.1980 30.06.2038 30.06.2040	06.08.2021	06.08.2021	Civil Judge on Probation, Jajpur 06.08.2021	
310.	Ms. Jaya Ray, LL.B., Sundargarh	19.07.1994 31.07.2052 31.07.2054	06.08.2021	06.08.2021	Civil Judge on Probation, Bargarh 06.08.2021	
311.	Sri Sandeep Kumar Mohanty, LL.B., Khurda	01.10.1987 30.09.2045 30.09.2047	06.08.2021	06.08.2021	Civil Judge on Probation, Berhampur 06.08.2021	
312.	Ms. Gargi Ray, LL.B., Cuttack	05.05.1996 31.05.2054 31.05.2056	06.08.2021	06.08.2021	Civil Judge on Probation, Dhenkanal 06.08.2021	

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1	2	3	4	5	6	7
313.	Ms. Sreya Satpathy, LL.B., Mayurbhanj	16.04.1994 30.04.2052 30.04.2054	06.08.2021	06.08.2021	Civil Judge on Probation, Balasore 06.08.2021	
314.	Sri Prithish Kumar Samal, LL.B., Jajpur	23.12.1993 31.12.2051 31.12.2053	06.08.2021	06.08.2021	Civil Judge on Probation, Bhadrak 06.08.2021	
315.	Ms. Susmita Priyadarshini, LL.B., Cuttack	15.02.1994 29.02.2052 28.02.2054	06.08.2021	06.08.2021	Civil Judge on Probation, Kendrapara 06.08.2021	
316.	Sri Brajesh Mishra, LL.B., Khurda	14.02.1995 28.02.2053 28.02.2055	06.08.2021	06.08.2021	Civil Judge on Probation, Phulbani 06.08.2021	
317.	Ms. Debjaya Rath, LL.B., Puri	30.01.1993 31.01.2051 31.01.2053	06.08.2021	06.08.2021	Civil Judge on Probation, Cuttack 06.08.2021	
318.	Sri Bikash Kiran Mishra, LL.B., Khurda	26.04.1995 30.04.2053 30.04.2055	06.08.2021	06.08.2021	Civil Judge on Probation, Boudh 06.08.2021	
319.	Ms.Soyansikta Paty, LL.B., Khurda	26.11.1993 30.11.2051 30.11.2053	06.08.2021	06.08.2021	Civil Judge on Probation, Berhampur 06.08.2021	
320.	Ms. Bhagyashree Pati, LL.B., Sonapur	16.05.1990 31.05.2048 31.05.2050	06.08.2021	06.08.2021	Civil Judge on Probation, Bolangir 06.08.2021	
321.	Ms. Sandhya Sucharita, LL.B., Khurda	05.12.1995 31.12.2053 31.12.2055	06.08.2021	06.08.2021	Civil Judge on Probation, Berhampur 06.08.2021	
322.	Sri Rahul Kumar Jena, LL.B., Khurda	28.02.1992 28.02.2050 29.02.2052	06.08.2021	06.08.2021	Civil Judge on Probation, Sambalpur 06.08.2021	
323.	Ms. Sharon Bastia, LL.B., Khurda	15.04.1996 30.04.2054 30.04.2056	06.08.2021	06.08.2021	Civil Judge on Probation, Baripada 06.08.2021	

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324.	Ms. Mandira Mahanta, LL.B., Keonjhar	20.10.1995 31.10.2053 31.10.2055	06.08.2021	06.08.2021	Civil Judge on Probation, Baripada 06.08.2021	
325.	Ms. Veeyenna Nayak, LL.B., Khurda	08.01.1991 31.01.2049 31.01.2051	06.08.2021	06.08.2021	Civil Judge on Probation, Sambalpur 06.08.2021	
326.	Ms. Shibani Mohapatra, LL.B., Sundargarh	30.04.1992 30.04.2050 30.04.2052	06.08.2021	06.08.2021	Civil Judge on Probation, Sambalpur 06.08.2021	
327.	Ms. Silvassa Badajena, LL.B., Khurda	12.06.1994 30.06.2052 30.06.2054	06.08.2021	06.08.2021	Civil Judge on Probation, Angul 06.08.2021	
328.	Ms. Pallavi Das, LL.B., Cuttack	16.08.1995 31.08.2053 31.08.2055	06.08.2021	06.08.2021	Civil Judge on Probation, Puri 06.08.2021	
329.	Sri Rakesh Behera, LL.B., Cuttack	02.06.1994 30.06.2052 30.06.2054	06.08.2021	06.08.2021	Civil Judge on Probation, Sambalpur 06.08.2021	
330.	Ms. Sabitri Das, LL.B., Bargarh	01.06.1992 31.05.2050 31.05.2052	06.08.2021	06.08.2021	Civil Judge on Probation, Sonepur 06.08.2021	
331.	Sri Girish Chandra Muduli, LL.B., Cuttack	21.11.1990 30.11.2048 30.11.2050	06.08.2021	06.08.2021	Civil Judge on Probation, Bolangir 06.08.2021	
332.	Ms. Monalisa Pradhan, LL.B., Kendrapara	06.06.1996 30.06.2054 30.06.2056	06.08.2021	06.08.2021	Civil Judge on Probation, Cuttack 06.08.2021	
333.	Sri Debendra Nath Bagh, LL.B., Kalahandi	25.10.1980 31.10.2038 31.10.2040	06.08.2021	06.08.2021	Civil Judge on Probation, Nuapada 06.08.2021	
334.	Sri Subodh Kumar Sethy, LL.B., Dhenkanal	19.12.1992 31.12.2050 31.12.2052	06.08.2021	06.08.2021	Civil Judge on Probation, Cuttack 06.08.2021	

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1	2	3	4	5	6	7

335.	Sri Girija Shankar Bagh, LL.B., Sambalpur	04.05.1994 31.05.2052 31.05.2054	06.08.2021	06.08.2021	Civil Judge on Probation, Bhawanipatna 06.08.2021	
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